

**Directorate General of Foreign Trade
Ministry of Commerce & Industry
Udyog Bhawan, New Delhi
DES-VII**

**MINUTES OF NORMS COMMITTEE (NC-7) OF 'PLASTIC & RUBBER
PRODUCTS' MEETING NO. 31/08 HELD ON 28.11.2007 UNDER CHAIRMANSHIP
OF DR. SHYAM AGARWAL, ADGFT**

Meeting No. **31/87-NC7/2007 of NORMS COMMITTEE (NC-7) dealing with 'Plastic & Rubber Products'** was held on **28.11.2007** under Chairmanship of Shri G. Seetharam Reddy, JDGFT, DGFT, Udyog Bhawan, New Delhi-110011 in the absence of Chairman.

2. Following officials attended:

- 1) Shri Ishwar Singh, Dy. DGFT and Convener
- 2) Shri Shaish Kumar, Industrial Advisor, DIPP
- 3) Shri A.K. Agarwal, Deputy Industrial Advisor, D/o C&PC
- 4) Shri S.K. Sharma, Deputy Director (Chem.), DC (SSI).

3.1 Committee, after deliberations, approved following cases subject to ratification in the next meeting:

PART – A (MANUAL APPLICATION)

3.1.1	Case No. A-406	BANKIM PLAST PVT. LTD.	HQ F. No. 01/87/50/109/AM08/DES-VII	Status: Approved
	NC No.: 31/08 Dated:28.11.2007	Adv. Lic. No. 0310425698 Dated 05.04.2007	RLA F. No. 03/94/40/1523/AM07	

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty
1.	White Master Batches (1109)	18000.000 kg
2.	White Master Batches (1108)	2000.000 kg
3.	White Master Batches (106)	60000.000 kg
4.	White Master Batches (1105)	2000.000 kg

Sl.No.	IMPORT ITEM	Qty
1.	Titanium dioxide Anatase	10773.000 kg
2.	LLDPE Injection Moulding Grade (EXXON Mobil 6101RQ)	4725.000 kg
3.	Lithopone Coated	3402.000 kg
4.	Fumed Silica	18.000 kg
5.	Titanium Dioxide Rutile Uncoated	1260.000 kg
6.	LLDPE Injection moulding Grade (EXXON mobil 6101RQ)	630.000 kg
7.	Barium Sulphate Coated	210.000 kg
8.	Fumed silica	2.000 kg

9.	Titanium Dioxide Rutile Coated	37800.000 kg
10.	LLDPE Injection Moulding Grade (EXXON Mobil 6101RQ)	15750.000 kg
11.	Barium Sulphate Coated	9450.000 kg
12.	Fumed Silica	60.000 kg
13.	Titanium Dioxide Rutile Uncoated	735.000 kg
14.	LLDPE Injection moulding Grade (EXXON mobil 6101RQ)	525.000 kg
15.	Barium Sulphate Coated	840.000 kg
16.	Fumed silica	2.000 kg

Decision: With D/o C&PC OM No. 46011/85/2007-PC.II dated 03.10.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
White Master Batch – 1109 (containing 57 +/- 1% Titanium Dioxide, 25 +/- 1% LLDPE and 18 +/- 1% Lithopone)	1 kg	1. Titanium Dioxide	0.5814 kg
		2. LLDPE Granules	0.2550 kg
		3. Lithopone Coated	0.1826 kg
		4. Fumed Silica	0.0010 kg
White Master Batch – 1108 (containing 60 +/- 1% Titanium Dioxide, 30 +/- 1% LLDPE and 10 +/- 1% Barium Sulphate)	1 kg	1. Titanium Dioxide	0.6120 kg
		2. LLDPE Granules	0.3060 kg
		3. Barium Sulphate Coated	0.1010 kg
		4. Fumed Silica	0.0010 kg
White Master Batch – 106 (containing 60 +/- 1% Titanium Dioxide, 25 +/- 1% LLDPE and 15 +/- 1% Barium Sulphate Coated)	1 kg	1. Titanium Dioxide	0.6120 kg
		2. LLDPE Granules	0.2550 kg
		3. Barium Sulphate Coated	0.1520 kg
		4. Fumed Silica	0.0010 kg
White Master Batch – 1105 (containing 25 +/- 1% LLDPE, 35 +/- 1% Titanium Dioxide and 40 +/- 1% Barium Sulphate Coated)	1 kg	1. LLDPE Granules	0.2550 kg
		2. Titanium Dioxide	0.3570 kg
		3. Barium Sulphate Coated	0.4080 kg

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

3.1.2	Case No. A-412	PRECIOUS PLASTO PACKING PVT. LTD.	HQ F. No. 01/87/050/113/AM07/DES-VII	Status: Approved
	NC No.: 31/08 Dated:28.11.2007	Adv. Lic. No. 0310379332 Dated 8.5.2006	RLA F. No. 03/95/040/1245/AM06	

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	Articles made of Polypropylene (Net content of Polypropylene Granules = 241.680 Kgs.)	241.680	K.G	491614.00	10924.75 US\$
2	Articles made of Surlyn Resin (Net Content of Surlyn Resins = 1026.000 Kgs.)	1026.000	K.G	703386.00	15630.80 US\$
			Total	1,195,000.00	26,555.55

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Polypropylene Granules	253.764	K.G	14718.00	334.50 US\$
2	Surlyn Resins	1179.900	K.G	265477.00	6033.57 US\$
			Total	280,195.00	6,368.07

Decision: With D/o C&PC OM No. 46011/128/2003-PC.II dated 13.12.2006, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Articles made of Polypropylene	1 kg	Polypropylene Granules	1.05 kg/kg content in export
Surlyn Resin Cap/Slip/Ball	1 kg	Surlyn Resin	1.10 kg/kg content in export

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

3.1.3	Case No. A-413	M/s. Bajaj Steel Inds. Ltd.	HQ F. No. 01/872/050/290/AM08/DES-VIII	Status: Approved
	NC No.: 31/08 Dated:28.11.2007	Adv. Lic. No. 0310434550 Dated: 29.6.2007	RLA,F.No.03/94/040/241/AM08	

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty
1.	White Coloured Master Batch (Plast White) Net content in Exports LLDPE Granules Moulding Grade 235000 kgs (2) Calcium Carbonate 76500 kgs	100000.000 kg
2.	White Coloured Master Batch (Plast High Mix) Net content in Exports (i) HDPE Granules Moulding Grade 235000 kgs	100000.000 kg

	(2) Calcium Carbonate 76500 kgs	
3.	White Coloured Master Batch (Plast Clear High Mix) Net content in Exports HDPE Granules Moulding Grade 11750 kgs (2) Talcum Powder 38250 kgs	50000.000 kg
4.	White Coloured Master Batch (Plast Ultra-70) Net content in Exports (i) Titanium Dioxide 17500 kgs (2) LLDPE Granules Moulding Grade 7500 kgs	25000.000 kg
5.	White Coloured Master Batch (PEUV-01) Net content in Exports (1) U.V Stabiliser 2500 kgs (2) LLDPE Granules Moulding Grade 22500 kgs	25000.000 kg

Sl.No.	IMPORT ITEM	Qty
1.	LLDPE (Moulding Grade)	24205.000 kg
2.	Calcium Carbonate	78795.000 kg
3.	HDPE (Moulding Grade)	24205.000 kg
4.	Calcium Carbonate	78795.000 kg
5.	HDPE (Moulding Grade)	12102.500 kg
6.	Talcum Powder	39397.500 kg
7.	Titanium Dioxide	18025.000 kg
8.	LLDPE (Moulding Grade)	7725.000 kg
9.	U.V. Stabiliser	2575.000 kg
10.	LLDPE (Moulding Grade)	23175.000 kg

Decision: With D/o C&PC OM No. 46011/51/2005-PC.II dated 19.11.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
White Coloured Master Batch – Plast White (containing 23.5% LLDPE and 76.5% Calcium Carbonate)	1 kg	1. LLDPE Granules (Moulding Grade)	0.2420 kg
		2. Calcium Carbonate	0.7879 kg
White Coloured Master Batch – Plast High Mix/ Plast White (containing 23.5% HDPE and 76.5% Calcium Carbonate)	1 kg	1. HDPE Granules (Moulding Grade)	0.2420 kg
		2. Calcium Carbonate	0.7879 kg
White Coloured Master Batch – Plast Clear High Mix (containing 23.5% HDPE and 76.5% Calcium Carbonate)	1 kg	1. HDPE Granules (Moulding Grade)	0.2420 kg
		2. Talcum Powder	0.7879 kg
White Coloured Master Batch – Plast Ultra 70 (containing 70% Titanium Dioxide and 30% LLDPE)	1 kg	1. Titanium Dioxide	0.721 kg
		2. LLDPE Granules (Moulding Grade)	0.309 kg

White Coloured Master Batch – PE UV-01 (containing 90% LLDPE and 10% UV Stabilizer)	1 kg	1. LLDPE Granules (Moulding Grade)	0.927 kg
		2. UV Stabilizer	0.103 kg

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

3.1.4	Case No. A-414	INTERNATIONAL CONVEYORS.	HQ F. No. 01/87/50/333/AM08/DES-VII	Status: Approved
	NC No.: 31/08 Dated:28.11.2007	Adv. Lic. No. 0310439233 Dated 13.08.2007	RLA F. No. 03/94/40/363/AM08	

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty
1.	PVC Solid Woven Fire Resistant Antistatic Conveyor Belting (Type-3500, 3 Ply, 1 X 1 mm Cover Thk)	10115.300 Sq.
2.	PVC Solid Woven Resistant Antistatic Conveyor Belting (Type-5000, 3 Ply, 1.5 X 1.5 mm Cover Thk)	7390.000 Sq.
Sl.No.	IMPORT ITEM	Qty
1	Polyester Yarn (1000 Denier)	44.120 MT
2	PVC Resin	54.103 MT
3	Phosphate Plasticizer	29.354 MT
4	Pthalate Plasticizer	11.664 MT

Decision: With D/o C&PC OM No. 46011/115/2005-PC.II dated 15.10.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Solid Woven Fire Resistant Antistatic Conveyor Belting for Mine Applications (Belt Type 3500/5000)	1 Sq. Mtr.	1. Relevant Polyester Filament Yarn (1000/1500D)/Spun Polyester Yarn	1.05 kg/kg content in export product
		2. Raw material for one kg of PVC Compound content in export product: i) PVC Resin ii) Phosphate Plasticizers iii) Phthalate Plasticizers	 0.432 kg 0.223 kg 0.091 kg

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

3.1.5	Case No. A-415	SWASTIK POLYMERS	HQ F. No. 01/81/162/388/AM08/DES-VII	Status: Approved
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	NC No.: 31/08 Dated:28.11.2007	Adv. Lic. No. 0510204506 Dated 05.06.2007	RLA F. No. 05/24/040/61/AM08	
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Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty
1.	PVC Compound Black RT-133	55.000 MT
2.	PVC Compound (Nitrile Rubber Blend) RT-123	15.000 MT
Sl.No.	IMPORT ITEM	Qty
1.	PVC Resin K Value 66-67	34.325 MT
2.	DI Butyl Phthalate (D.B.P) PVC Grade	11.550 MT
3.	Carbon Black R-3	0.630 MT
4.	Synthetic Rubber (NBR) Industrial Grade	3.000 MT
5.	DI Octyl Phthalate (D.O.P) Industrial Grade	5.100 M.T

Decision: With D/o C&PC OM No. 46011/17/2007-PC.II dated 12.11.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Compound (RT-133)	1 kg	1. PVC Resin	0.503 kg
		2. Di Octyl Phthalate (DOP)	0.210 kg
		3. Carbon Black	0.009 kg
PVC Compound Nitrile Rubber Blend (containing 20 +/- 1% NBR, Shoe Sole Grade, RT 123)	1 kg	1. PVC Resin	0.4415 kg
		2. Di-Octyl Phthalate	0.3411 kg
		3. Synthetic Rubber (NBR)	0.2007 kg
		4. Stabilizer	0.0170 kg
		5. Carbon Black	0.0090 kg

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

3.1.6	Case No. A-417	ESTEEM INDUSTRIES PVT LTD.	HQ F. No. 01/82/050/1246/AM07/DES-VII	Status: Approved
	NC No.: 31/08 Dated:28.11.2007	Adv. Lic. No. 1710001454 Dated 31.10.2006	RLA F. No. 17/24/040/56/AM07	

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	62/0- PRODUCT 22 TM (POLYETHYLENE GLYCOL-22, TRIMETHYLOLPROPANE ETHER) COLOURLESS CLEAR TO TURBID LIQUID, pH 5%- APPROX 7, BOILING POINT - ABOVE 250 DEG C., TURBID SOLUTION.	20.000	M.T	1799850.00	39000.00 US\$

			Total	1,799,850.00	39,000.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	ETHYLENE OXIDE COLOURLESS CLEAR LIQUID, MIN.99.96 PURITY MOISTURE CONTENT AND NONVOLATILE RESIDUE MAX.100 PPM.	17.744	M.T	1096570.15	23761.00 US\$
2	TRIMETHYLOL PROPANE COLOURLESS HYGROSCOPIC CRYSTALS, SOLUBLE IN WATER AND ALCOHOL, CAS NUMBER -77- 99-6, MELTING POINT 61 DEG C, SPECIFIC GRAVITY AT 20 DEG C- 1.176.	2.456	M.T	238041.70	5158.00 US\$
			Total	1,334,611.85	28,919.00

Decision: With D/o C&PC OM No. 46011/103/2005-PC.II dated 24.10.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Product 22 TM (Polyethylene Glycol-22, Trimethylopropane Ether)	20 MT	1. Ethylene Oxide	17.744 MT
		2. Trimethylol Propane	2.456 MT

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

3.1.7	Case No. A-418	DYNAMIC TECHNO MEDICALS P LTD.	HQ F. No. 01/84/162/751/AM08/DES-VII	Status: Approved
	NC No.: 31/08 Dated:28.11.2007	Adv. Lic. No. 1010027185 Dated 21.08.2007	RLA F. No. 10/81/40/0008/AM08	

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty
1.	Heel Cushion – Blue Small – 33/36 1000 Pairs (Rs. 82000/- Us\$ 2000.00) Medium – 37/39 4000 Pairs (Rs. 328000/- Us\$ 8000.00) Large – 44/48 2000 Pairs (Rs. 492000/- Us\$ 12000.00) X Large – 44/48 2000 Pairs (Rs. 254200/- Us\$ 6200.00)	11000.000 Pair
2.	Heel Cushion – Plain Small – 33/36 500 Pairs (Rs. 51250/- Us\$ 1250.00) Medium – 37/39 1500 Pairs (Rs. 159900/- Us\$	4000.000 Pair

	3900.00) Large – 40/43 1500 Pairs (Rs. 159900/- Us\$ 3900.00) X Large – 44/48 500 Pairs (Rs. 59450/- Us\$ 1450.00)	
3.	REMOVABLE INSOL – Blue Small – 35/36 600 Pairs (Rs. 92250/-Us\$ 2250.00) Medium – 37/38 1000 Pairs (Rs. 205000/- Us\$ 5000.00) Large – 30/40 1000 Pairs (Rs. 205000/- Us\$ 5000.00) X Large – 41/42 1000 Pairs (Rs. 246000/- Us\$ 6000.00) XX Large 43/44 600 Pairs (Rs. 110700/-Us\$ 2700.00) XXX Large – 45/46 500 Pairs (Rs. 92250/- Us\$ 2250.00)	4700.000 Pair
4.	REMOVABLE INSOL – Plain Small – 35/36 100 Pairs (Rs. 17220/-Us\$ 420.00) Medium – 37/38 200 Pairs (Rs. 35260/- Us\$ 860.00) Large – 39/40 200 Pairs (Rs. 37720/- Us\$ 920.00) X Large – 41/42 100 Pairs (Rs. 20500/- Us\$ 500.00) XX Large 43/44 75 Pairs (Rs. 15375/-Us\$ 375.00) XXX Large – 45/46 75 Pairs (Rs. 13838/- Us\$ 338.00)	750.000 Pair
5.	HALF INSOLE – LADY GEL	1000.000 Pair
6.	HEEL INSOLE – SHOCK ABSORBER	500.000 Pair
7.	HEEL INSOLE – SHOCK ABSORBER - BLUE	250.000 Pair
8.	KNEE GUARD Small – 500 Pairs (Rs. 20500/-Us\$ 500.00) Medium 1000 Pairs (Rs. 49200/- Us\$ 1200.00) Large –1000 Pairs (Rs. 51200/- Us\$ 1250.00)	2500.000 Pair

Sl.No.	IMPORT ITEM	Qty
1.	Elastocil P – 8670 A	1600.000 kg
2.	Elastocil P – 8670 B	1600.000 kg
3.	Elastocil P – 8672 A	100.000 kg
4.	Elastocil P – 8672 B	100.000 kg

Decision: With D/o C&PC OM No. 46011/123/2007-PC.II dated 12.11.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Silicone Heel Support/Plantar Support Products	24700 Pairs (Weight of Silicone Polymer content not less than 3177 kg)	1. Elastocil P – 8670 A	1600 kg
		2. Elastocil P – 8670 B	1600 kg
		3. Elastocil P – 8672 A	100 kg
		4. Elastocil P – 8672 B	100 kg

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

3.1.8	Case No. A-419	HI-TECH ARAI LTD.	HQ F. No. 01/82/050/1664/AM07/DES-VIII	Status: Approved
	NC No.: 31/08 Dated:28.11.2007	Adv. Lic. No. 3510020470 Dated 20.2.2007	RLA F. No. 35/24/040/60/AM07	

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty
1.	Polyacrylic Based Compounded Rubber Reinforced with glass fibre and graphite containing Net 50.8% Polyacrylic Rubber (Unvulcanised) in sheets form.	30000.000 kg
Sl.No.	IMPORT ITEM	Qty
1.	Polyacrylic Rubber	15240.000 kg
2.	Rubber antioxidant	300.000 kg
3.	Precipitated silica	750.000 kg
4.	Carbon Black	3060.000 kg
5.	Synthetic Graphite Powder	3810.000 kg
6.	Cellulose Powder	2280.000 kg
7.	Glass Fiber Milled Powder	750.000 kg
8.	Carbon Fiber	750.000 kg
9.	Polyethylene Glycol	120.000 kg

Decision: With D/o C&PC OM No. 46011/54/2007-PC.II dated 31.10.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyacrylic Based Compounded Rubber Sheet Reinforced with Glassfibre and Graphite, Unvulcanized (Containing 51 +/- 1% Polyacrylic Rubber)	1 kg	1. Polyacrylic Rubber	0.508 kg
		2. Rubber Antioxidant	0.010 kg
		3. Precipitated Silica	0.025 kg
		4. Carbon Black	0.102 kg
		5. Synthetic Graphite Powder	0.127 kg
		6. Cellulose Powder Special Filler	0.076 kg
		7. Glass Fiber Milled Powder	0.025 kg
		8. Carbon Fiber	0.025 kg
		9. Polyethylene Glycol	0.004 kg

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

3.1.9	Case No. A-420	GKB RX LENS PVT LTD.	HQ F. No. 01/82/050/1764/AM07/DES-VIII	Status: Approved
	NC No.: 31/08 Dated:28.11.2007	Adv. Lic. No. 0210098850 Dated 08.03.2007	RLA F. No. 02/24/040/353/AM07	

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty
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1.	Ophthalmic Lenses	7818.000 Pair
Sl.No.	IMPORT ITEM	Qty
1.	Spectacle Lenses FSV	8600.000 Pair
2.	Polish Pad 80562	73.000 Coil/Roll
3.	Smoothing Pad 85497	66.000 Coil/Roll
4.	Surface Saver Tape	53.000 Coil/Roll
5.	Blocking Alloy 117F	6.000 kg
6.	Non Tintable Varnish (ST11TN-8H)	24.000 kg
7.	Non Tintable Varnish with dry ice packaging (1-52-72-NT)	4.000 kg
8.	Tintable Varnish	10.000 kg
9.	Primer (110-01-PR)	10.000 kg
10.	Cleaning Agent LC-01	20.000 kg
11.	Cleaning Agent LC-56	20.000 kg
12.	Cleaning Agent LC-40 with Fibrebord Box	20.000 kg
13.	LC-OH	5.000 kg
14.	Stripper (for Primer 110-01-PR)	5.000 kg

Decision: With D/o C&PC OM No. 46011/42/2007-PC.II dated 27.11.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Plastic Ophthalmic Lenses	1 Pair	1. Relevant Spectacle Lenses (Semi Finished)	1.08 Pair
		2. Consumable for Lens Making	
		a) Smoothing Pad	0.0104 Roll (1 Roll=250 pcs)
		b) Polishing Pad	0.0178 Roll (1 Roll=200 pcs)
		c) Surface Saver Tape	0.0064 Roll (1 Roll=35 Mtrs)
		d) Polishing Compound	0.0034 Gallon
		e) Blocking Alloy	0.0008 kg
		3. Consumable for Hard Coating	
		a) Tintable Varnish	0.0104 kg
		b) Non Tintable Varnish	0.0101 kg
		c) Cleaning Agent	0.0103 kg
		d) Primer	0.0030 kg

	e)	Stripper	0.0012 kg
	4. Consumable for Multi Coating		
	a)	Silicon Dioxide Granules	0.0003 Pack (1 Pack=1kg)
	b)	Hydrophobic Tablets	0.0003 Pack (1 Pack=100 pcs)
	c)	Quartz Crystal	0.0053 Pack (1 Pack=10 pcs)
	d)	Zirconium Dioxide	0.0005 Pack (1 Pack=250 gms)

N.B.: These norms are for the above advance authorization. **The lower quantity of raw-materials/consumables may be allowed against above advance authorization either as applied by the firm or as allowed above.**

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

3.1.10	Case No. A-421	SPERRY PLAST LTD.	HQ F. No. 01/87/050/401/AM08/DES-VIII	Status: Approved
	NC No.: 31/08 Dated:28.11.2007	Adv. Lic. No. 0510207962 Dated 22.08.2007	RLA F. No. 05/24/040/404/AM08	

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty
1.	Thermoplastic Rubber Compound/thermoplastic compound TPR Compound	782300.000 kg
Sl.No.	IMPORT ITEM	Qty
1.	SBR Co-Polymer / Styrene Butadiene Co-Polymer/Styrene Butadiene Styrene Co-Polymer with Diff Grades Kraton D1101 CS 1102 CS, G1650ES.G1650, G1651, E1818, D1184CS Kibiton TPE PB5302, Calprene 411,540,6120,6170 Enprene 611,655,684,675 LG-\$11,475,484,485,487,JSR-RB-820,830, Europrene Sol T177,161 BG-166 Global Pene 3411,3546	680132.000 kg

Decision: With D/o C&PC OM No. 46011/122/2007-PC.II dated 29.10.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Thermoplastic Rubber	782300	SBS Copolymer/Styrene	664955

Compounds (containing 83 +/- 1% SBS Copolymer)	kg	Butadiene Copolymer/Styrene Butadiene Block Copolymer	kg
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RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

3.1.11	Case No. A-423	PRECIOUS PLASTO PACKING PVT. LTD.	HQ F. No. 01/87/050/72/AM07/DES-VII	Status: Approved
	NC No.: 31/08 Dated:28.11.2007	Adv. Auth. No. 0310376996 dated 21.04.2006	RLA F. No. 03/95/040/1485/AM06	

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	ARTICLES MADE OUT OF SURLYN RESIN (CAP/SLIP/BALL/ CLEAR SURLYN CAP)	11320.0 00	K.G	4500000.0 0	102272.73 US\$
			Tot al	4,500,000. 00	102,272.73

Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)
1	SURLYN RESINS	13018.000	K.G	2694726.00	61243.77 US\$
			Total	2,694,726.00	61,243.77

Decision: With D/o C&PC OM No. 46011/128/2003-PC.II dated 13.12.2006, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Surlyn Resin Cap/Slip/Ball	1 kg	Surlyn Resin	1.10 kg/kg content in export

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

PART – M (REPRESENTATIONS)

3.1.12	Case No. M-269	REFNOL RESINS & CHEMICALS LTD	HQ F. No. 01/87/050/273/AM07/DES-VII	Status: Approved
	NC No.: 31/08	Adv. Lic. No.	RLA F. No. 08/24/040/38/AM03	

	Dated:28.11.2007	0810030887 Dated: 18.7.2003		
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Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty
1.	MODIFIED DISPERSIBLE LUBRICANT/AFTER WAX FOR TEXTILE MANUFACTURE (REFNOL 52 D)	15000.00 kg

Sl.No.	IMPORT ITEM	Qty
1.	STEARIC ACID	2283.00 kg
2.	PARAFIN WAX/FULLY REFINED PARAFIN WAX	10504.50 kg
3.	EMULSIFIERS (BERO 08 POWDER/UNIGAL O FLAKES/MARLIPAL 013/90/MARLIPAL 013/100/LAVAPAL N9	915.00 kg
4.	VEGETABLE OIL GLYCERIDES	1522.50 kg

Decision: With D/o C&PC OM No. 46011/205/2004-PC.II dated 10.10.2007, following onetime adhoc norms are **approved** for closure of above advance authorization, and not for repeat authorization:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Modified Dispersible Lubricant/After Wax for Textile Manufacture (Refinol 52D)	1 kg	1. Stearic Acid	0.1522 kg
		2. Paraffin Wax/Fully Refined Paraffin Wax	0.7002 kg
		3. Emulsifiers (Berol 08 Powder/Uniglo Flakes/Malipal 013/90.Marlipal 013/100/Lavalal N9	0.0610 kg
		4. Vegetable Oil Glycerides	0.1015 kg

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

3.1.13	Case No. M-270	ALOK INDUSTRIES	HQ F. No. 01/87/050/1219/AM06/DES-VII 01/87/050/1321/AM06/DES-VII 01/87/050/1430/AM06/DES-VII 01/87/050/1458/AM06/DES-VII 01/87/050/318/AM07/DES-VII 01/87/050/347/AM07/DES-VII	Status: Approved
	NC No.: 31/08 Dated:28.11.2007	Adv. Lic. No. 0510174149 Dated: 12.01.2006 Adv. Lic. No. 0510175497 Dated: 31.01.2006 Adv. Lic. No.	RLA F. No. 05/24/040/704/AM06 RLA F. No. 05/24/040/795/AM06 RLA F. No. 05/24/040/677/AM06 RLA F. No.	

		0510177702 Dated: 01.03.2006 Adv. Lic. No. 0510178416 Dated: 9.3.2006 Adv. Lic. No. 0510185070 Dated: 20.6.2006 Adv. Lic. No. 0510185816 Dated: 5.7.2006	05/24/040/974/AM06 RLA F. No. 05/24/040/249/AM07 RLA F. No. 05/24/040/270/AM07	
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Application: Request is for adhoc norms for following:

01/87/050/1219/AM06; 05/24/040/704/AM06; Adv. Auth. No. 0510174149 dt12.01.2006

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- CALCIUM CARBONATE MASTERBATCH , containing :- a) Polymer of Polyethylene viz. LLDPE ; contents 30% = 30,000 kgs. b) Calcium Carbonate ; contents 70% = 70,000 kgs.	100000.000	K.G	2440000.00	0.00 US\$
			Total	2,440,000.00	0.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Polymer of Polyethylene viz. LLDPE	31200.000	K.G	1693536.00	36816.00 US\$
2	Fillers viz. Calcium Carbonate	72800.000	K.G	519064.00	11284.00 US\$
			Total	2,212,600.00	48,100.00

01/87/050/1321/AM06; 05/24/040/795/AM06; Adv. Auth. No.0510175497 dt 31.01.2006

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- CALCIUM CARBONATE MASTER BATCH , Containing : - a) Polymer of Polyethylene viz. LLDPE ; contents 30 % = 9,000 Kgs. b) Calcium Carbonate ; 70 % = 21,000 Kgs.	30000.000	K.G	724500.00	15750.00 US\$

			Total	724,500.00	15,750.00
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Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Polymer of Polyethylene viz. LLDPE	9360.000	K.G	505908.00	10998.00 US\$
2	Fillers viz. Calcium Carbonate	21840.000	K.G	145673.00	3166.80 US\$
			Total	651,581.00	14,164.80

01/87/050/1430/AM06; 05/24/040/677/AM06; Adv. Auth. No.0510177702 dt 01.03.2006

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- Calcium Carbonate Master Batch, containing :- a) Polymer of Polyethylene viz. LLDPE; contents 30% = 9000 kgs. b) Calcium Carbonate ; contents 70% = 21000kgs.	30000.000	K.G	588900.00	13000.00 US\$
			Total	588,900.00	13,000.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Polymer of Polyethylene viz.LLDPE	9360.000	K.G	368887.00	8143.20 US\$
2	Fillers viz. Calcium Carbonate	21840.000	K.G	143456.00	3166.80 US\$
			Total	512,343.00	11,310.00

01/87/050/1458/AM06; 05/24/040/974/AM06; Adv. Auth. No.0510178416 dt 09.03.2006

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- FILLER MASTER BATCH, containing : - a) Polymer of Polyethylene viz. LLDPE ; contents 22% = 2,200 Kgs. b) Fillers viz. Calcium Carbonate; contents 78% = 7,800 kgs.	10000.000	K.G	217271.00	4888.00 US\$

			Total	217,271.00	4,888.00
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Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Polymer of Polyethylene viz. LLDPE	2288.000	K.G	132212.00	2974.40 US\$
2	Fillers, viz. Calcium Carbonate	8112.000	K.G	55890.00	1257.36 US\$
			Total	188,102.00	4,231.76

01/87/050/318/AM07; 05/24/040/249/AM07; Adv. Auth. No. 0510185070 dt 20.06.2006

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- FILLER MASTERBATCH; Containing:- a) Polymer of Polyethylene viz LLDPE; contents 23% = 9200 kgs. b) Calcium Carbonate ; contents 77% = 30800 kgs.	40000.000	K.G	970200.00	21000.00 US\$
			Total	970,200.00	21,000.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Polymer of Polyethylene viz LLDPE	9568.000	K.G	579074.00	12534.08 US\$
2	Filler viz Calcium Carbonate	32032.000	K.G	229381.00	4964.96 US\$
			Total	808,455.00	17,499.04

01/87/050/347/AM07; 05/24/040/270/AM07; Adv. Auth. No. 0510185816 dt 05.07.2006

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- CALCIUM CARBONATE MASTERBATCH, containing a) Polymer of Polyethylene viz LLDPE; contents 25% = 25000kgs b) Calcium Carbonate; contents 75% = 75000kgs	100000.000	K.G	2575000.00	0.00 US\$

			Total	2,575,000.00	0.00
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Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Polymer of Polyethylene viz LLDPE	26000.000	K.G	1573572.00	34060.00 US\$
2	Fillers viz Calcium Carbonate	78000.000	K.G	576576.00	12480.00 US\$
			Total	2,150,148.00	46,540.00

Decision: With D/o C&PC OM No. 46011/36/2006-PC.II dated 20.04.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Filler/Calcium Carbonate Master Batch (containing 30% LLDPE & 70% Filler/Calcium Carbonate)	1 kg	1. LLDPE Granules	0.3090 kg
		2. Filler/Calcium Carbonate	0.7210 kg
Filler/Calcium Carbonate Master Batch (containing 22% LLDPE & 78% Filler/Calcium Carbonate)	1 kg	1. LLDPE Granules	0.2266 kg
		2. Filler/Calcium Carbonate	0.8034 kg
Filler/Calcium Carbonate Master Batch (containing 23% LLDPE & 77% Filler/Calcium Carbonate)	1 kg	1. LLDPE Granules	0.2369 kg
		2. Filler/Calcium Carbonate	0.7931 kg
Filler/Calcium Carbonate Master Batch (containing 25% LLDPE & 75% Filler/Calcium Carbonate)	1 kg	1. LLDPE Granules	0.2575 kg
		2. Filler/Calcium Carbonate	0.7725 kg

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

3.1.14	Case No. M-271	SUNDARAM AUTO COMPONENTS LTD.	HQ F. No. 01/87/050/612/AM05/DES-VII	Status: Approved
	NC No.: 31/08 Dated:28.11.2007	Adv. Lic. No. 0410061269 Dated: 11.8.2004	RLA F. No. 04/81/040/96/AM05	

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty
1.	Brake Diaphragm for Motor Vehicle (in Circular Shape) of following Type	

	a. Type 36	192 kg
	b. Type 30	47,200 kg
	c. Type 24	732 kg
	d. Type 20	580 kg
	e. Type 16	300 kg
	f. Type 12	219 kg
	g. Type 9	144 kg
	h. Type 6	25 kg
Sl.No.	IMPORT ITEM	Qty
1.	Nylon 66 Woven Fabric Width 29" R F L Carbon Black	7100 kg

Decision: With DIPP comments dated 13.11.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Brake Diaphragm for Motor Vehicle (in Circular Shape) of different Type containing minimum 5338 kg. of Nylon 66 Woven Coated Fabric	1 kg	Nylon 66 Woven Coated Fabric	6780 kg

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

3.1.15	Case No. M-272	SUPERFIL PRODUCTS LTD.	HQ F. No. 01/87/050/753/AM07/DES-VII	Status: Approved
	NC No.: 31/08 Dated:28.11.2007	Adv. Lic. No. 0410085858 Dated: 21.11.2006	RLA F. No. 04/24/040/298/AM07	

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- POLYESTER MONOFILAMENT WOUND ON BOBBINS	25000.000	K.G	3343862.50	73250.00 US\$
			Total	3,343,862.50	73,250.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	PET Chips Polymer Chips	26750.000	K.G	1666591.88	36112.50 US\$
2	Master Batch Additive	250.000	K.G	161525.00	3500.00 US\$

3	UV Stabilizer Additive	187.500	K.G	562453.13	12187.50 US\$
4	ABS Material for Bobbins Moulding Grade	1500.000	K.G	8307.00	180.00 US\$
5	LDPE Granuals Moulding Grade	165.000	K.G	12564.34	272.25 US\$
6	Kraft Paper for Corrugation	1750.000	K.G	40381.25	875.00 US\$
			Total	2,451,822.60	53,127.25

Decision: With D/o C&PC OM No. 46011/39/2007-PC.II dated 03.09.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyester Monofilament Wound on Bobbins	1 kg	1. PET Chips	1.07 kg
		2. Master Batch Additive	0.01 kg
		3. UV Stabilizer Additive	0.007 kg
		4. ABS Resin for Bobbins	As per Packing Policy
		5. LDPE Granules	As per Packing Policy
		6. Kraft Paper for Corrugation	As per Packing Policy

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

3.1.16	Case No. M-273	RUBBER PRODUCTS LTD.	F. No. 01/87/162/248/AM05/DES-VII	Status: Approved
	NC No.: 31/08 Dated:28.11.2007		Fixation of DEPB rates against provisional export shipments for products appearing at Sl. No. A1709, A1721, A1688, K21	

Application: Request for consideration of fixation of DEPB rates against provisional export shipments for products appearing at Sl. No. A1709, A1721, A1688, K21 under Para 7.25 of EXIM Policy, 1997-2002.

Decision: Committee noted that conversion of S/Bills from DEPB to Duty Drawback/DEEC Scheme has been rejected by Customs and the only option left is fixation of DEPB rates against shipments made under provisional DEPB S/Bills. Committee also noted the fact that firm had also approached Grievant Committee in July

2006 and GC directed that DEPB Committee should take steps to fix DEPB credit stating that if exporter is entitled for DEPB benefits as per the provisions of the policy, he would be allowed to avail the benefit. Regarding the observation of DEPB Committee for further relevant data, Committee observed that this case involves fixation of DEPB rate on past export shipments under provisional DEPB S/Bills, data for which is already provided by the firm. Based on the data provided by the firm, the Advance Licencing Committee has already fixed value addition for the export product as under:

Export Product	FOB Value (Rs. per kg)	CIF Value (Rs. per kg)	V.A.	V.A. proposed by ALC
Synthetic Rubber Sheet	59.40	40.67	46%	90%
Cork Rubber Sheet (Anti Vibrant Pads Sandwich Type)	83	39.66	90%	90%
Moulded Goods of Synthetic Rubber only	57	51.25	11%	50%

For the export product ‘Rubber Hoses of Different Dimensions’, the ALC had observed that during corresponding period of export, there was no DEPB. However, at the time of consideration of the case by then ALC, the product carried a DEPB rate of 8% with a value cap of Rs. 50/- per kg against the relevant entry at Sl. No. 983 under product group “Chemical” (Code: 62). The ALC was of the view that there is no need to re-look into the matter on the basis of data provided by the firm and the exports effected by the firm may be covered by the present DEPB entry available for this product.

Norms Committee was of the view that no further data could be collected and **decided to refer the case to DEPB Committee with data already provided by the firm for fixation of DEPB rate against provisional export shipments.**

3.1.17	Case No. M-275	AMARNATH BANERJEE	HQ F. No. 01/87/050/893/AM07/DES-VII	Status: Approved
	NC No.: 31/08 Dated:28.11.2007	Adv. Lic. No. 0210097221 Dated:15.01.2007	RLA F. No. 02/24/040/281/AM07	

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	HDPE bags with LDPE handles (shopping bags/ T- shirt bags)	60.000	M.T	4425300.00	99000.00 US\$
			Total	4,425,300.00	99,000.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	HDPE granules	58.200	M.T	3316964.00	74205.00 US\$
2	LDPE granules	2.400	M.T	138391.00	3096.00 US\$
3	Colour master batches	2.400	M.T	150192.00	3360.00 US\$
			Total	3,605,547.00	80,661.00

Decision: With D/o C&PC OM No. 46011/26/2007-PC.II dated 30.08.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
HDPE Bags with LDPE Handles (Shopping Bags/ T- Shirt Bags)	1 kg	1. HDPE Granules	0.97 kg
		2. LDPE Granules	0.04 kg
		3. Relevant Colour Master Batch	0.04 kg

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

3.1.18	Case No. M-276	INJECTOPLAST PVT. LTD.	HQ F. No. 01/87/050/1191/AM05/DES-VII 01/87/050/650/AM06/DES-VII	Status: Approved
	NC No.: 31/08 Dated:28.11.2007	Adv. Auth. No. 0610008523 Dated: 10.12.2004 0610009746 Dated: 01.09.2005	RLA F. No. 06/80/040/76/AM05 RLA F. No. 06/81/040/84/AM06	

Application: Request is for review of adhoc norms against above Auth. for following:

Sl.No.	EXPORT ITEM	Qty
1.	BRUSH BOX MADE OUT OF PHENOLIC MOULDING COMPOUND	6058.800 KG
Sl.No.	IMPORT ITEM	Qty
1.	PHENOLIC MOULDING COMPOUND	6058.800 KG

Sl.No.	EXPORT ITEM	Qty
1.	BRUSH BOX MADE OUT OF PHENOLIC MOULDING COMPOUND	510000 Number
Sl.No.	IMPORT ITEM	Qty
1.	PHENOLIC MOULDING COMPOUND	6058.800 KG

Decision: With D/o C&PC OM No. 46011/93/2004-PC.II dated 28.02.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Brush Box made of Phenolic Moulding Compound (Weight/Piece =	1 No.	Phenolic Moulding Compound	11.88 gms

7.5 gms)			
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RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

3.1.19	Case No. M-277	FUTURA FIBRES	HQ F. No. 01/82/050/736/AM06/DES-VII	Status: Approved
	NC No.: 31/08 Dated:28.11.2007	Adv. Lic. No. 0410075042 Dated: 03.10.2005	RLA F. No. 04/24/040/99/AM05	

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty
1.	POLYETHYLENE ISOPHTHALATE COPOLYMER CHIPS	200 MT
Sl.No.	IMPORT ITEM	Qty
1.	PTA (PURIFIED TEREPHTHALIC ACID)	43.800 MT
2.	MONOETHYLENE GLYCOL	77.600 MT
3.	PURIFIED ISOPHTHALIC ACID	132.600 MT
4.	COBALT ACETATE	0.112 MT
5.	ANTIMONY TRIOXIDE	0.112 MT
6.	ORTHO PHOSPHERIC ACID	0.076 MT

Decision: With D/o C&PC OM No. 46011/210/2005-PC.II dated 26.5.2006, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyethylene Isophthalate Copolymer Chips (65% IPA)	1 kg	1. PTA (Purified Terephthalic Acid	0.219 kg
		2. Monoethylene Glycol	0.334 kg
		3. Purified Isophthalic Acid	0.663 kg
		4. Cobalt Acetate	0.00056 kg
		5. Antimony Trioxide	0.00056 kg
		6. Orthophosphoric Acid	0.00038 kg

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

ONLINE CASES

3	Case No.:30/13/80-ALC2/2006	Party Name:HI-TECH ARAI LIMITED	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status:Approved
	HQ File : 01/80/050/00240/AM07/	RLA File : 35/81/040/00006/AM07/	Lic.No/Date:3510018772 06.06.2006	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	61/0- FLUOROELASTOMER BASED COMPOUNDED RUBBER(UNVULCANISED) IN SHEET FORM	4800.000	K.G	5262945.00	13599.34 Japanese Yen
			Total	5,262,945.00	13,599.34

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	FLUOROELASTOMER	3.636	M.T	4185540.00	92295.00 US\$
2	CARBON BLACK	0.472	M.T	16910.00	373.00 US\$
3	PROCESSING AID	0.036	M.T	73295.00	1616.00 US\$
4	FLUOROALKYL CONTAINING POLYESTER	0.073	M.T	400000.00	8820.00 US\$
5	CALCIUM METASILICATE	0.364	M.T	75000.00	1654.00 US\$
6	SILICONE FLUID	0.036	M.T	25635.00	565.00 US\$
			Total	4,776,380.00	105,323.00

Decision: With D/o C&PC OM No. 46011/54/2007-PC.II dated 31.10.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Fluoroelastomer Based Compounded Rubber Sheet, Unvulcanized (containing 75 +/- 1% Fluoroelastomer)	1 kg	1. Fluoroelastomer	0.7575 kg
		2. Carbon Black	0.0983 kg
		3. Processing Aid	0.0075 kg
		4. Fluoroalkyl containing Polyester	0.0152 kg
		5. Calcium Metasilicate	0.0758 kg
		6. Silicone Fluid	0.0075 kg

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

4	Case No.:8/27/85-ALC3/2006	Party Name:F A CHASMAWALA PVT LTD	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status:Approved
	HQ File : 01/85/050/00081/AM07/	RLA File : 34/24/040/00096/AM07/	Lic.No/Date:3410016543 24.07.2006	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	90/0- SPECTACLE FRAME WITH GLASS LENSES	5000.000	Number	301500.00	6700.00 US\$
			Total	301,500.00	6,700.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	SPECTACEL FRAME	5000.000	Number	149985.00	3333.00 US\$
2	OPHTHALMIC LENSES	5000.000	Pair	148500.00	3300.00 US\$
			Total	298,485.00	6,633.00

Decision: With oral comment of DIPP, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Spectacle Frame with Glass Lenses	1 No.	1. Spectacel Frame	Net to net
		2. Ophthalmic Lenses	Net to net

Note: The above norms are subject to accountability and the condition that brand and specification of import items should match with export product.

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

6	Case No.:9/22/82-ALC1/2006	Party Name:GKB RX LENS PVT LTD	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status:Approved
	HQ File : 01/82/050/00674/AM07/	RLA File : 02/24/040/00122/AM07/	Lic.No/Date:0210092285 04.08.2006	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	62/0- OPHTHALMIC LENSES	30500.000	Pair	34560000.00	720000.00 US\$
			Total	34,560,000.00	720,000.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	SPECTACLE LENSES SEMI-FINISHED	33600.000	Pair	21317760.00	444120.00 US\$
2	CONSUMABLES FOR MAKING LENSES PADS , FOR SMOOTHING/POLISHING LENSES	483.000	Coil/Roll	968256.00	20172.00 US\$
3	CONSUMABLES FOR MAKING LENSES POLISHING COMPOUND	84.000	Boxes	306130.00	6378.00 US\$
4	CONSUMABLES FOR MAKING LENSES BLOCKING ALLOY	18.000	K.G	494640.00	10305.00 US\$
5	HARD COATING CONSUMABLES WITH DRY ICE PACKAGING	285.000	K.G	4020300.00	83756.00 US\$
6	MULTI-COATING CONSUMABLES Silicon dioxide Granules	9.000	Packs	234767.00	4891.00 US\$
7	MULTI-COATING CONSUMABLES Hydrophobic tablets-100 pcs	9.000	Packs	717049.00	14938.00 US\$
8	MULTI-COATING CONSUMABLES Quartz Crystals	144.000	Packs	1228013.00	25584.00 US\$
9	MULTI- COATING CONSUMABLES Zirconium dioxide Tablets	15.000	Packs	496623.00	10346.00 US\$
10	CONSUMABLE FOR MAKING LENSES Blocking Tape	174.000	Coil/Roll	267264.00	5568.00 US\$
			Total	30,050,802.00	626,058.00

Decision: With D/o C&PC OM No. 46011/42/2007-PC.II dated 27.11.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Plastic Ophthalmic Lenses	1 Pair	1. Relevant Spectacle Lenses (Semi Finished)	1.08 Pair
		2. Consumable for Lens Making	
		a) Smoothing Pad	0.0104 Roll (1 Roll=250 pcs)
		b) Polishing Pad	0.0178 Roll (1 Roll=200 pcs)
		c) Surface Saver Tape	0.0064 Roll (1 Roll=35 Mtrs)
		d) Polishing Compound	0.0034 Gallon
		e) Blocking Alloy	0.0008 kg
		3. Consumable for Hard Coating	
		a) Tintable Varnish	0.0104 kg
		b) Non Tintable Varnish	0.0101 kg
		c) Cleaning Agent	0.0103 kg
		d) Primer	0.0030 kg
		e) Stripper	0.0012 kg
		4. Consumable for Multi Coating	
		a) Silicon Dioxide Granules	0.0003 Pack (1 Pack=1kg)
		b) Hydrophobic Tablets	0.0003 Pack (1 Pack=100 pcs)
		c) Quartz Crystal	0.0053 Pack (1 Pack=10 pcs)
		d) Zirconium Dioxide	0.0005

			Pack (1 Pack=250 gms)
N.B.: These norms are for the above advance authorization. The lower quantity of raw-materials/consumables may be allowed against above advance authorization either as applied by the firm or as allowed above.			
RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.			

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Case No.:12/29/82-ALC1/2006		Party Name:HI-TECH ARAI LIMITED		Meet No/Date:31/87-ALC1/2007 28.11.2007		Status:Approved	
HQ File : 01/82/050/00959/AM07/		RLA File : 35/81/040/00014/AM07/		Lic.No/Date:3510019573 19.09.2006		Defer Date:	
Application: Request is for adhoc norms for following:							
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)		
1	62/0- POLYACRYLIC BASED COMPOUNDED RUBBER REINFORCED WITH GLASS FIBRE AND GRAPHITE CONTAINING NET 50.8% POLYACRYLIC RUBBER. (UNVULCANISED) IN SHEET FORMS	20000.000	K.G	7252740.00	18315000.00 Japanese Yen		
			Total	7,252,740.00	18,315,000.00		
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)		
1	POLYACRYLIC RUBBER	10.162	M.T	3646340.00	77913.00 US\$		
2	RUBBER ANTIOXIDANT	0.203	M.T	82005.00	1752.00 US\$		
3	PRECIPITATED SILICA	0.508	M.T	123951.00	2649.00 US\$		
4	CARBON BLACK	2.032	M.T	219456.00	4689.00 US\$		
5	SYNTEETIC GRAPHITE POWDER	2.540	M.T	500374.00	10692.00 US\$		
6	CELLULOSE POWDER	1.524	M.T	330704.00	7066.00 US\$		
7	GLASS FIBER MILLD POWDER	0.508	M.T	107890.00	2305.00 US\$		
8	CARBON FIBER	0.508	M.T	1270000.00	27137.00 US\$		
9	POLYETHLENE GLYCOL	0.810	M.T	29160.00	622.00 US\$		

			Total	6,309,880.00	134,825.00
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Decision: With D/o C&PC OM No. 46011/54/2007-PC.II dated 31.10.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyacrylic Based Compounded Rubber Sheet Reinforced with Glassfibre and Graphite, Unvulcanized (Containing 51 +/- 1% Polyacrylic Rubber)	1 kg	1. Polyacrylic Rubber	0.508 kg
		2. Rubber Antioxidant	0.010 kg
		3. Precipitated Silica	0.025 kg
		4. Carbon Black	0.102 kg
		5. Synthetic Graphite Powder	0.127 kg
		6. Cellulose Powder Special Filler	0.076 kg
		7. Glass Fiber Milled Powder	0.025 kg
		8. Carbon Fiber	0.025 kg
		9. Polyethylene Glycol	0.004 kg

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

8	Case No.: 6/35/80-ALC2/2006	Party Name:JAYASHREE POLYMERS PVT.LTD,	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status: Approved
	HQ File : 01/80/050/00752/AM07/	RLA File : 31/24/040/00199/AM07/	Lic.No/Date:3110026824 11.10.2006	Defer Date:

Decision: Case is already **approved** in NC Meeting No. 26/08 dated 17.10.2007.

11	Case No.: 19/35/80-ALC2/2006	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status: Approved
	HQ File : 01/80/050/00817/AM07/	RLA File : 03/94/040/00743/AM07/	Lic.No/Date:0310405374 24.10.2006	Defer Date:

Decision: Case is already **approved** in NC Meeting No. 26/08 dated 17.10.2007.

12	Case No.: 20/35/80-ALC2/2006	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status: Approved
	HQ File : 01/80/050/00818/AM07/	RLA File : 03/94/040/00797/AM07/	Lic.No/Date:0310405399 26.10.2006	Defer Date:

Decision: Case is already **approved** in NC Meeting No. 26/08 dated 17.10.2007.

13	Case No.: 26/36/82-ALC1/2006	Party Name:GKB RX LENS PVT LTD	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status: Approved
	HQ File :	RLA File :	Lic.No/Date:0210094708	Defer Date:

01/82/050/01185/AM07/	02/24/040/00209/AM07/	26.10.2006			
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	62/0- Ophthalmic Lenses	15000.000	Number	1551000.00	33000.00 US\$
			Total	1,551,000.00	33,000.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	NON-TINTABLE VARNISH	72.000	K.G	512887.50	10912.50 US\$
2	TINTABLE VARNISH	60.000	K.G	534258.00	11367.19 US\$
3	PRIMER 110-01-PR	45.000	K.G	63085.00	1342.24 US\$
4	CLEANING AGENT LC-01	60.000	K.G	84113.55	1789.65 US\$
5	CLEANING AGENT LC-56	30.000	K.G	42057.00	894.82 US\$
6	CLEANING AGENT LC-40	30.000	K.G	42057.00	894.82 US\$
7	FIBREBOARD BOX packing	3.000	Number	6413.66	136.46 US\$
			Total	1,284,871.71	27,337.68
Decision: With D/o C&PC OM No. 46011/42/2007-PC.II dated 27.11.2007, following adhoc norms are approved :					
EXPORT ITEM		QTY	IMPORT ITEM		QTY
Plastic Ophthalmic Lenses		1 Pair	1. Relevant Spectacle Lenses (Semi Finished)		1.08 Pair
			2. Consumable for Lens Making		
			a)	Smoothing Pad	0.0104 Roll (1 Roll=250 pcs)
			b)	Polishing Pad	0.0178 Roll (1 Roll=200 pcs)
			c)	Surface Saver Tape	0.0064 Roll (1 Roll=35 Mtrs)

	d)	Polishing Compound	0.0034 Gallon
	e)	Blocking Alloy	0.0008 kg
	3. Consumable for Hard Coating		
	a)	Tintable Varnish	0.0104 kg
	b)	Non Tintable Varnish	0.0101 kg
	c)	Cleaning Agent	0.0103 kg
	d)	Primer	0.0030 kg
	e)	Stripper	0.0012 kg
	4. Consumable for Multi Coating		
	a)	Silicon Dioxide Granules	0.0003 Pack (1 Pack=1kg)
	b)	Hydrophobic Tablets	0.0003 Pack (1 Pack=100 pcs)
	c)	Quartz Crystal	0.0053 Pack (1 Pack=10 pcs)
	d)	Zirconium Dioxide	0.0005 Pack (1 Pack=250 gms)
	N.B.: These norms are for the above advance authorization. The lower quantity of raw-materials/consumables may be allowed against above advance authorization either as applied by the firm or as allowed above.		
	RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.		

14	Case No.: 37/35/80-ALC2/2006	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status: Approved
	HQ File : 01/80/050/00847/AM07/	RLA File : 03/94/040/00816/AM07/	Lic.No/Date:0310406414 03.11.2006	Defer Date:
	Decision: Case is already approved in NC Meeting No. 26/08 dated 17.10.2007.			

15	Case No.: 53/32/82-ALC1/2006	Party Name:MANAKSIA LTD.(FORMERLY HINDUSTHAN SEALS LTD.)	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status: Approved
	HQ File :	RLA File :	Lic.No/Date:0210095058	Defer Date:

01/82/050/01253/AM07/	02/24/040/00220/AM07/	06.11.2006	
Decision: Case is already approved in NC Meeting No. 26/08 dated 17.10.2007.			

17	Case No.:2/39/80-ALC2/2006	Party Name:BUILD MET FIBRES PVT LTD.,	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status:Approved
	HQ File : 01/80/050/00932/AM07/	RLA File : 07/24/040/00545/AM07/	Lic.No/Date:0710048531 20.11.2006	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	61/0- FLEXIBLE INTERMEDIATE BULKCONTAINERS: CONTENT PP 607000KGS,UV 11900 KGS POLYESTER YARN 9800 KGS & NYLON YARN 900 KGS	629600.0 00	K.G	55086222.0 0	1221424.00 US\$
			Tot al	55,086,222. 00	1,221,424.0 0

Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)
1	PP GRANULES	667700.0 00	K.G	45451103.0 0	1007785.00 US\$
2	UV STABILIZER GRANULES	11900.00 0	K.G	2146760.00	47600.00 US\$
3	POLYESTER YARN	10290.00 0	K.G	2029500.00	45000.00 US\$
4	NYLON YARN	945.000	K.G	451001.00	10000.00 US\$
			Tot al	50,078,364. 00	1,110,385.00

Decision: With D/o C&PC OM No. 46011/208/2004-PC.II dated 03.09.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Flexible Intermediate Bulk Container (Containing PP Granules 607000 kg.	1 kg	1. PP Granules	1.06 kg
		2. UV Stabilizer Granules	0.0189 kg
		3. Polyester Yarn	0.0163 kg

22	Case No.:31/43/87-ALC1/2006	Party Name:POLYLINK POLYMERS (INDIA) LIMITED	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status:Approved
	HQ File : 01/87/050/00850/AM07/	RLA File : 08/24/040/00276/AM07/	Lic.No/Date:0810061928 22.12.2006	Defer Date:
	Decision: Case is already approved in NC Meeting No. 26/08 dated 17.10.2007.			

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Case No.:2/49/87-ALC1/2006	Party Name:JYOTI PLASTIC WORKS PVT. LTD.	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status:Approved		
HQ File : 01/87/050/00906/AM07/	RLA File : 03/94/040/01099/AM07/	Lic.No/Date:0310414910 08.01.2007	Defer Date:		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- ARTICLE MADE OF MODIFIED POLY PHENYLENE	11500.000	K.G	5750000.00	127777.78 US\$
			Total	5,750,000.00	127,777.78
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	MODIFIED POLY PHENYLENE OXIDE GRANULES	20010.000	K.G	3150000.00	70000.00 US\$
			Total	3,150,000.00	70,000.00
Decision: With D/o C&PC OM No. 46011/33/2007-PC.II dated 05.10.2007, following					

adhoc norms are approved :			
EXPORT ITEM	QTY	IMPORT ITEM	QTY
Articles made of Glass Reinforced Modified Polyphenyleneoxide (PPO/PPE) Compound (Port/Noryl Heads/Sealing Plates/Perm Ports/Thrust Cone/Master Adapter/FC Ports/Insert Rings/End Plug/Spacer)	1 kg	Glass Reinforced Modified Poly Phenylene Oxide (PPO/PPE) Compound	1.58 kg
RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.			

26	Case No.:15/47/81-ALC2/2006	Party Name:SWASTIK POLYMERS	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status:Approved
	HQ File : 01/81/050/00799/AM07/	RLA File : 05/24/040/00838/AM07/	Lic.No/Date:0510197806 15.01.2007	Defer Date:
	Decision: Case is already approved in NC Meeting No. 26/08 dated 17.10.2007.			

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Case No.:25/46/87-ALC1/2006	Party Name:PROPACK INDUSTRIES(PROP. KUNAL PLASTICS PVT. LTD)	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status:Approved		
HQ File : 01/87/050/00931/AM07/	RLA File : 03/95/040/01198/AM07/	Lic.No/Date:0310415838 15.01.2007	Defer Date:		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- POLYETHYLENE WHITE OPAQUE PRINTED BAGS (Net wt. of LDPE 13370 kg , LLDPE 4202 Kgs & White materbatch 1528 Kgs) Grade of items used in export shall conform with grade of items to be imported.	19100.000	K.G	1750500.00	38900.00 US\$
			Total	1,750,500.00	38,900.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	LDPE GRANULES	14038.500	K.G	1073945.25	23865.45 US\$
2	LLDPE GRANULES	4412.100	K.G	317671.20	7059.36 US\$

3	WHITE MASTERBATCH	1604.400	K.G	151615.80	3369.24 US\$
			Total	1,543,232.25	34,294.05

Decision: With D/o C&PC OM No. 46011/65/2006-PC.II dated 25.9.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyethylene White Opaque Printed Bags (containing 70% LDPE, 22% LLDPE, and 8% White Master Batch)	1 kg	1. LDPE Granules	0.735 kg
		2. LLDPE Granules	0.231 kg
		3. White Master Batch (containing 70% Titanium Dioxide and 30% LDPE)	0.084 kg

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

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Case No.:12/48/82-ALC1/2006	Party Name:HI-TECH ARAI LIMITED	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status:Approved		
HQ File : 01/82/050/01571/AM07/	RLA File : 35/24/040/00047/AM07/	Lic.No/Date:3510020221 16.01.2007	Defer Date:		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	62/0- FLUROELASTOMER BASED COMPOUNDED RUBBER (UNVULCANISED)IN SHEETS FORM	9600.000	K.G	10563695.00	238455.00 US\$
			Total	10,563,695.00	238,455.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	FLUROELASTOMER FLUROELASTOMER	7276.000	K.G	8367400.00	187190.00 US\$
2	CARBON BLACK CARBON BLACK	940.000	K.G	67680.00	1514.00 US\$
3	PROCESSING AID PROCESSING AID	76.000	K.G	153748.00	3440.00 US\$
4	FLUROALKYL CONTAINING POYESTER FLUROALKYL	144.000	K.G	789120.00	17653.00 US\$

	CONTAINING POYESTER				
5	CALCIUM METASILICATE CALCIUM METASILICATE	729.000	K.G	150174.00	3360.00 US\$
6	SILICONE FLUID DI METHYL POLY SILOXANE (INTERNAL LUBRICANT)	76.000	K.G	53884.00	1203.00 US\$
			Total	9,582,006.00	214,360.00

Decision: With D/o C&PC OM No. 46011/54/2007-PC.II dated 31.10.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Fluoroelastomer Based Compounded Rubber Sheet, Unvulcanized (containing 75 +/- 1% Fluoroelastomer)	1 kg	1. Fluoroelastomer	0.7575 kg
		2. Carbon Black	0.0983 kg
		3. Processing Aid	0.0075 kg
		4. Fluoroalkyl containing Polyester	0.0152 kg
		5. Calcium Metasilicate	0.0758 kg
		6. Silicone Fluid	0.0075 kg

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

30	Case No.:13/49/82- ALC1/2006	Party Name:J K INDUSTRIES LTD.	Meet No/Date:31/87- ALC1/2007 28.11.2007	Status:Approved
	HQ File : 01/82/050/01596/AM07/	RLA File : 05/24/040/00758/AM07/	Lic.No/Date:0510198229 22.01.2007	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	62/0- LCV/LIGHT TRUCK STEEL RADIAL TYRES (TUBE TYPE) REINFORCED WITH NYLON TYRE CORD WARP SHEETS. AUTOMOBILE TYRES FOR LCV/LIGHT TRUCK APPLICATIONS.	376840.0 00	K.G	43923100.0 0	942556.00 US\$
2	62/0- BUTYL TUBES OTHER THAN CYCLE TUBES. BUTYL TUBES FOR AUTOMOBILE APPLICATIONS.	37650.00 0	K.G	4450300.00	95500.00 US\$
			Tot al	48,373,400. 00	1,038,056.0 0

Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)
1	NATURAL RUBBER	143501.0 00	K.G	12419266.0 0	272651.00 US\$
2	SYNTHETIC RUBBER -PBR	19671.00 0	K.G	1792032.00	39342.00 US\$
3	SYNTHETIC RUBBER - SBR1502	14132.00 0	K.G	1190826.00	26143.00 US\$
4	SYNTHETIC RUBBER-SBR 1712	1206.000	K.G	93378.00	2050.00 US\$
5	V.P. LATEX	528.000	K.G	73295.00	1609.00 US\$
6	CARBON BLACK	95001.00 0	K.G	4327312.00	95001.00 US\$
7	NYLON TYRE CORD WARP SHEET	15827.00 0	K.G	2198844.00	48273.00 US\$
8	BEAD WIRE	15149.00 0	K.G	690035.00	15149.00 US\$

9	RUBBER CHEMICALS - ACCELERATOR ANTIOZONANT, RETARDER & PEPTIZERS.	1470.000	K.G	858669.00	18851.00 US\$
10	ZINC OXIDE	5577.000	K.G	254043.00	5577.00 US\$
11	MISCELLANEOUES CHEMICALS:- BONDING /COUPLING AGENT. STEARIC ACID, SYNTHETIC RESIN PARAFFIN WAX	41980.00 0	K.G	2146673.00	47130.00 US\$
12	RESORCINOL	151.000	K.G	48062.00	1055.00 US\$
13	STEEL TIRE CORD	30373.00 0	K.G	2213606.00	48597.00 US\$
14	BUTYL RUBBER	19955.00 0	K.G	2454104.00	53877.00 US\$
15	CARBON BLACK	11295.00 0	K.G	514487.00	11295.00 US\$
			Tot al	31,274,632. 00	686,600.0 0

Decision: With DIPP dated 28.11.2007, following adhoc norms are **approved:**

EXPORT ITEM	QTY	IMPORT ITEM	QTY
LCV/Light Truck Steel Radial Tyres (Tube Type) Reinforced With Nylon Tyre Cord Warp Sheets. Automobile Tyres For LCV/Light Truck Applications.	376840 kg	1. Natural Rubber	143501 kg
		2. Synthetic Rubber -PBR	19671 kg
		3. Synthetic Rubber - SBR1502	14132 kg
Butyl Tubes Other Than Cycle Tubes. Butyl Tubes For Automobile Applications.	37650 kg	4. Synthetic Rubber- SBR 1712	1206 kg
		5. V.P. Latex	528 kg
		6. Carbon Black	95001 kg
		7. Nylon Tyre Cord Warp Sheet	15827 kg
		8. Bead Wire	15149 kg

	9. Rubber Chemicals - Accelerator Antiozonant, Retarder & Peptizers.	1470 kg
	10. Zinc Oxide	5577 kg
	11. Miscellaneous Chemicals:- Bonding /Coupling Agent. Stearic Acid, Synthetic Resin Paraffin Wax	41980 kg
	12. Resorcinol	151 kg
	13. Steel Tire Cord	30373 kg
	14. Butyl Rubber	19955 kg
	15. Carbon Black	11295 kg
	Note: The Value Cap on rubber Chemicals & Miscellaneous Chemicals will be as per General Note of Handbook of Procedure, Vol.2.	
RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.		

31	Case No.: 9/49/87-ALC1/2006	Party Name:JYOTI PLASTIC WORKS PVT. LTD.	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status: Approved
	HQ File : 01/87/050/00968/AM07/	RLA File : 03/94/040/01177/AM07/	Lic.No/Date:0310417013 23.01.2007	Defer Date:
	Decision: Case is already approved in NC Meeting No. 26/08 dated 17.10.2007.			

32	Case No.: 12/6/87-ALC1/2007	Party Name:IMPERIAL WATER PROOFING INDUSTRIES PVT.LTD.	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status: Approved
	HQ File : 01/87/050/00001/AM08/	RLA File : 03/94/040/01178/AM07/	Lic.No/Date:0310416868 23.01.2007	Defer Date:
	Decision: Case is already approved in NC Meeting No. 26/08 dated 17.10.2007.			

33	Case No.: 3/49/87-ALC1/2006	Party Name:SUNCITY SYNTHETICS LTD	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status: Approved
	HQ File :	RLA File :	Lic.No/Date:5210021083	Defer Date:

01/87/050/00939/AM07/	52/80/040/00025/AM07/	01.02.2007			
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- NYLON GRANULES/CHIPS.	52500.000	K.G	4569037.00	102675.00 US\$
			Total	4,569,037.00	102,675.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	WASTE OF NYLON YARN THREAD	59660.000	K.G	3025500.00	67988.00 US\$
			Total	3,025,500.00	67,988.00
Decision: With D/o C&PC OM No. 46011/215/2005-PC.II dated 22.10.2007 following adhoc norms are approved :					
EXPORT ITEM		QTY	IMPORT ITEM		QTY
Reprocessed Nylon-6 Granules/Chips (Semidull)		52,500 kg	Waster of Nylon Yarn Thread		58,800 kg
RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.					

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Case No.:7/2/87-ALC1/2007	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status:Approved		
HQ File : 01/87/050/00977/AM07/	RLA File : 03/94/040/01040/AM07/	Lic.No/Date:0310418831 08.02.2007	Defer Date:		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	63/0- PVC SOLID WOVEN FIRE RESISTANT ANTISTATIC CONVEYOR BELTING (TYPE-5000, 3PLY, 1 X 1 MM COVER THK)	3318.1 10	Sq. mete r	5472000.0 0	121600.00 US\$
			Tota l	5,472,000. 00	121,600.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	POLYESTER YARN (1000 DENIER)	9.149	M.T	1189370.00	26430.44 US\$
2	PVC RESIN	10.208	M.T	663533.00	14745.18 US\$
3	PHOSPHATE PLASTICIZER	5.543	M.T	443456.00	9854.58 US\$
4	PTHALATE PLASTICIZER	2.296	M.T	183688.00	4081.96 US\$
5	FASTNERS WITH PINS (MATO U37A/U38)	300.000	Number	271753.20	6038.96 US\$
			Total	2,751,800.20	61,151.12

Decision: With D/o C&PC OM No. 46011/115/2005-PC.II dated 15.10.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Solid Woven Fire Resistant Antistatic Conveyor Belting for Mine Applications (Belt Type 5000)	1 Sq. Mtr.	1. Relevant Polyester Filament Yarn (1000/1500D)/Spun Polyester Yarn	1.05 kg/kg content in export product
		2. Raw material for one kg of PVC Compound content in export product:	
		i) PVC Resin	0.432 kg
		ii) Phosphate Plasticizers	0.223 kg
		iii) Phthalate Plasticizers	0.091 kg
		3. Relevant Belt Fasteners	Net to net

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

37	Case No.:18/49/80-ALC2/2006	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status:Approved
	HQ File : 01/80/050/01309/AM07/	RLA File : 03/94/040/01232/AM07/	Lic.No/Date:0310418835 08.02.2007	Defer Date:
Decision: Case is already approved in NC Meeting No. 26/08 dated 17.10.2007.				

38	Case No.:9/2/87-ALC1/2007	Party Name:ENTREMONDE POLYECOATERS LTD	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status:Approved
	HQ File :	RLA File :	Lic.No/Date:0310419173	Defer Date:

01/87/050/00989/AM07/		03/94/040/01217/AM07/		12.02.2007	
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	63/0- Both Side TPU Coated Polyester Fabrics with coating weight of 485 Grms/Sq. Mtr. and with Base fabric weight of 65 GSM. Coating of Thermoplastic Polyurethane on polyester Fabric with one side black & one side brown, (Chemical Resistant)	11476.000	Sq. meter	2966328.00	66960.00 US\$
2	63/0- Both Side TPU Coated Polyester Fabrics with coating weight of 1035 Grms/Sq. Mtr. and with Base fabric weight of 65 GSM. Coating of Thermoplastic Polyurethane on Polyester Fabric with one side black & one side brown, (Chemical Resistant)	4878.000	Sq. meter	2331952.00	52640.00 US\$
			Total	5,298,280.00	119,600.00
Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)
1	Polyester Industrial Fabrics High Tenacity, WIWK, Width -153 cms.	12292.000	Meter	714794.00	15539.00 US\$
2	Estane Compound 54600 Natural 021P Thermoplastic Polyurethane	11676.000	K.G	2658662.00	57797.00 US\$
			Total	3,373,456.00	73,336.00
Decision: With D/o C&PC OM No. 46011/76/2007-PC.II dated 24.09.2007, following adhoc norms are approved :					

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Both Side TPU Coated Polyester Fabric (Total weight of 550 gms/sq meter with coating weight of 485 gm/sq. meter and Polyester Fabric weight of 65 gm/sq. meter)	1 Sq. Meter	1. Relevant Polyester Fabric (65 gsm +/- 5 gsm)	1.15 Sq. Meter
		2. Thermoplastic Polyurethane Resin	0.5335 kg
Both Side TPU Coated Polyester Fabric (Total weight of 1100 gms/sq meter having coating weight of 1035 gm/sq. meter and Polyester Fabric weight of 65 gm/sq. meter)	1 Sq. Meter	1. Relevant Polyester Fabric (65 gsm +/- 5 gsm)	1.15 Sq. Meter
		2. Thermoplastic Polyurethane Resin	1.1385 kg

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

42	Case No.: 2/5/87-ALC1/2007	Party Name:PLASTICIZER & POLYMER PRODUCTS	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status: Approved
	HQ File : 01/87/050/01030/AM07/	RLA File : 03/95/040/00893/AM07/	Lic.No/Date:0310419948 19.02.2007	Defer Date:
	Decision: Case is already approved in NC Meeting No. 26/08 dated 17.10.2007.			

44	Case No.: 4/5/87-ALC1/2007	Party Name:POLMANN INDIA LTD.	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status: Approved
	HQ File : 01/87/050/01041/AM07/	RLA File : 03/95/040/01370/AM07/	Lic.No/Date:0310420332 21.02.2007	Defer Date:
	Decision: Case is already approved in NC Meeting No. 26/08 dated 17.10.2007.			

45	Case No.: 3/5/87-ALC1/2007	Party Name:PROPACK INDUSTRIES(PROP. KUNAL PLASTICS PVT. LTD)	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status: Approved
	HQ File : 01/87/050/01040/AM07/	RLA File : 03/95/040/01082/AM07/	Lic.No/Date:0310420295 21.02.2007	Defer Date:
	Decision: Case is already approved in NC Meeting No. 26/08 dated 17.10.2007.			

46	Case No.: 5/5/87-ALC1/2007	Party Name:ASMACO INDUSTRIES LTD	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status: Approved
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HQ File : 01/87/050/01047/AM07/	RLA File : 03/94/040/00972/AM07/	Lic.No/Date:0310420488 22.02.2007	Defer Date:
Decision: Case is already approved in NC Meeting No. 26/08 dated 17.10.2007.			

Case No.:6/5/87- ALC1/2007	Party Name:PLASTICIZER & POLYMER PRODUCTS	Meet No/Date:31/87- ALC1/2007 28.11.2007	Status:Approved
HQ File : 01/87/050/01048/AM07/	RLA File : 03/95/040/01272/AM07/	Lic.No/Date:0310420526 22.02.2007	Defer Date:
Decision: Case is already approved in NC Meeting No. 26/08 dated 17.10.2007.			

Case No.:16/2/87- ALC1/2007	Party Name:BULK LIQUID SOLUTIONS PVT LTD	Meet No/Date:31/87- ALC1/2007 28.11.2007	Status:Approved
HQ File : 01/87/050/01050/AM07/	RLA File : 07/24/040/00728/AM07/	Lic.No/Date:0710050248 22.02.2007	Defer Date:
Decision: Case is already approved in NC Meeting No. 26/08 dated 17.10.2007.			

Case No.:3/6/87- ALC1/2007	Party Name:THRIARR POLYMERS PVT. LTD.	Meet No/Date:31/87- ALC1/2007 28.11.2007	Status:Approved
HQ File : 01/87/050/01049/AM07/	RLA File : 03/95/040/00834/AM07/	Lic.No/Date:0310420532 22.02.2007	Defer Date:
Decision: Case is already approved in NC Meeting No. 26/08 dated 17.10.2007.			

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Case No.:12/3/87-ALC1/2007	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status:Approved		
HQ File : 01/87/050/01051/AM07/	RLA File : 07/24/040/00784/AM07/	Lic.No/Date:0710050249 23.02.2007	Defer Date:		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	63/0- UPVC COLOUMN PIPES OF 75 mm OD (HEAVY DUTY) (Input PVC resins is used 94.31% in the Export quantity)	132.3 00	M.T	9793770.0 0	219100.00 US\$
			Tot al	9,793,770. 00	219,100.00
Sl.No.	IMPORT ITEM	Qty	UO	CIF (Rs.)	CIF (Currency)

			M		
1	PVC RESINS.	124.775	M.T	4880261.96	109178.12 US\$
			Total	4,880,261.96	109,178.12

Decision: With D/o C&PC OM No. 46011/68/2007-PC.II dated 28.09.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
UPVC Column Pipes of 75mm OD (Heavy Duty for Submersible Pumps/Bore Well)	1 kg	PVC Resin	0.943 kg

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

53	Case No.:13/3/87-ALC1/2007	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status:Approved
	HQ File : 01/87/050/01052/AM07/	RLA File : 07/24/040/00783/AM07/	Lic.No/Date:0710050250 23.02.2007	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	63/0- UPVC COLOUMN PIPES OF 75 mm OD (HEAVY DUTY) (Input PVC resins is used 94.31% in the export product)	151.2 00	M.T	11192880.0 0	250400.00 US\$
			Total	11,192,880. 00	250,400.00

Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)
1	PVC RESINS.	142.600	M.T	5577442.50	124775.00 US\$
			Total	5,577,442.50	124,775.00

Decision: With D/o C&PC OM No. 46011/68/2007-PC.II dated 28.09.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
UPVC Column Pipes of	1 kg	PVC Resin	0.943 kg

75mm OD (Heavy Duty for Submersible Pumps/Bore Well)			
RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.			

Case No.:14/3/87-ALC1/2007		Party Name:SAERTEX INDIA PRIVATE LIMITED		Meet No/Date:31/87-ALC1/2007 28.11.2007		Status:Approved					
HQ File : 01/87/050/01062/AM07/		RLA File : 31/24/040/00411/AM07/		Lic.No/Date:3110028303 27.02.2007		Defer Date:					
Application: Request is for adhoc norms for following:											
Sl.No.		EXPORT ITEM		Qty		UO M		FOB (Rs.)		FOB (Currency)	
1		63/0- Stitch Bonded Fabrics Stitch Bonded Fabrics 132 EY480-01170-01270-496000		161756.000		K.G		15611966.00		346932.57 US\$	
2		63/0- Stitch Bonded Fabrics Stitch Bonded Fabrics 132EX010-00410-01270-264000		9544.590		K.G		798930.00		17754.00 US\$	
3		63/0- Stitch Bonded Fabrics Stitch Bonded Fabrics 132EY500-00800-01270-264000		53821.900		K.G		5764320.00		128096.00 US\$	
4		63/0- Stitch Bonded Fabrics Stitch Bonded Fabrics 132EX010-00810-01270-264000		20001.500		K.G		1773090.00		39402.00 US\$	
						Total		23,948,306.00		532,184.57	
Sl.No.		IMPORT ITEM		Qty		UO M		CIF (Rs.)		CIF (Currency)	
1		GLASS FIBRE ROVING		173931.0		K.G		10417597.0		231502.15	

	GLASS FIBRE ROVING FS230 5352233-FG CONTINUOUS ROVING 2002 550 42 TRAY	00		0	US\$
2	GLASS FIBRE ROVING GLASS FIBRE ROVING FL5108210350-FG CONTINUOUS ROVING NTY 2002 7300 TRAY	10263.00 0	K.G	1285287.00	28561.92 US\$
3	GLASS FIBRE ROVING GLASS FIBRE ROVING FS 5305352259FG CONTINUOUS ROVING NTY2002 41342 TRAY	57873.00 0	K.G	3466303.00	77028.96 US\$
4	GLASS FIBRE ROVING GLASS FIBRE ROVING FS2300253420-FG CONTINUOUS ROVING NTY 200282742 TRAY	21507.00 0	K.G	1522373.00	33830.57 US\$
			Tot al	16,691,560. 00	370,923.60
Decision: With DIPP dated 28.11.2007, following adhoc norms are approved :					
	EXPORT ITEM	QTY	IMPORT ITEM	QTY	
	Stitch Bonded Glass Fiber Fabric	1 kg	Glass Roving	1.05 kg/kg content in export	
RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.					

56	Case No.:18/2/87- ALC1/2007	Party Name:FLUOROTHERM POLYMER INDIA PVT.LTD.	Meet No/Date:31/87- ALC1/2007 28.11.2007	Status:Approved
	HQ File : 01/87/050/01077/AM07/	RLA File : 03/94/040/01303/AM07/	Lic.No/Date:0310421925 05.03.2007	Defer Date:
Decision: Case is already approved in NC Meeting No. 26/08 dated 17.10.2007.				

57	Case No.:9/5/87- ALC1/2007	Party Name:SAERTEX INDIA PRIVATE LIMITED	Meet No/Date:31/87- ALC1/2007 28.11.2007	Status:Approved
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HQ File : 01/87/050/01104/AM07/	RLA File : 31/24/040/00430/AM07/	Lic.No/Date:3110028518 13.03.2007	Defer Date:		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	63/0- Stitch Bonded Fabrics 132EY480-01170-01270- 496000	17803.0 00	K.G	1882665.0 0	41837.00 US\$
2	63/0- Stitch Bonded Fabrics 132EY480-01170-01270- 496000	35917.0 00	K.G	3798180.0 0	84404.00 US\$
3	63/0- Stitch Bonded Fabrics 132EY500-00800-01270- 264000	36490.0 00	K.G	3908070.0 0	86846.00 US\$
			Tot al	9,588,915. 00	213,087.00
Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)
1	Glass Roving FS2305352233_FG Contiuous Roving 2002 550 42 Tray	19143.0 00	K.G	1146570.0 0	25479.00 US\$
2	Glass roving FS2305352236_FG Contiuous Roving 2002 550 42 Tray	38620.0 00	K.G	2313146.0 0	51403.00 US\$
3	Glass roving FS5305352259_FG Contiuous Roving 2002 413 42 Tray	39237.0 00	K.G	2324465.0 0	51655.00 US\$
			Tot al	5,784,181. 00	128,537.00
Decision: With DIPP dated 28.11.2007, following adhoc norms are approved :					
EXPORT ITEM	QTY	IMPORT ITEM	QTY		
Stitch Bonded Glass Fiber Fabric	1 kg	Glass Roving	1.05 kg/kg content in export		

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

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Case No.:4/8/87-ALC1/2007	Party Name:HENKEL CAC PRIVATE LIMITED	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status:Approved		
HQ File : 01/87/050/01099/AM07/	RLA File : 03/94/040/01371/AM07/	Lic.No/Date:0310422844 13.03.2007	Defer Date:		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	63/0- Prepared Adhesives Based On Plastics (Two Component Laminating Adhesives) Adhesive (Polyurethane Solution Containing 60% resin content and 40% solvent)	15000.000	K.G	1687500.00	37500.00 US\$
2	63/0- Additive (Poly Isocyanate Solution Containing 50% solid and 50% solvent)	1650.000	K.G	185625.00	4125.00 US\$
			Total	1,873,125.00	41,625.00
Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)
1	Adipic Acid	885.000	K.G	79650.00	1770.00 US\$
2	Isophthalic Acid White crystalline powder, Pure Grade, Standard.	2535.000	K.G	228150.00	5070.00 US\$
3	Titanium Dioxide	3375.000	K.G	303750.00	6750.00 US\$
4	Diethylene Glycol	1920.000	K.G	86400.00	1920.00 US\$
5	Monoethylene Glycol	465.000	K.G	20925.00	465.00 US\$
6	1.6 Hexane Diol	150.00	K.G	29700.00	660.00 US\$

		0			
7	Toluen Di Isocyanate Liquid, Colourless - light- yellow, Pure Grade, Standard.	330.00 0	K.G	42322.50	940.50 US\$
8	Ethyl Acetate Clear Colourless Volatine & Flammable Liquid, Pure Grade, Standard.	6000.0 00	K.G	270000.00	6000.00 US\$
9	Adipic Acid	19.800	K.G	1782.00	39.60 US\$
10	Isophthalic Acid White crystalline powder, Pure Grade, Standard.	61.050	K.G	5494.50	122.10 US\$
11	Monoethylene Glycol	52.800	K.G	2376.00	52.80 US\$
12	Diethylene Glycol	99.000	K.G	4455.00	99.00 US\$
13	1.6 Hexane Diol	3.300	K.G	653.40	14.52 US\$
14	Toluene Di Isocyanate Liquid Colourless - light yellow, Pure Grade, Standard.	613.80 0	K.G	78719.85	1749.33 US\$
15	Ethyl Acetate Clear colourless volatine & flammable liquid, Pure Grade, Standard.	825.00 0	K.G	37125.00	825.00 US\$
			Tot al	1,191,503. 25	26,477.85

Decision: With D/o C&PC OM No. 46011/11/2006-PC.II dated 01.11.2007, following
adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Two Component Laminating Adhesives (Containing 60% Resin Content and 40% Solvent)	1 kg	1. Adipic Acid	0.059 kg
		2. Isophthalic Acid	0.169 kg
		3. Titanium Dioxide	0.225 kg
		4. Diethylene Glycol	0.128 kg
		5. Monoethylene Glycol	0.031 kg
		6. 1.6 Hexane Diol	0.010 kg
		7. Toluene Di Isocyanate	0.022 kg
		8. Ethyl Acetate	0.400 kg
Two Component Laminating Adhesives Additive (Poly Isocyanate Solution Containing 50%	1 kg	1. Adipic Acid	0.012 kg
		2. Isophthalic Acid	0.037 kg
		3. Monoethylene Glycol	0.032 kg
		4. Diethylene Glycol	0.060 kg

Application: Request is for adhoc norms for following:

Decision: With D/o C&PC OM No. 46011/11/2006-PC.II dated 01.11.2007, following adhoc norms are **approved**:

[illegible]

Application: Request is for adhoc norms for following:

66	Case No.:12/2/82-ALC4/2007	Party Name:GKB RX LENS PVT LTD	Meet No/Date:31/87-ALC1/2007	Status:Approved
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				28.11.2007	
HQ File : 01/82/050/01877/AM07/		RLA File : 02/24/040/00368/AM07/		Lic.No/Date:0210099396 27.03.2007	Defer Date:
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	62/0- Ophthalmic Lenses	13055.0 00	Pair	11964908.0 0	254572.50 US\$
			Tot al	11,964,908. 00	254,572.50
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	SPECTACLE LENSES	14350.0 00	Pair	8801572.5 0	187267.50 US\$
2	POLISH PAD 80562	52.000	Coil/R oll	29200.90	621.30 US\$
3	SMOOTHING PAD 85497	52.000	Coil/R oll	83917.20	1785.47 US\$
4	SURFACE SAVER TAPE	26.000	Coil/R oll	23389.00	497.64 US\$
5	POLISHING COMPOUND	17.000	K.G	30585.70	650.76 US\$
6	BLOCKING ALLOY 117F	5.000	K.G	45387.90	965.70 US\$
7	NON TINTABLE VARNISH ST11TN-8H	35.000	K.G	249320.31	5304.69 US\$
8	NON TINTABLE VARNISH WITH DRY ICE PACKAGING 1.52-72-NT	7.000	K.G	105783.00	2250.71 US\$
9	TINTABLE VARNISH ST11TN-6H	35.000	K.G	249320.31	5304.69 US\$
10	PRIMER 110-01-PR	17.000	K.G	216872.80	4614.31 US\$
11	CLEANING AGENT LC-01	17.000	K.G	23832.17	507.07 US\$
12	CLEANING AGENT	17.000	K.G	23832.17	507.07 US\$

	LC56				
13	CLEANING AGENT WITH FIBREBOARD BOX LC40	19.000	K.G	28108.00	598.04 US\$
14	CLEANING AGENT LC-OH	9.000	K.G	12617.00	268.45 US\$
15	STRIPPER FOR PRIMER 110-01-PR LC31	9.000	Litre	26811.20	570.45 US\$
			Total	9,950,550. 16	211,713.85

Decision: With D/o C&PC OM No. 46011/42/2007-PC.II dated 27.11.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Plastic Ophthalmic Lenses	1 Pair	1. Relevant Spectacle Lenses (Semi Finished)	1.08 Pair
		2. Consumable for Lens Making	
		a) Smoothing Pad	0.0104 Roll (1 Roll=250 pcs)
		b) Polishing Pad	0.0178 Roll (1 Roll=200 pcs)
		c) Surface Saver Tape	0.0064 Roll (1 Roll=35 Mtrs)
		d) Polishing Compound	0.0034 Gallon
		e) Blocking Alloy	0.0008 kg
		3. Consumable for Hard Coating	
		a) Tintable Varnish	0.0104 kg
		b) Non Tintable Varnish	0.0101 kg
		c) Cleaning Agent	0.0103 kg
		d) Primer	0.0030 kg
		e) Stripper	0.0012 kg
		4. Consumable for Multi Coating	

	a)	Silicon Dioxide Granules	0.0003 Pack (1 Pack=1kg)
	b)	Hydrophobic Tablets	0.0003 Pack (1 Pack=100 pcs)
	c)	Quartz Crystal	0.0053 Pack (1 Pack=10 pcs)
	d)	Zirconium Dioxide	0.0005 Pack (1 Pack=250 gms)
N.B.: These norms are for the above advance authorization. The lower quantity of raw-materials/consumables may be allowed against above advance authorization either as applied by the firm or as allowed above.			
RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.			

Case No.:2/18/87-ALC1/2007		Party Name:MRF LIMITED		Meet No/Date:31/87-ALC1/2007 28.11.2007		Status:Approved	
HQ File : 01/87/050/00017/AM08/		RLA File : 04/24/040/00452/AM07/		Lic.No/Date:0410088907 11.04.2007		Defer Date:	
Application: Request is for adhoc norms for following:							
73	Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)	
	1	62/0- Steel Radial Passenger Car Tyre (tube Type) Rinfd w Nylon TC/Warp Sheet	60347.5 00	K.G	6732954.4 0	152848.00 US\$	
				Tot al	6,732,954. 40	152,848.00	
	Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)	
	1	Natural Rubber	9921.00 0	K.G	1048848.1 2	23810.40 US\$	

2	Synthetic Ruber (1502)	17639.000	K.G	1282046.62	29104.35 US\$
3	V.P.Latex	162.000	K.G	21408.30	486.00 US\$
4	Carbon Black	16716.000	K.G	677432.52	15378.72 US\$
5	Nylon Tyrecord Warp Sheet	1840.000	K.G	259366.40	5888.00 US\$
6	Bead Wire	1864.000	K.G	71024.46	1612.36 US\$
7	Steel Tyrecord	4701.000	K.G	368600.71	8367.78 US\$
8	Rubber Chemicals a) Antioxidants	3976.000	K.G	235667.50	5350.00 US\$
9	Rubber Cehm. b) Accelerator	3976.000	K.G	235667.50	5350.00 US\$
10	Zinc Oxide	748.000	K.G	57661.45	1309.00 US\$
			Total	4,257,723.58	96,656.61

Decision: With DIPP dated 28.11.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Steel Radial Passenger Car Tyre (Tube Type) Reinforced with Nylon Tyrecord/Warpsheet	100 kg	1. Natural Rubber	16.44 kg
		2. Synthetic Ruber – SBR 1502	29.23 kg
		3. Latex (V.P.)	0.27 kg
		4. Carbon Black	27.70 kg
		5. Nylon Tyrecord Warp Sheet	3.05 kg
		6. Bead Wire	3.09 kg
		7. Steel Tyrecord	7.79 kg
		8. Rubber Chemicals	13.18 kg
		9. Zinc Oxide	1.24 kg

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

74	Case No.:24/8/87-ALC1/2007	Party Name:PRABHU POLY COLOR PRIVATE LIMITED	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status:Approved
	HQ File : 01/87/050/00015/AM08/	RLA File : 02/24/040/00266/AM07/	Lic.No/Date:0210099890 11.04.2007	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	63/0- FILLER MASTERBATCH	144000.0 00	K.G	4040483.5 8	89888.40 US\$
			Tot al	4,040,483. 58	89,888.40

Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)
1	RELEVANT POLYMERS ----- LLDPE (LINER LOW DENSITY POLYETHYLENE)	44064.0 00	K.G	2673913.6 8	59486.40 US\$
2	CALCIUM CARBONATE	99878.4 00	K.G	650982.53	14482.37 US\$
3	TITANIUM - DI OXIDE ----- RUTILE GRADE	2937.60 0	K.G	2772.97	61.69 US\$
			Tot al	3,327,669. 18	74,030.46

Decision: With D/o C&PC OM No. 46011/63/2007-PC.II dated 12.11.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Filler Master Batch (containing 30% LLDPE, 68% Calcium Carbonate and 2% Titanium Dioxide)	1 kg	1. LLDPE Granules	0.3060 kg
		2. Calcium Carbonate	0.6936 kg
		3. Titanium Dioxide	0.0204 kg

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

76	Case No.:34/8/87- ALC1/2007	Party Name:TASHI INDIA LIMITED	Meet No/Date:31/87- ALC1/2007 28.11.2007	Status:Approved	
	HQ File : 01/87/050/00021/AM08/	RLA File : 03/95/040/01243/AM07/	Lic.No/Date:0310426539 12.04.2007	Defer Date:	
	Application: Request is for adhoc norms for following:				
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)

					)
1	63/0- White Coloured Masterbatch (Net Contents in Export (1) PP Raffia Grade 117500 Kgs. (2) Calcium Carbonate 382500 Kgs.)	500000.000	K.G	13110000.00	285000.00 US\$
			Total	13,110,000.00	285,000.00

Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)
1	Polypropylene (Raffia Grade)	121025.000	K.G	8353600.00	181600.00 US\$
2	Calcium Carbonate	393975.000	K.G	3634000.00	79000.00 US\$
			Total	11,987,600.00	260,600.00

Decision: With D/o C&PC OM No. 46011/69/2005-PC.II dated 12.12.2006, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
White Master Batch (Containing 23.5% Polypropylene and 76.5% Calcium Carbonate)	1 kg	1. Polypropylene Granules	0.24205 kg
		2. Calcium Carbonate	0.78795 kg

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

85	Case No.:6/13/87-ALC1/2007	Party Name:JBF INDUSTRIES LIMITED.	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status:Approved	
	HQ File : 01/87/050/00076/AM08/	RLA File : 03/94/040/00096/AM08/	Lic.No/Date:0310428517 03.05.2007	Defer Date:	
	Application: Request is for adhoc norms for following:				
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	63/0- Polyester Chips – PTA Route	5000.0 00	M.T	238975000.0 0	5500000.00 US\$

			Tot al	238,975,000. 00	5,500,000.00
Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)
1	Purified Terephthalic Acid (PTA)	4575.0 00	M.T	158625610.0 0	3613339.63 US\$
2	Mono Ethylene Glycol (MEG)	1850.0 00	M.T	63901124.00	1455606.47 US\$
3	Titanium Dioxide	17.000	M.T	1549670.00	35300.00 US\$
4	Furnace Oil	1743.0 00	M.T	11729136.00	267178.50 US\$
5	Antimony Trioxide	3.050	M.T	803370.00	18300.00 US\$
			Tot al	236,608,910. 00	5,389,724.60
Decision: With D/o C&PC OM No. 46011/67/2006-PC.II dated 31.07.2006, following adhoc norms are approved :					
EXPORT ITEM		QTY	IMPORT ITEM		QTY
Polyester Chips – PTA Route		1 MT	1. Purified Terephthalic Acid (PTA)		0.85400 MT
			2. Mono Ethylene Glycol (MEG)		0.32960 MT
			3. Titanium Dioxide		0.00001 MT
			4. Antimony Trioxide		0.00300 MT
RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.					

88	Case No.: 23/9/87-ALC1/2007	Party Name:JYOTI PLASTIC WORKS PVT. LTD.	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status: Approved
	HQ File : 01/87/050/00094/AM08/	RLA File : 03/94/040/00089/AM08/	Lic.No/Date:0310428840 09.05.2007	Defer Date:
	Decision: Case is already approved in NC Meeting No. 26/08 dated 17.10.2007.			
94	Case No.: 1/11/85-ALC3/2007	Party Name:THOMAS M.I.	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status: Approved

HQ File : 01/85/050/00023/AM08/	RLA File : 10/81/040/00003/AM08/	Lic.No/Date:1010026582 23.05.2007	Defer Date:		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	90/0- PVC BACKED STENCELED COIR MATS – (STENCELED /PRINTED)	11541.0 00	Sq. mete r	4071000.0 0	92733.50 US\$
			Total	4,071,000. 00	92,733.50
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	PVC BACKED COIR MATS	11886.4 00	Sq. meter	3391784.3 0	77261.60 US\$
			Total	3,391,784. 30	77,261.60
Decision: With D/o C&PC OM No. 46011/114/2007-PC.II dated 03.10.2007, following adhoc norms are approved :					
EXPORT ITEM	QTY	IMPORT ITEM	QTY		
PVC Backed Coir Mats in various cut sizes (Stenciled/Printed)	1 Sq. Mtr.	Relevant PVC Backed Coir Matting in Roll Form	1.03 Sq. Mtr.		
RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.					

Case No.:2/23/87- ALC1/2007	Party Name:POLY MEDICURE LTD.	Meet No/Date:31/87- ALC1/2007 28.11.2007	Status:Approved		
HQ File : 01/87/050/00133/AM08/	RLA File : 05/24/040/00167/AM08/	Lic.No/Date:0510204258 30.05.2007	Defer Date:		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- GUEDEL AIRWAY	500000.0 00	Numb er	4750000.0 0	114595.90 US\$
			Total	4,750,000. 00	114,595.90
Sl.No.	IMPORT ITEM	Qty	UO	CIF	CIF

			M	(Rs.)	(Currency)
1	LDPE	6591.78 0	K.G	408690.0 0	9742.00 US\$
2	ABS	901.440	K.G	61298.00	1461.00 US\$
3	MEDICAL KRAFT PAPER (GSM 70 +/- 20%)	9728.84 0	Sq. mete r	165390.0 0	3943.00 US\$
4	SOFT BLISTER FILM / THERMOFORMING BLISTER SHEET (250 MICRONS +/- 10%)	11044.2 00	Sq. mete r	320282.0 0	7635.00 US\$
			Total	955,660. 00	22,781.00

Decision: With D/o C&PC OM No. 46011/91/2006-PC.II dated 23.10.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Guedel Airway	1 No.	1. LDPE Granules	1.05 kg/kg of content in export product
		2. ABS Resin/Granules	1.05 kg/kg of content in export product
		3. Medical Kraft Paper	As per Packing Policy
		4. Soft Blister Flm/Thermoforming Blister Sheet	As per Packing Policy

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

98	Case No.:9/19/87- ALC1/2007	Party Name:GARWARE WALL ROPES LTD.,	Meet No/Date:31/87- ALC1/2007 28.11.2007	Status:Approved
	HQ File :	RLA File :	Lic.No/Date:3110029458	Defer Date:

01/87/050/00141/AM08/	31/24/040/00316/AM07/	06.06.2007			
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	63/0- Stripes of PP Fibre Material	1000.000	M.T	53661300.00	1193799.70 US\$
			Total	53,661,300.00	1,193,799.70
Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)
1	PP Granules	1050.000	M.T	42504000.00	945583.90 US\$
			Total	42,504,000.00	945,583.90
Decision: With D/o C&PC OM No. 46011/128/2006-PC.II dated 29.10.2007 following adhoc norms are approved :					
EXPORT ITEM		QTY	IMPORT ITEM		QTY
Stripes of Polypropylene		1 kg	Polypropylene Resin/Granules		1.05 kg
RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.					

100	Case No.:2/14/87-ALC1/2007		Party Name:JAI CORP LIMITED		Meet No/Date:31/87-ALC1/2007 28.11.2007		Status:Approved	
	HQ File : 01/87/050/00150/AM08/		RLA File : 03/94/040/00162/AM08/		Lic.No/Date:0310432312 12.06.2007		Defer Date:	
	Application: Request is for adhoc norms for following:							
	Sl.No.	EXPORT ITEM		Qty	UO M	FOB (Rs.)	FOB (Currency)	
	1	63/0- POLYPROPYLENE CIRCULAR WOVEN FABRICS(BLACK ,UNLAMINATED 50-100 GSM.)		1000.000	M.T	100000000.00	2380952.00 US\$	
				Total	100,000,000.00	2,380,952.00		
	Sl.No.	IMPORT ITEM		Qty	UO	CIF (Rs.)	CIF	

			M		(Currency)
1	POLYPROPYLENE GRANULES (RAFFIA GRADE)	1015.000	M.T	76125000.00	1812500.00 US\$
2	BLACK MASTER BATCH (CONTAINING BETWEEN 40 % TO 70 % CARBON BLACK))	54.000	M.T	4860000.00	115715.00 US\$
			Total	80,985,000.00	1,928,215.00

Decision: With D/o C&PC OM No. 46011/190/2005-PC.II dated 12.11.2007 following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polypropylene Circular Woven Fabric (Black, Unlaminated 50-100gsm)	1000 MT	1. Polypropylene Granules (Rafia Grade)	1015 MT
		2. Black Masterbatch (containing 45 +/- 5% Carbon Black)	54 MT

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

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Case No.:19/19/87-ALC1/2007	Party Name:BAJAJ STEEL INDUSTRIES LIMITED	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status:Approved		
HQ File : 01/87/050/00220/AM08/	RLA File : 03/94/040/00211/AM08/	Lic.No/Date:0310432834 15.06.2007	Defer Date:		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	63/0- White Coloured Masterbatches (Plast White, Plast Supreme and Plast Fil) Contents in Exports. (1) LLDPE Granules Moulding Grade 940000 Kgs .(2) Calcium Carbonate 3060000 Kgs	4000000.000	K.G	90200000.00	2200000.00 US\$
			Tot	90,200,000.00	2,200,000.00

			al		
Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)
1	L L D P E Granules (Moulding Grade)	968200.00 0	K.G	61529110.0 0	1500710.00 US\$
2	Calcium Carbonate	3151800.0 00	K.G	21968046.0 0	535806.00 US\$
			Tot al	83,497,156. 00	2,036,516.00

Decision: With D/o C&PC OM No. 46011/51/2005-PC.II dated 19.11.2007, following
adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
White Coloured Master Batch – Plast White/Plast Supreme/Plastfil (containing 23.5% LLDPE and 76.5% Calcium Carbonate)	1 kg	1. LLDPE Granules (Moulding Grade)	0.2420 kg
		2. Calcium Carbonate	0.7879 kg

RLA concerned shall call back the licence in question and take consequential action as
per Foreign Trade Policy/Procedures.

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Case No.:170/24/87-ALC1/2007	Party Name:GARGI HUTTENES ALBERTUS PVT. LTD.,	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status:Approved		
HQ File : 01/87/050/00219/AM08/	RLA File : 03/94/040/01160/AM07/	Lic.No/Date:0310432796 15.06.2007	Defer Date:		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	62/0- RESITAL 4920 (PHENOL FORMALDEHYDE RESIN / SHELL RESIN) COMMERCIAL	40000.0 00	K.G	2880000.0 0	64000.00 US\$
			Tot	2,880,000. 00	64,000.00

				al	
Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)
1	PHENOL 100% COMMERCIAL	28400.000	K.G	1853100.00	41180.00 US\$
			Total	1,853,100.00	41,180.00
Decision: With D/o C&PC OM No. 46011/197/2005-PC.II dated 15.10.2007, following adhoc norms are approved :					
	EXPORT ITEM	QTY	IMPORT ITEM	QTY	
	Resital 4920 (Phenol Formaldehyde Resin/Shell Resin)	1 kg	Phenol	0.71 kg	
RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.					

103	Case No.:11/19/87-ALC1/2007	Party Name:L G W LIMITED	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status:Approved
	HQ File : 01/87/050/00153/AM08/	RLA File : 02/24/040/00082/AM08/	Lic.No/Date:0210101691 19.06.2007	Defer Date:
	Decision: Case is already approved in NC Meeting No. 26/08 dated 17.10.2007.			

105	Case No.:1/16/85-ALC3/2007		Party Name:FIBRE WORLD		Meet No/Date:31/87-ALC1/2007 28.11.2007		Status:Approved	
	HQ File : 01/85/050/00040/AM08/		RLA File : 10/81/040/00004/AM08/		Lic.No/Date:1010026770 20.06.2007		Defer Date:	
	Application: Request is for adhoc norms for following:							
	Sl.No.	EXPORT ITEM		Qty	UO M	FOB (Rs.)	FOB (Currency)	
	1	90/0- PVC BACKED COIR MATS/MATTING IN VARIOUS CUT SIZES		19418.000	Sq. meter	6757464.00	155344.00 US\$	
				Total	6,757,464.00	155,344.00		

Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)
1	RELEVANT PVC BACKED COIR MATTING IN ROLL FORM	20000.0 00	Sq. meter	5307000.0 0	122000.00 US\$
			Total	5,307,000. 00	122,000.00

Decision: With D/o C&PC OM No. 46011/118/2007-PC.II dated 03.10.2007 following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Backed Coir Mats in various cut sizes	1 Sq. Mtr.	Relevant PVC Backed Coir Matting in Roll form	1.03 Sq. Mtr.

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

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Case No.:12/19/87-ALC1/2007	Party Name:SAERTEX INDIA PRIVATE LIMITED	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status:Approved		
HQ File : 01/87/050/00155/AM08/	RLA File : 31/21/040/00115/AM08/	Lic.No/Date:3110029601 21.06.2007	Defer Date:		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- Stitch Bonded Fabrics I32EX010 00810 01270 264000	18729.800	Number	2118712.00	52443.00 US\$
			Total	2,118,712.00	52,443.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Glass Roving FS5300277580 F/G CONTINIOUS ROVING***2002 827 42 TRAY***	20372.000	K.G	1191498.80	29132.00 US\$
2	Glass Roving FL5108210350 F/G CONTINIOUS	11650.100	K.G	1205527.20	29475.00 US\$

	ROVING***NTY 2002 7300 TRAY***				
			Total	2,397,026.00	58,607.00
Decision: With DIPP dated 28.11.2007, following adhoc norms are approved :					
	EXPORT ITEM	QTY	IMPORT ITEM	QTY	
	Stitch Bonded Glass Fiber Fabric	1 kg	Glass Roving	1.05 kg/kg content in export	
RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.					

107	Case No.:13/19/87-ALC1/2007	Party Name:SHAKUN POLYMERS LIMITED,	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status:Approved
	HQ File : 01/87/050/00165/AM08/	RLA File : 34/24/040/00066/AM08/	Lic.No/Date:3410019063 25.06.2007	Defer Date:
Decision: Case is already approved in NC Meeting No. 26/08 dated 17.10.2007.				

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Case No.: 14/19/87-ALC1/2007	Party Name:ROYAL BRUSHES (P) LTD.,	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status: Approved		
HQ File : 01/87/050/00189/AM08/	RLA File : 03/95/040/01598/AM07/	Lic.No/Date:0310433683 25.06.2007	Defer Date:		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currenc y)
1	63/0- SHAVING BRUSHES : 7000 KGS NET WT OF 1) POLYMER NAMELY POLYSTYRENE GRANULES(INJECTION MOLDING GRADE): 3200 KGS 2) NYLON MONOFILAMENT 66: 2800 KGS 3) COATED BOARD (GSM 170-460) AS PACKING MATERIAL: 1150 KGS 4)	7000.0 00	K.G	1202947.0 0	27033.00 US\$

	RIGID PVC SHEET (AS PACKING MATERIAL): 1150 KGS				
			Tot al	1,202,947. 00	27,033.00
Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)
1	POLYMER NAMELY POLYSTYRENE GRANULES (INJECTION MOLDING GRADE)	3360.0 00	K.G	174885.00	3930.00 US\$
2	NYLON MONOFILAMENT 66	2940.0 00	K.G	719565.00	16170.00 US\$
3	COATED BOARD (GSM 170- 460) AS PACKING MATERIAL	1207.5 00	K.G	64525.00	1450.00 US\$
4	RIGID PVC SHEET (AS PACKING MATERIAL)	1207.5 00	K.G	134613.00	3025.00 US\$
			Tot al	1,093,588. 00	24,575.00
Decision: With D/o C&PC OM No. 46011/126/2005-PC.II dated 11.08.2005 following adhoc norms are approved :					
EXPORT ITEM		QTY	IMPORT ITEM		QTY
Shaving Brushes		1 kg	1. Relevant Polystyrene Granules (HIPS/GPPS)		1.05 kg/kg content in export product
			2. Nylon-66 Monofilament		1.05 kg/kg content in export product
			3. Packing Material		As per Packing Policy
RLA concerned shall call back the licence in question and take consequential action as					

per Foreign Trade Policy/Procedures.

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Case No.:4/23/87-ALC1/2007	Party Name:SHAILY ENGINEERING PLASTIC LTD.,	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status:Approved		
HQ File : 01/87/050/00175/AM08/	RLA File : 34/24/040/00054/AM08/	Lic.No/Date:3410019075 27.06.2007	Defer Date:		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	63/0- Articles Made Of Polyphenylene Oxide	9523.8 10	K.G	2447011.8 4	59829.14 US\$
			Total	2,447,011.84	59,829.14
Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)
1	Glass Reinforced Modified Polyphenylene Oxide (PPO) Compound	10000.0 00	K.G	2422774.0 0	59236.53 US\$
			Total	2,422,774.00	59,236.53
Decision: With D/o C&PC OM No. 46011/105/2004-PC.II dated 21.02.2006 following adhoc norms are approved:					
EXPORT ITEM		QTY	IMPORT ITEM		QTY
Articles Made of Polyphenylene Oxide		1 kg	20% Glassfiber Reinforced Modified Polyphenylene Oxide		1.05 kg/kg content in export product
RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.					

114	Case No.:25/19/87-ALC1/2007	Party Name:JBF INDUSTRIES LIMITED.	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status:Approved	
	HQ File : 01/87/050/00238/AM08/	RLA File : 03/94/040/00324/AM08/	Lic.No/Date:0310435332 06.07.2007	Defer Date:	

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	63/0- Polyester Chips – PTA Route	5000.0 00	M.T	242400000.0 0	6000000.00 US\$
			Total	242,400,000. 00	6,000,000.00

Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)
1	Purified Terephthalic Acid (PTA)	4575.0 00	M.T	163727812.0 0	4003125.00 US\$
2	Mono Ethylene Glycol (MEG)	1850.0 00	M.T	64315250.00	1572500.00 US\$
3	Titanium Dioxide	17.000	M.T	1443770.00	35300.00 US\$
4	Antimony Trioxide	3.050	M.T	748470.00	18300.00 US\$
			Total	230,235,302. 00	5,629,225.00

Decision: With D/o C&PC OM No. 46011/67/2006-PC.II dated 31.07.2006, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyester Chips – PTA Route	1 MT	1. Purified Terephthalic Acid (PTA)	0.85400 MT
		2. Mono Ethylene Glycol (MEG)	0.32960 MT
		3. Titanium Dioxide	0.00001 MT
		4. Antimony Trioxide	0.00300 MT

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

115	Case No.: 26/19/87-ALC1/2007	Party Name:JBF INDUSTRIES LIMITED.	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status: Approved
	HQ File : 01/87/050/00239/AM08/	RLA File : 03/94/040/00331/AM08/	Lic.No/Date:0310435334 06.07.2007	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	63/0- Polyester Chips - PTA Route	5000.0 00	M.T	242400000.0 0	6000000.00 US\$
			Total	242,400,000. 00	6,000,000.00

Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)
1	Purified Terephthalic Acid (PTA)	4575.0 00	M.T	163727813.0 0	4003125.00 US\$
2	Mono Ethylene Glycol (MEG)	1850.0 00	M.T	67593530.00	1652653.55 US\$
3	Titanium Dioxide	17.000	M.T	1443770.00	35300.00 US\$
4	Antimony Trioxide	3.050	M.T	748470.00	18300.00 US\$
			Total	233,513,583. 00	5,709,378.55

Decision: With D/o C&PC OM No. 46011/67/2006-PC.II dated 31.07.2006, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyester Chips – PTA Route	1 MT	1. Purified Terephthalic Acid (PTA)	0.85400 MT
		2. Mono Ethylene Glycol (MEG)	0.32960 MT
		3. Titanium Dioxide	0.00001 MT
		4. Antimony Trioxide	0.00300 MT

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

117	Case No.:7/23/87- ALC1/2007	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:31/87- ALC1/2007 28.11.2007	Status:Approved
	HQ File : 01/87/050/00241/AM08/	RLA File : 03/95/040/01477/AM07/	Lic.No/Date:0310435358 09.07.2007	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UO M
1	62/0- Ethyl Acrylate &Itaconic AcidCopolymer EmulsionHaving Solids35+/-1%Stabilised ByEmulsifier(HCRYL2150/PIDICRYL150 VSB)	540000.000	K.G

Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)
1	Ethyl Acrylate	172476.000	K.G	10347525.00	227668.32 US\$
2	Itaconic Acid	7722.000	K.G	579092.00	12741.30 US\$
			Total	10,926,617.00	240,409.62

Decision: With D/o C&PC OM No. 46011/154/2004-PC.II dated 19.05.2005, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Ethyl Acrylate & Itaconic Acid Copolymer Emulsion having Solids 35 +/-1% Stabilised by Emulsifiers (Pidicryl 150 VSB)	1 kg	1. Ethyl acrylate	0.319 kg
		2. Itaconic Acid	0.014 kg

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

118

Case No.:8/23/87-ALC1/2007	Party Name:GARGI INDUSTRIES PROP.	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status:Approved		
HQ File : 01/87/050/00242/AM08/	RLA File : 03/94/040/00067/AM08/	Lic.No/Date:0310435372 09.07.2007	Defer Date:		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	62/0- GARSET PAR A (ALKYD RESIN) COMMERCIAL	64000.00 0	K.G	4660480.00	254669.00 US\$

			Total	4,660,480.00	254,669.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	PENTA ERTHRYTHRITOL COMMERCIAL	11200.000	K.G	813120.00	18480.00 US\$
2	PHTHALIC ANHYDRIDE COMMERCIAL	11840.000	K.G	677248.00	15392.00 US\$
			Total	1,490,368.00	33,872.00

Decision: With D/o C&PC OM No. 46011/197/2005-PC.II dated 15.10.2007 following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Garset Part A (Alkyd Resin)	1 kg	1. Penta Erthrythritol	0.175 kg
		2. Phthalic Anhydride	0.185 kg

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

119

Case No.:5/23/87-ALC1/2007	Party Name:VEEKAY POLYCOATS LTD.	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status:Approved		
HQ File : 01/87/050/00210/AM08/	RLA File : 05/24/040/00268/AM08/	Lic.No/Date:0510205956 10.07.2007	Defer Date:		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	63/0- PVC LEATHER HAVING COATING WT.460 Gms Per SQ.METER +_5%	200000.0 00	Sq. mete r	12300000.0 0	300000.00 US\$
			Tota l	12,300,000. 00	300,000.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Blowing Agent ADCL	2014.800	Number	165230.00	4030.00 US\$
2	PVC Plasticizer Phthalic (DOP)	39486.400	K.G	2428389.00	59229.00 US\$
3	Titanium Dioxide Pigments	2686.400	K.G	220293.00	5373.00 US\$
4	Release Paper(155-240gms/Sq.Meter) Coating Paper	110000.000	Sq. meter	2448930.00	59730.00 US\$
5	Stabilizer Mixing Agent	1343.200	K.G	275356.00	6716.00 US\$
6	PVC Resin Paste Grade	56811.800	Number	2562213.00	62493.00 US\$
7	Relevant Woven/Knitted Fabric For Backing Material Backing Material	210000.000	Sq. meter	3613863.00	88143.00 US\$
			Total	11,714,274.00	285,714.00

Decision: With D/o C&PC OM No. 46011/48/2007-PC.II dated 20.04.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Leather Cloth/Foam Leather Cloth (having coating weight of 460 gms./sq.mtr. +/- 5%)	1 Sq. Mtr.	1. PVC Resin	0.284 kg
		2. PVC Plasticizer	0.197 kg
		3. Titanium Dioxide	0.013 kg
		4. Release Paper (155-240 gms/Sq. Meter)	0.55 Sq. Mtr.
		5. Stabilizers	0.006 kg
		6. Blowing Agent	0.010 kg
		7. Relevant Woven/Knitted Fabric for backing material	1.05 Sq. Mtr.

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

120	Case No.:20/19/87-ALC1/2007	Party Name:DINMAN POLYPACKS PVT.LTD.,	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status:Deferred
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HQ File : 01/87/050/00223/AM08/	RLA File : 02/24/040/00108/AM08/	Lic.No/Date:0210102401 16.07.2007	Defer Date:09.01.2008		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	63/0- Printed PP Woven Sacks (BOPP Film laminated)	259050.000	K.G	23292482.00	575123.00 US\$
			Total	23,292,482.00	575,123.00
Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)
1	PP GRANULES	219415.350	K.G	12885156.00	318152.00 US\$
2	BOPP FILM	40800.375	K.G	3883140.00	95880.00 US\$
3	Plastic Material (PP Granules) used for lamination purpose	13600.125	K.G	798660.00	19720.00 US\$
4	PRINTING INK	8548.650	K.G	1038704.00	25647.00 US\$
			Total	18,605,660.00	459,399.00
Decision: With D/o C&PC OM No. 46011/22/2006-PC.II dated 17.10.2007, following adhoc norms are recommended:					
EXPORT ITEM		QTY	IMPORT ITEM		QTY
Printed BOPP Film Laminated PP Woven Sacks (containing 199468 kg PP Woven Fabric, 38857 kg Printed BOPP Film and 12952 kg PP Lamination)		259050 kg	1. PP Granules for Woven Sacks		219415 kg
			2. BOPP Film		40800 kg
			3. PP Granules for Lamination		13600 kg
			4. Printing Ink (Solid Content 16-37%)		8548 kg
Decision: The case was deferred for further discussion.					

121	Case No.:21/19/87-	Party Name:NEO SACK	Meet No/Date:31/87-	Status:Approved
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ALC1/2007	LTD., (EXPORT DIVISION)	ALC1/2007 28.11.2007			
HQ File : 01/87/050/00225/AM08/	RLA File : 11/24/040/00016/AM08/	Lic.No/Date:1110015689 16.07.2007	Defer Date:		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	63/0- PP WOVEN JUMBO BAGS MILKY WHITE NEOCON BRAND	500.000	M.T	48660000.00	1200000.00 US\$
			Total	48,660,000.00	1,200,000.00
Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)
1	PP GRANULES	514.250	M.T	29553948.00	719950.00 US\$
2	TITENIUM DI-OXIDE	11.000	M.T	993410.00	24200.00 US\$
3	ADDITIVE MASTER BATCH: U.V.STABILIZER	11.000	M.T	2483525.00	60500.00 US\$
4	ADDITIVE MASTER BATCH: SLIPS	5.500	M.T	778923.00	18975.00 US\$
5	ADDITIVE MASTER BATCH: OPTICAL BRIGHTNER	5.500	M.T	970832.00	23650.00 US\$
6	ADDITIVE MASTER BATCH: BLOWING AGENT	2.750	M.T	761991.00	18562.50 US\$
7	PP GRANULES FOR PACKING MATERIAL	10.500	M.T	633607.00	15435.00 US\$
			Total	36,176,236.00	881,272.50
Decision: With D/o C&PC OM No. 46011/119/2007-PC.II dated 03.10.2007 following adhoc norms are approved :					
EXPORT ITEM		QTY	IMPORT ITEM		QTY
PP Woven Jumbo Bags (Milky White Neocon Brand)		1 MT	1. PP Granules		1.0285 MT
			2. Titanium Dioxide		0.0220 MT
			3. Additive Master Batch –		0.0220 MT

		UV Stabilizer	
		4. Additive Master Batch – Slips	0.0110 MT
		5. Additive Master Batch – Optical Brightner	0.0110 MT
		6. Additive Master Batch Blowing Agent	0.0055 MT
		7. PP Granules for Packing	As per Packing Policy

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

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Case No.:22/19/87-ALC1/2007	Party Name:NEO SACK LTD., (EXPORT DIVISION)	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status:Approved		
HQ File : 01/87/050/00226/AM08/	RLA File : 11/24/040/00017/AM08/	Lic.No/Date:1110015690 16.07.2007	Defer Date:		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	63/0- PP WOVEN JUMBO BAGS MILKY WHITE NEOCON BRAND	500.000	M.T	48660000.00	1200000.00 US\$
			Total	48,660,000.00	1,200,000.00
Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)
1	PP GRANUELS	514.250	M.T	29553948.00	719950.00 US\$
2	TITENIUM DI-OXIDE	11.000	M.T	993410.00	24200.00 US\$
3	ADDITIVE MASTER BATCH: U.V.STABILIZER	11.000	M.T	2483525.00	60500.00 US\$
4	ADDITIVE MASTER BATCH: SLIPS	5.500	M.T	778923.00	18975.00 US\$
5	ADDITIVE MASTER BATCH: OPTICAL BRIGHTNER	5.500	M.T	970832.00	23650.00 US\$

6	ADDITIVE MASTER BATCH: BLOWING AGENT	2.750	M.T	761991.00	18562.50 US\$
7	PP GRANULES FOR PACKING MATERIAL	10.50 0	M.T	633607.00	15435.00 US\$
			Tot al	36,176,236. 00	881,272.50

Decision: With D/o C&PC OM No. 46011/119/2007-PC.II dated 03.10.2007 following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PP Woven Jumbo Bags (Milky White Neocon Brand)	1 MT	1. PP Granules	1.0285 MT
		2. Titanium Dioxide	0.0220 MT
		3. Additive Master Batch – UV Stabilizer	0.0220 MT
		4. Additive Master Batch – Slips	0.0110 MT
		5. Additive Master Batch – Optical Brightner	0.0110 MT
		6. Additive Master Batch Blowing Agent	0.0055 MT
		7. PP Granules for Packing	As per Packing Policy

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

123

Case No.: 32/19/87-ALC1/2007	Party Name:BANKIM PLAST PVT.LTD.	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status: Approved		
HQ File : 01/87/050/00249/AM08/	RLA File : 03/94/040/00385/AM08/	Lic.No/Date:0310436333 16.07.2007	Defer Date:		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	63/0- WHITE MASTER BATCHES (106)	200000.0 00	K.G	15580000.0 0	380000.00 US\$
			Tot al	15,580,000. 00	380,000.00

Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)
1	TITANIUM DIOXIDE RUTILE COATED	126000.0 00	K.G	10073700.0 0	245700.00 US\$
2	LLDPE Injection Moulding Exxon	52500.00 0	K.G	4607252.00	112372.00 US\$
3	BARIUM SULPHATE	31500.00 0	K.G	710325.00	17325.00 US\$
4	FUMED SILICA	200.000	K.G	34440.00	840.00 US\$
			Tot al	15,425,717. 00	376,237.00

Decision: With D/o C&PC OM No. 46011/85/2007-PC.II dated 03.10.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
White Master Batch – 106 (containing 60 +/- 1% Titanium Dioxide, 25 +/- 1% LLDPE and 15 +/- 1% Barium Sulphate Coated)	1 kg	1. Titanium Dioxide	0.6120 kg
		2. LLDPE Granules	0.2550 kg
		3. Barium Sulphate Coated	0.1520 kg
		4. Fumed Silica	0.0010 kg

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

125	Case No.: 9/23/87- ALC1/2007	Party Name: SUPERFIL PRODUCTS LIMITED	Meet No/Date: 31/87- ALC1/2007 28.11.2007	Status: Approved
	HQ File : 01/87/050/00247/AM08/	RLA File : 04/24/040/00119/AM08/	Lic.No/Date: 0410090302 20.07.2007	Defer Date:
	Application: Request is for adhoc norms for following:			

Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	63/0- POLYESTER MONOFILAMENT YARN WOUND ON BOBBINS	43000.0 00	K.G	5559040.0 0	137600.00 US\$
			Tot al	5,559,040. 00	137,600.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	PET CHIPS POLYMER CHIPS	46010.000	K.G	2634532.60	64414.00 US\$
2	MASTER BATCH ADDITIVE	430.000	K.G	246218.00	6020.00 US\$
3	U.V. STABILIZER ADDITIVE	322.500	K.G	857366.25	20962.50 US\$
4	LDPE GRANUALS MOULDING GRADE - FOR PACKING MATERIAL	283.800	K.G	12564.34	272.25 US\$
5	DIN 335 SPOOLS (PLASTIC SPOOLS) / BOBBINS PACKING MATERIAL - WINDING	4300.000	Number	668306.00	16649.60 US\$
			Total	4,418,987.19	108,318.35

Decision: With D/o C&PC OM No. 46011/39/2007-PC.II dated 03.09.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyester Monofilament Wound on Bobbins	1 kg	1. PET Chips	1.07 kg
		2. Master Batch Additive	0.01 kg
		3. UV Stabilizer Additive	0.007 kg
		4. ABS Resin for Bobbins	As per Packing Policy
		5. LDPE Granules	As per Packing Policy

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

127	Case No.:34/19/87-ALC1/2007		Party Name:INJECTOPLAST PVT.LTD		Meet No/Date:31/87-ALC1/2007 28.11.2007		Status:Approved				
	HQ File : 01/87/050/00253/AM08/		RLA File : 06/81/040/00007/AM08/		Lic.No/Date:0610012139 20.07.2007		Defer Date:				
	Application: Request is for adhoc norms for following:										
Sl.No.		EXPORT ITEM		Qty		UOM		FOB (Rs.)		FOB (Currency)	

1	63/0- BOOT SEAL	105000.000	Number	3341100.00	77700.00 US\$
			Total	3,341,100.00	77,700.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	THERMOPLASTICS ELASTOMER	5017.000	K.G	1510117.00	35119.00 US\$
			Total	1,510,117.00	35,119.00

Decision: With D/o C&PC OM No. 46011/09/2006-PC.II dated 23.10.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Boot Seal made of Thermoplastic Elastomer (Weight of One Boot Seal = 45.5 gm)	1 No.	Relevant Thermoplastic Elastomer	0.0477 kg

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

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Case No.: 5/20/87-ALC1/2007	Party Name:GARWARE WALL ROPES LTD.,	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status: Approved	
HQ File : 01/87/050/00250/AM08/	RLA File : 31/24/040/00099/AM08/	Lic.No/Date:3110029943 23.07.2007	Defer Date:	
Application: Request is for adhoc norms for following:				
Sl.No.	EXPORT ITEM	Qty		
1.	Stripes of PP Fibre Material	500000.000 kg		
Sl.No.	IMPORT ITEM	Qty		
1.	PP Granules	525000.000 kg		
Decision: With D/o C&PC OM No. 46011/128/2006-PC.II dated 29.10.2007 following adhoc norms are approved :				
EXPORT ITEM		QTY	IMPORT ITEM	QTY
Stripes of Polypropylene		1 kg	Polypropylene Resin/Granules	1.05 kg
RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.				

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Case No.: 6/20/87-ALC1/2007	Party Name:GARWARE WALL ROPES LTD.,	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status: Approved
HQ File : 01/87/050/00251/AM08/	RLA File : 31/24/040/00100/AM08/	Lic.No/Date:3110029944 23.07.2007	Defer Date:
Application: Request is for adhoc norms for following:			
Sl.No.	EXPORT ITEM	Qty	
1.	Stripes of PP Fibre Material	500000.000 kg	
Sl.No.	IMPORT ITEM	Qty	
1.	PP Granules	525000.000 kg	
Decision: With D/o C&PC OM No. 46011/128/2006-PC.II dated 29.10.2007, following adhoc norms are approved :			
EXPORT ITEM	QTY	IMPORT ITEM	QTY
Stripes of Polypropylene	1 kg	Polypropylene Resin/Granules	1.05 kg
RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.			

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Case No.:1596/26/80-ALC2/2007	Party Name:EXPANDED INCORPORATION	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status:Approved		
HQ File : 01/80/050/00356/AM08/	RLA File : 03/94/040/01269/AM07/	Lic.No/Date:0310437499 26.07.2007	Defer Date:		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	61/0- Polyester Polyol EXPOL PH 350	36000.00 0	K.G	2930400.00	66600.00 US\$
			Total	2,930,400.0 0	66,600.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Phthalic Anhydride	14338.80 0	Number	874667.00	19437.00 US\$
2	Diethylene Glycol	21175.20 0	K.G	1228162.00	27292.00 US\$
3	Pentaerythritol	1188.000	K.G	106920.00	2376.00 US\$

			Total	2,209,749.0 0	49,105.00
Decision: With D/o C&PC OM No. 46011/77/2007-PC.II dated 06.09.2007, following adhoc norms are approved :					
EXPORT ITEM		QTY	IMPORT ITEM		QTY
Polyester Polyol (Expol PH-350)		1 kg	1. Phthalic Anhydride		0.3983 kg
			2. Diethylene Glycol		0.5882 kg
			3. Pentaerythritol		0.0330 kg
RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.					

133	Case No.:11/23/87-ALC1/2007	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status:Approved
	HQ File : 01/87/050/00261/AM08/	RLA File : 07/24/040/00299/AM08/	Lic.No/Date:0710052647 31.07.2007	Defer Date:
	Decision: Case is already approved in NC Meeting No. 26/08 dated 17.10.2007.			

134	Case No.:12/23/87-ALC1/2007	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status:Approved
	HQ File : 01/87/050/00262/AM08/	RLA File : 07/24/040/00298/AM08/	Lic.No/Date:0710052648 31.07.2007	Defer Date:
	Decision: Case is already approved in NC Meeting No. 26/08 dated 17.10.2007.			

135	Case No.:13/23/87-ALC1/2007	Party Name:BULK LIQUID SOLUTIONS PVT LTD	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status:Approved
	HQ File : 01/87/050/00265/AM08/	RLA File : 07/24/040/00296/AM08/	Lic.No/Date:0710052690 02.08.2007	Defer Date:
	Decision: Case is already approved in NC Meeting No. 26/08 dated 17.10.2007.			

136	Case No.:14/23/87-ALC1/2007	Party Name:TRACTORS AND FARM EQUIPMENT LIMITED	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status:Approved
	HQ File : 01/87/050/00266/AM08/	RLA File : 07/24/040/00282/AM08/	Lic.No/Date:0710052720 03.08.2007	Defer Date:
	Decision: Case is already approved in NC Meeting No. 26/08 dated 17.10.2007.			

137	Case No.:15/23/87-	Party Name:POLY	Meet No/Date:31/87-	Status:Approved
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ALC1/2007	MEDICURE LTD.	ALC1/2007 28.11.2007	
HQ File : 01/87/050/00268/AM08/	RLA File : 05/24/040/00349/AM08/	Lic.No/Date:0510207160 03.08.2007	Defer Date:
Decision: Case is already approved in NC Meeting No. 26/08 dated 17.10.2007.			

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Case No.:218/24/87-ALC1/2007	Party Name:ALOK INDUSTRIES	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status:Approved			
HQ File : 01/87/050/00281/AM08/	RLA File : 05/24/040/00378/AM08/	Lic.No/Date:0510207433 09.08.2007	Defer Date:			
Application: Request is for adhoc norms for following:						
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)	
1	63/0- FILLER MASTERBATCH (FMBA GPPS 105); Containing a) Polymer of Polystyrene viz. GPPS contents 45%= 9000 Kgs. b) Relevant Fillers viz. Calcium Carbonate contents 55%=11000 Kgs.	20000.0 00	K.G	997530.0 0	24600.00 US\$	
			Tot al	997,530. 00	24,600.00	
Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)	
1	POLYMER OF POLYSTYRENE VIZ. GPPS	9270.00 0	K.G	751797.0 0	18540.00 US\$	
2	RELEVANT FILLERS VIZ. CALCIUM CARBONATE	11330.0 00	K.G	79478.00	1960.00 US\$	
			Tot al	831,275. 00	20,500.00	
Decision: With D/o C&PC OM No. 46011/36/2006-PC.II dated 23.10.2007, following adhoc norms are approved:						
EXPORT ITEM			QTY	IMPORT ITEM		QTY
Filler	Master	Batch	1 kg	1. General Purpose Polystyrene		0.4635 kg
(EMBA	GPPS	105,		Granules		

Containing 45% GPPS and 55% Calcium Carbonate)	2. Filler/Calcium Carbonate	0.5665 kg
RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.		

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Case No.:21/23/87-ALC1/2007	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status:Approved		
HQ File : 01/87/050/00283/AM08/	RLA File : 31/24/040/00147/AM08/	Lic.No/Date:3110030275 10.08.2007	Defer Date:		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	63/0- AKULON N24 G6 BLACK (30 % GLASS FIBER REINFORCEED PA6 (NYLON 6) COMPOUND	9000.000	K.G	1053000.00	26259.35 US\$
			Total	1,053,000.00	26,259.35
Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)
1	NYLON 6 CHIPS/ GRANULES BASE POLYMER	6322.500	K.G	640943.44	15806.25 US\$
2	GLASS FIBER REINFORCING AGENT	2781.000	K.G	118408.03	2920.05 US\$
3	BLACK MASTERBATCH RELEVANT COLOURANT	139.500	K.G	17139.88	422.69 US\$
4	CALCIUM STEARATE MOULD RELEASING AGENT	27.900	K.G	1142.66	28.18 US\$
			Total	777,634.01	19,177.17
Decision: With D/o C&PC OM No. 46011/111/2004-PC.II dated 19.02.2007 following adhoc norms are approved:					
EXPORT ITEM		QTY	IMPORT ITEM		QTY

30% Glass Fiber Reinforced, PA6 (Nylon 6) Compound (Akulon – K224 G6/N 24 G6)	1 kg	1. Polyamide 6/Nylon 6 Chips/Granules	0.70250 kg
		2. Glass Fiber	0.30900 kg
		3. Relevant Colourant (Pigments/Masterbatch)	0.01550 kg
		4. Mould Release Agent (Calcium Stearate)	0.00310 kg

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

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Case No.:22/23/87-ALC1/2007		Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD		Meet No/Date:31/87-ALC1/2007 28.11.2007		Status:Approved					
HQ File : 01/87/050/00285/AM08/		RLA File : 31/24/040/00151/AM08/		Lic.No/Date:3110030278 10.08.2007		Defer Date:					
Application: Request is for adhoc norms for following:											
Sl.No.		EXPORT ITEM		Qty		UO M		FOB (Rs.)		FOB (Currency)	
1		63/0- ARNITE B 600 SNF P GREY (FLAME RETARDANT IMPACT MODIFIED PBT COMPOUND)		8000.000		K.G		1440000.00		35910.22 US\$	
						Total		1,440,000.00		35,910.22	
Sl.No.		IMPORT ITEM		Qty		UO M		CIF (Rs.)		CIF (Currency)	
1		PBT CHIPS / GRANULES BASE POLYMER (Net content should not be less than 5880 kgs.in the R.P.)		6056.400		K.G		454335.99		11204.34 US\$	
2		ANTIMONY TRIOXIDE FLAME RETARDANT (Net content should not be less than 600 kgs.in the R.P.)		618.000		K.G		125299.50		3090.00 US\$	
3		SAYTEX FLAME RETARDANT (Net content should not be less than		700.400		K.G		142006.10		3502.00 US\$	

	680 kgs.in the R.P.)				
4	LOXIOLO MOULD RELEASING AGENT (Net content should not be less than 24 kgs.in the R.P.)	24.720	K.G	2856.83	70.45 US\$
5	LOTADER IMPACT MODIFIER (Net content should not be less than 400 kgs.in the R.P.)	412.00 0	K.G	88544.98	2183.60 US\$
6	ELVALOY IMPACT MODIFIER (Net content should not be less than 240 kgs.in the R.P.)	247.20 0	K.G	50119.80	1236.00 US\$
7	SACTOLITH RELEVANT PIGMENT (Net content should not be less than 80 kgs.in the R.P.)	82.400	K.G	167066.00	4120.00 US\$
8	SICOPALGREUN RELEVANT COLOURANT (Net content should not be less than 96 kgs.in the R.P.)	98.880	K.G	141618.51	3492.44 US\$
			Tot al	1,171,847. 71	28,898.83

Decision: With D/o C&PC OM No. 46011/111/2004-PC.II dated 10.10.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Flame Retardant Impact Modified PBT Compound (Arnite B 600 SNF P)	1 kg	1. PBT Chips/Granules	0.7571 kg
		2. Antimony Trioxide Flame Retardant	0.0773 kg
		3. Saytex Flame Retardant	0.0875 kg
		4. Loxiol (Mould Releasing Agent)	0.0031 kg
		5. Lotader (Impact Modifier)	0.0515 kg
		6. Elvaloy Impact Modifier	0.0309 kg
		7. Relevant Pigment/Sactolith	0.0103 kg
		8. Relevant Colourant/Sicopalgreun	0.0123 kg

RLA concerned shall call back the licence in question and take consequential action as

per Foreign Trade Policy/Procedures.

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Case No.:344/23/85-ALC3/2007	Party Name:F A CHASMAWALA PVT LTD	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status:Approved		
HQ File : 01/85/050/00059/AM08/	RLA File : 34/24/040/00088/AM08/	Lic.No/Date:3410019405 13.08.2007	Defer Date:		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	90/0- SPECTACLE FRAME WITH GLASS LENSES	10000.000	Number	1200000.00	30000.00 US\$
			Total	1,200,000.00	30,000.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	SPECTACLE FRAME	10000.000	Number	1128000.00	28200.00 US\$
2	OPHTHALMIC LENSES	10000.000	Pair	60000.00	1500.00 US\$
			Total	1,188,000.00	29,700.00
Decision: With oral comment of DIPP, following adhoc norms are approved:					
EXPORT ITEM		QTY	IMPORT ITEM		QTY
Spectacle Frame with Glass Lenses		1 No.	1. Spectacel Frame		Net to net
			2. Ophthalmic Lenses		Net to net
Note: The above norms are subject to accountability and the condition that brand and specification of IMPORT ITEMS should match with export product.					
RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.					

147	Case No.: 24/23/87-ALC1/2007	Party Name:NEO SACK LTD., (EXPORT DIVISION)	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status:Approved	
	HQ File : 01/87/050/00296/AM08/	RLA File : 11/24/040/00022/AM08/	Lic.No/Date:1110015861 20.08.2007	Defer Date:	

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	63/0- PP WOVEN JUMBO BAGS MILKY WHITE NEOCON BRAND	500.000	M.T	1200000.00	48120000.00 US\$
			Total	1,200,000.00	48,120,000.00

Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)
1	PP GRANULES	514.250	M.T	29553948.00	719950.00 US\$
2	TITENIUM DI-OXIDE	11.000	M.T	993410.00	24200.00 US\$
3	ADDITIVE MASTER BATCH: U.V.STABILIZER	11.000	M.T	2483525.00	60500.00 US\$
4	ADDITIVE MASTER BATCH: SLIPS	5.500	M.T	778923.00	18975.00 US\$
5	ADDITIVE MASTER BATCH: OPTICAL BRIGHTNER	5.500	M.T	970832.00	23650.00 US\$
6	ADDITIVE MASTER BATCH: BLOWING AGENT	2.750	M.T	761991.00	18562.50 US\$
7	PP GRANULES FOR PACKING MATERIAL	10.500	M.T	633607.00	15435.00 US\$
			Total	36,176,236.00	881,272.50

Decision: With D/o C&PC OM No. 46011/119/2007-PC.II dated 03.10.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PP Woven Jumbo Bags (Milky White Neocon Brand)	1 MT	1. PP Granules	1.0285 MT
		2. Titanium Dioxide	0.0220 MT
		3. Additive Master Batch – UV Stabilizer	0.0220 MT
		4. Additive Master Batch – Slips	0.0110 MT
		5. Additive Master Batch –	0.0110 MT

		Optical Brightner	
		6. Additive Master Batch Blowing Agent	0.0055 MT
		7. PP Granules for Packing	As per Packing Policy
RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.			

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Case No.:7/26/87-ALC1/2007	Party Name:KALPANA INDUSTRIES LIMITED,	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status:Approved		
HQ File : 01/87/050/00346/AM08/	RLA File : 03/94/040/00550/AM08/	Lic.No/Date:0310441714 03.09.2007	Defer Date:		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	63/0- XLPE SIOPLAS COMPOUND	50.0 00	M.T	4164160.0 0	0.00 Indian Rupees
			Tot al	4,164,160. 00	0.00
Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)
1	LINER LOW DENSITY POLYTHYLENE (LLDPE) BASE POLYMER	48.6 00	M.T	2621070.9 0	64638.00 US\$
2	TRI METHOXY VINYL SILANE (VTMOS) CROSS LINKING AGENT	1.25 0	M.T	179940.63	4437.50 US\$
3	DI - CUMYLPEROXIDE (DCP) CROSS LINKING AGENT	0.04 0	M.T	8110.00	200.00 US\$
4	ANTIOXIDANT (IRGANOX 1024) CROSS LINKING AGENT	0.04 0	M.T	16220.00	400.00 US\$
			Tot al	2,825,341. 53	69,675.50

Decision: With D/o C&PC OM No. 46011/108/2005-PC.II dated 06.09.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
XLPE Sioplas Compound	1 kg	1. Liner Low Density Polyethylene (LLDPE)	0.9720 kg
		2. Tri-Methoxy Vinyl Silane (VTMOS)	0.0250 kg
		3. Di-Cumylperoxide (DCP)	0.0008 kg
		4. Antioxidant (Irganox 1024)	0.0008 kg

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

Case No.: 10/26/87-ALC1/2007	Party Name:PLASTICHEMIX INDUSTRIES	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status: Approved
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HQ File : 01/87/050/00349/AM08/	RLA File : 34/24/040/00072/AM07/	Lic.No/Date:3410019576 06.09.2007	Defer Date:
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Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	63/0- White Masterbatches PP White 70 containing)9lymer 30 % 1650 Kgs and Titanium Dioxide 70 % 3850 Kgs	5500.000	K.G	459800.00	10450.00 US\$
			Total	459,800.00	10,450.00

Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)
1	Polypropylene	1699.500	K.G	97211.40	2209.35 US\$
2	Titanium Dioxide	3965.500	K.G	348964.00	7931.00 US\$
			Total	446,175.40	10,140.35

Decision: With D/o C&PC OM No. 46011/31/2005-PC.II dated 12.11.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
White Masterbatch (PP White 70, Containing 30% Polypropylene and	1 kg	1. Polypropylene Granules	0.309 kg
		2. Titanium Dioxide	0.721 kg

70% Titanium Dioxide)			
RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.			

Case No.:11/26/87-ALC1/2007		Party Name:PLASTICHEMIX INDUSTRIES		Meet No/Date:31/87-ALC1/2007 28.11.2007		Status:Approved					
HQ File : 01/87/050/00350/AM08/		RLA File : 34/24/040/00191/AM07/		Lic.No/Date:3410019577 06.09.2007		Defer Date:					
Application: Request is for adhoc norms for following:											
Sl.No.		EXPORT ITEM		Qty		UO M		FOB (Rs.)		FOB (Currency)	
1		63/0- White Masterbatches CMC White A-06 containing Titanium Dioxide 60 % 3960 Kgs, Polymer 20 % 1760 Kgs and Lithopone 20 % 1760 Kgs		8800.00		K.G		763224.00		12936.00 EURO	
						Total		763,224.00		12,936.00	
Sl.No.		IMPORT ITEM		Qty		UO M		CIF (Rs.)		CIF (Currency)	
1		Polyethylene LLDPE having specific gravity of less than 0.94		1812.800		K.G		127802.40		2719.20 US\$	
2		Titanium Dioxide		5438.400		K.G		562330.56		11964.48 US\$	
3		Lithopone		1812.800		K.G		34080.64		725.12 US\$	
						Total		724,213.60		15,408.80	
Decision: With D/o C&PC OM No. 46011/31/2005-PC.II dated 19.07.2007, following adhoc norms are approved:											
EXPORT ITEM			QTY	IMPORT ITEM				QTY			
White Master Batch (containing 60% Titanium dioxide, 20% LDPE and 20%			1 kg	1. Titanium Dioxide				0.6180 kg			
				2. LLDPE				0.2060 kg			
				3. Lithopone				0.2060 kg			

Lithopone)			
RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.			

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Case No.:12/26/87-ALC1/2007		Party Name:PLASTICHEMIX INDUSTRIES		Meet No/Date:31/87-ALC1/2007 28.11.2007		Status:Approved	
HQ File : 01/87/050/00351/AM08/		RLA File : 34/24/040/00108/AM08/		Lic.No/Date:3410019578 06.09.2007		Defer Date:	
Application: Request is for adhoc norms for following:							
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)		
1	63/0- Filler – Calcium Carbonate Masterbatches containing 20 % 38400 Kgs Polymer and 80 % 153600 Kgs Filler – Calcium Carbonate	192000.000	K.G	3509760.00	87744.00 US\$		
			Total	3,509,760.00	87,744.00		
Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)		
1	Polyethylene LLDPE having specific gravity of less than 0.94	39552.000	K.G	2373120.00	59328.00 US\$		
2	Calcium Carbonate	158208.000	K.G	949248.00	23731.20 US\$		
			Total	3,322,368.00	83,059.20		
Decision: With D/o C&PC OM No. 46011/31/2005-PC.II dated 12.11.2007, following adhoc norms are approved:							
EXPORT ITEM		QTY	IMPORT ITEM		QTY		
Filler – Calcium Carbonate Masterbatch Containing 20% LLDPE and 80% Calcium		1 kg	1. LLDPE Granules		0.206 kg		
			2. Calcium Carbonate		0.824 kg		

Carbonate)			
RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.			

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Case No.:14/26/87-ALC1/2007	Party Name:EXPANDED INCORPORATION	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status:Approved		
HQ File : 01/87/050/00353/AM08/	RLA File : 03/94/040/00577/AM08/	Lic.No/Date:0310441975 06.09.2007	Defer Date:		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	62/0- Blended Polyol Ecopuf X 9040 F3	16340.00 0	K.G	1386775.80	33823.80 US\$
			Total 1	1,386,775.8 0	33,823.80
Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)
1	Diethylene Glycol	5553.96 0	K.G	255482.00	6156.00 US\$
2	Adipic Acid	919.942	K.G	79115.00	1953.00 US\$
3	Phthalic Anhydride	3642.18 0	K.G	222173.00	5486.00 US\$
4	Propylene Oxide	3076.82 0	K.G	209224.00	5166.00 US\$
5	Glycerine	344.774	K.G	18187.00	449.00 US\$
6	Fire Retardant	2666.68 0	K.G	205335.00	5070.00 US\$
7	Silicon Surfactant	266.342	K.G	26368.00	651.00 US\$
8	Catalyst	13.072	K.G	5425.00	135.00 US\$
			Total	1,021,309.00	25,066.00
Decision: With D/o C&PC OM No. 46011/77/2007-PC.II dated 13.11.2007, following adhoc norms are approved:					
EXPORT ITEM		QTY	IMPORT ITEM		QTY
Blended Polyol		1 kg	1. Diethylene Glycol		0.3399 kg

(Ecopuf x 9040 F3)	2. Adipic Acid	0.0563 kg
	3. Phthalic Anhydride	0.2229 kg
	4. Propylene Oxide	0.1883 kg
	5. Glycerine	0.0211 kg
	6. Fire Retardant	0.1632 kg
	7. Silicone Surfactant	0.0163 kg
	8. Catalyst	0.0008 kg
RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.		

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Case No.:15/26/87-ALC1/2007		Party Name: VISEN INDUSTRIES LIMITED		Meet No/Date:31/87-ALC1/2007 28.11.2007		Status:Approved	
HQ File : 01/87/050/00354/AM08/		RLA File : 03/95/040/00541/AM08/		Lic.No/Date:0310442128 07.09.2007		Defer Date:	
Application: Request is for adhoc norms for following:							
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)		
1	63/0- STYRENE – ACRYLATE EMULSION (SOLID CONTENT 50% +/- 1%)	223.7 60	M.T	9799345.4 4	241660.80 US\$		
			Tot al	9,799,345. 44	241,660.80		
Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)		
1	2 ETHYL HEXYL ACRYLATE	47.4 37	M.T	3366256.6 3	83014.96 US\$		
2	STYRENE MONOMER	56.3 87	M.T	3178254.3 7	78378.65 US\$		
3	METHYL METHACRYLATE	0.22 4	M.T	17965.47	443.04 US\$		
4	METHACRYLIC ACID	1.11 8	M.T	108881.62	2685.12 US\$		
5	GLACIAL ACRYLIC ACID	1.11 8	M.T	63514.28	1566.32 US\$		
6	ACRYLAMIDE	1.11 8	M.T	94364.07	2327.10 US\$		
7	METHACRYLAMIDE	1.11	M.T	188274.46	4643.02 US\$		

		8			
8	POTASSIUM PER SULPHATE	0.224	M.T	18146.94	447.52 US\$
9	HM HDPE GRANULES	8.318	M.T	505948.43	12477.15 US\$
			Total	7,541,606.27	185,982.88

Decision: With D/o C&PC OM No. 46011/10/2005-PC.II dated 21.11.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Styrene Acrylate Emulsion (Solid Content 50% +/- 1%)	1 kg	1. 2 Ethyl Hexyl Acrylate	0.212 kg
		2. Styrene Monomer	0.252 kg
		3. Methyl Methacrylate	0.001 kg
		4. Methacrylic Acid	0.005 kg
		5. Glacial Acrylic Acid	0.005 kg
		6. Acrylamide	0.005 kg
		7. Methacrylamide	0.005 kg
		8. Potassium Per Sulphate	0.001 kg
		9. HM HDPE Granules	As per Packing Policy

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

162	Case No.:16/26/87-ALC1/2007	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status:Approved		
	HQ File : 01/87/050/00355/AM08/	RLA File : 07/24/040/00410/AM08/	Lic.No/Date:0710053216 07.09.2007	Defer Date:		
	Application: Request is for adhoc norms for following:					
	Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
	1	63/0- UPVC COLOUMN PIPES OF DIFFERENT TYPES AND SIZES -NET CONTENT OF PVC RESIN 20.782 MT.	22.0 35	M.T	1767006.8 0	43576.00 US\$
			Tot al	1,767,006. 80	43,576.00	

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	PVC RESIN.	20.782	M.T	859564.30	21197.64 US\$
			Total	859,564.30	21,197.64

Decision: With D/o C&PC OM No. 46011/68/2007-PC.II dated 28.09.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
UPVC Column Pipes of 75mm OD (Heavy Duty for Submersible Pumps/Bore Well)	1 kg	PVC Resin	0.943 kg

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

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Case No.:17/26/87-ALC1/2007	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:31/87- ALC1/2007 28.11.2007	Status:Approved		
HQ File : 01/87/050/00356/AM08/	RLA File : 31/24/040/00191/AM08/	Lic.No/Date:3110030691 07.09.2007	Defer Date:		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	63/0- AKULON K 222 KGV4 GREY 20 % GLASS FIBER REINFORCED FLAME RETARDANT (NYLON 6) COMPOUND	20000.0 00	K.G	3235968.0 0	80697.46 US\$
			Tot al	3,235,968. 00	80,697.46
Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)
1	NYLON 6 CHIPS/ GRANULES BASE POLYMER(NET CONTENT SHOULD NOT	13398.0 00	K.G	1411010.3 7	34164.90 US\$

	BE LESS THAN 13007KGS IN R.P.)				
2	GLASS FIBER REINFORCING AGENT(NET CONTENT OF IMPORT ITEMS SHOULD NOT BE LESS THAN 4000KGS. IN R.P.)	4120.00 0	K.G	178663.80	4326.00 US\$
3	SICOPALGREUN K 9610 PIGMENT(NET CONTENT OF IMPORT ITEMS SHOULD NOT BE LESS THAN 200KGS. IN THE R.P.)	206.000	K.G	300495.50	7275.92 US\$
4	MELAMINE CUNAURATE FLAME RETARDANT(NET CONTENT OF IMPORT ITEMS SHOULD NOT BE LESS THAN 2400KGS. IN THE R.P.)	2472.00 0	K.G	158245.08	3831.60 US\$
5	CALCIUM STEARATE MOULD RELEASING AGENT(NET CONTENT OF IMPORT ITEMS SHOULD NOT BE LESS THAN 392KGS. IN THE R.P.)	404.000	K.G	17519.46	424.20 US\$
			Tot al	2,065,934. 21	50,022.62

Decision: With D/o C&PC OM No. 46011/111/2004-PC.II dated 19.02.2007, following adhoc norms are **approved:**

EXPORT ITEM	QTY	IMPORT ITEM	QTY
20% Glass Fiber Reinforced, Flame Retardant PA6 (Nylon 6) Compound (Akulon – K222 KGV4)	1 kg	1. Polyamide 6/Nylon 6 Chips/Granules	0.66990 kg
		2. Glass Fiber	0.20600 kg
		3. Relevant Colourant (Pigments/Masterbatch)	0.01030 kg
		4. Flame Retardant (Non Haloganated) Melamine Cynurate	0.12360 kg
		5. Mould Release Agent (Calcium Stearate)	0.02020 kg

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

	Case No.:22/26/87-ALC1/2007	Party Name:SHAKUN POLYMERS LIMITED,	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status:Approved		
	HQ File : 01/87/050/00361/AM08/	RLA File : 34/24/040/00118/AM08/	Lic.No/Date:3410019598 10.09.2007	Defer Date:		
Application: Request is for adhoc norms for following:						
	Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
	1	63/0- ZERO HALOGEN FLAME RETARDANT COMPOUND	150.0 00	M.T	11700000.0 0	0.00 Indian Rupees
				Tot al	11,700,000. 00	0.00
167	Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)
	1	ETHYLENE VINYL ACETATE (EVA)	44.4 00	M. T	4773000.0 0	111000.00 US\$
	2	ALUMINIUM HYDROXIDE	92.1 00	M. T	3960300.0 0	92100.00 US\$
	3	MODIFIED LLDPE	9.45 0	M. T	1219050.0 0	28350.00 US\$
				Tot al	9,952,350. 00	231,450.00
Decision: With D/o C&PC OM No. 46011/27/2005-PC.II dated 27.06.2007, following adhoc norms are approved:						
	EXPORT ITEM		QTY	IMPORT ITEM		QTY
	Zero Halogen Flame Retardant Compound		1 kg	1. Ethylene Vinyl Acetate		0.296 kg
2. Aluminium Hydroxide				0.614 kg		
3. Modified LLDPE				0.063 kg		
RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.						
168	Case No.:23/26/87-ALC1/2007	Party Name:BAJAJ STEEL INDUSTRIES LIMITED	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status:Approved		

HQ File : 01/87/050/00362/AM08/	RLA File : 03/94/040/00543/AM08/	Lic.No/Date:0310442306 10.09.2007	Defer Date:
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Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	63/0- WHITE COLOURED MASTERBATCH (PLAST STIFF) NET CONTENT IN EXPORTS (1) POLYPROPYLENE RAFFIA GRADE 117500 KGS,(2) CALCIUM CARBONATE 382500 KGS	500000.0 00	K.G	13325000.0 0	325000.00 US\$
			Tot al	13,325,000. 00	325,000.00

Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)
1	POLYPROPYLENE RAFFIA GRADE	121025.0 00	K.G	8097500.00	197500.00 US\$
2	CALCIUM CARBONATE	393975.0 00	K.G	4038500.00	98500.00 US\$
			Tot al	12,136,000. 00	296,000.00

Decision: With D/o C&PC OM No. 46011/51/2005-PC.II dated 19.11.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
White Coloured Master Batch – Plast Stiff (Containing 23.5% Polypropylene and 76.5% Calcium Carbonate)	1 kg	1. Polypropylene Granules (Raffia Grade)	0.2420 kg
		2. Calcium Carbonate	0.7879 kg

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

Case No.: 28/26/87-ALC1/2007	Party Name: ALOK INDUSTRIES	Meet No/Date: 31/87-ALC1/2007 28.11.2007	Status: Approved		
HQ File : 01/87/050/00367/AM08/	RLA File : 05/24/040/00882/AM07/	Lic.No/Date: 0510209012 14.09.2007	Defer Date:		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	63/0- UV STABILIZER WHITE MASTERBATCH With 20% UV .Containing :- a) Polymer of Polyethylene viz LLDPE; contents 50%=1729.000 Kgs. b) Titanium Dioxide contents 30%= 1037.400 Kgs. c) Uv Stabilizer contents 20%= 691.600 Kgs.	3458.000	K.G	601692.00	0.00 US\$
			Total	601,692.00	0.00
174					
Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)
1	Polymer of Polyethylene viz.LLDPE	1780.870	K.G	109314.00	2445.50 US\$
2	Titanium Dioxide	1068.520	K.G	96454.00	2157.80 US\$
3	UV Stabilizer	712.340	K.G	295788.00	6617.19 US\$
			Total	501,556.00	11,220.49
Decision: With D/o C&PC OM No. 46011/36/2006-PC.II dated 20.04.2007, following adhoc norms are approved :					
EXPORT ITEM	QTY	IMPORT ITEM	QTY		
UV Stabilizer White Masterbatch (Containing 50% LLDPE, 30% Titanium Dioxide and 20% UV Stabilizer)	1 kg	1. LLDPE Granules	0.5150 kg		
		2. Titanium Dioxide	0.3090 kg		
		3. UV Stabilizer	0.2060 kg		

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

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Case No.:29/26/87-ALC1/2007	Party Name:ALOK INDUSTRIES	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status:Approved		
HQ File : 01/87/050/00368/AM08/	RLA File : 05/24/040/00910/AM07/	Lic.No/Date:0510209014 14.09.2007	Defer Date:		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	63/0- UV STABILIZED WHITE MASTERBATCH WITH 20% UV STABILIZER Containing: a)Polymer of Polyethylene viz LLDPE contents 50%=1610.500kgs b)Titanium Dioxide contents 30%=966.300kgs c)U.V.Stabilizer contents 20%=644.200kgs	3221.000	K.G	560454.00	0.00 US\$
			Tot al	560,454.00	0.00
Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)
1	Polymer of Polyethylene viz LLDPE	1658.810	K.G	101822.00	2277.89 US\$
2	Titanium Dioxide	995.280	K.G	89843.00	2009.90 US\$
3	U.V.Stabilizer	663.520	K.G	275518.00	6163.71 US\$
			Tot al	467,183.00	10,451.50
Decision: With D/o C&PC OM No. 46011/36/2006-PC.II dated 20.04.2007, following adhoc norms are approved :					
EXPORT ITEM		QTY	IMPORT ITEM		QTY
UV Stabilizer White		1 kg	1. LLDPE Granules		0.5150 kg

Masterbatch (Containing 50% LLDPE, 30% Titanium Dioxide and 20% UV Stabilizer)	2. Titanium Dioxide	0.3090 kg
	3. UV Stabilizer	0.2060 kg
RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.		

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Case No.:32/26/87-ALC1/2007	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status:Approved		
HQ File : 01/87/050/00371/AM08/	RLA File : 31/24/040/00201/AM08/	Lic.No/Date:3110030807 17.09.2007	Defer Date:		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	63/0- AKULON N24 G6 BLACK 30 % GLASS FIBER REINFORCED PA6 (NYLON 6) COMPOUND	7250.000	K.G	840195.25	20952.50 US\$
			Total	840,195.25	20,952.50
Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)
1	NYLON 6 CHIPS/ GRANULES BASE POLYMER	5093.130	K.G	536382.46	12987.47 US\$
2	GLASS FIBER REINFORCING AGENT	2240.250	K.G	97148.44	2352.26 US\$
3	BLACK MASTERBATCH PE 48/93 RELEVANT COLORANT	112.380	K.G	14062.50	340.50 US\$
4	CALCIUM STEARATE MOULD RELEASING AGENT	22.480	K.G	1021.04	24.72 US\$
			Total	648,614.44	15,704.95

Decision: With D/o C&PC OM No. 46011/111/2004-PC.II dated 19.02.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
30% Glass Fiber Reinforced, PA6 (Nylon 6) Compound (Akulon – K224 G6/N 24 G6)	1 kg	1. Polyamide 6/Nylon 6 Chips/Granules	0.70250 kg
		2. Glass Fiber	0.30900 kg
		3. Relevant Colourant (Pigments/Masterbatch)	0.01550 kg
		4. Mould Release Agent (Calcium Stearate)	0.00310 kg

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

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Case No.:33/26/87-ALC1/2007	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status:Approved		
HQ File : 01/87/050/00372/AM08/	RLA File : 31/24/040/00200/AM08/	Lic.No/Date:3110030809 17.09.2007	Defer Date:		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	63/0- ARNITE TO6 202 BLACK UNFILLED POLYBUTYLENE TEREPHTHALATE (PBT) COMPOUND	9000.000	K.G	1201797.00	29970.00 US\$
			Total	1,201,797.00	29,970.00
Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)
1	PBT CHIPS/GRANULES BASE POLYMER (Net content should not be less than 8992.39 kgs.in the R.P.)	9262.170	K.G	707676.10	17135.01 US\$
2	LOXIOL MOULD RELEASING AGENT(Net content should not	27.810	K.G	3273.38	79.26 US\$

	be less than 27 kgs.in the R.P.)				
			Total	710,949.48	17,214.27
Decision: With D/o C&PC OM No. 46011/111/2004-PC.II dated 19.02.2007 following adhoc norms are approved :					
EXPORT ITEM		QTY	IMPORT ITEM		QTY
Unfilled Polybutene Terephthalate Compound PBT Compound (Arnite TO6200/TO6202/TO 8200)		1 kg	1. PBT Chips/Granules		1.00000 kg
			2. Mould Releasing Agent (Loxiol)		0.00300 kg
RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.					

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Case No.: 34/26/87-ALC1/2007	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status: Approved		
HQ File : 01/87/050/00373/AM08/	RLA File : 03/95/040/01479/AM07/	Lic.No/Date:0310443362 17.09.2007	Defer Date:		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	62/0- Ethyl Acrylate&Itaconic Acid CopolymerEmulsionHaving Solids35+/-1%Stabilised ByEmulsifier(HCRYL 2150/PIDICRYL150VSB)	540000.000	K.G	22010400.00	489120.00 US\$
			Total	22,010,400.00	489,120.00
Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)
1	ETHYL ACRYLATE	172476.000	K.G	10347525.00	227668.32 US\$
2	ITACONIC ACID	7722.000	K.G	579092.00	12741.30 US\$
			Total	10,926,617.00	240,409.62

				1		
Decision: With D/o C&PC OM No. 46011/154/2004-PC.II dated 19.05.2005, following adhoc norms are approved :						
EXPORT ITEM		QTY	IMPORT ITEM		QTY	
Ethyl Acrylate & Itaconic Acid Copolymer Emulsion having Solids 35 +/-1% Stabilised by Emulsifiers (Pidicryl 150 VSB)		1 kg	1. Ethyl acrylate		0.319 kg	
			2. Itaconic Acid		0.014 kg	
RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.						

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Case No.: 37/26/87-ALC1/2007	Party Name:E I DUPONT INDIA PVT LIMITED	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status: Approved		
HQ File : 01/87/050/00376/AM08/	RLA File : 34/24/040/00095/AM08/	Lic.No/Date:3410019655 17.09.2007	Defer Date:		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	63/0- NYLON 66 (CHIPS) 33% GLASS FILLED POLYAMIDE RESIN COMPOUND	10000.0 00	K.G	1220000.0 0	27112.00 US\$
			Tot al	1,220,000. 00	27,112.00
Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)
1	POLYAMIDE 6 - 6 RESIN	6823.8 00	K.G	681930.00	15154.00 US\$
2	GLASS FIBRE / CHOPPED STRAND	3366.0 00	K.G	345690.00	7682.00 US\$
3	ADDITIVES SUCH AS HEAT	10.200	K.G	134325.00	2985.00

	STABILIZERS / 7 : 1 : 0.5 S PELLETS (STABILIZERS FOR RUBBER OR PLASTIC)				US\$
			Total	1,161,945. 00	25,821.00

Decision: With D/o C&PC OM No. 46011/53/2006-PC.II dated 16.10.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
33% Glassfiber Filled Nylon-66/Polyamide 66 Compound	1 kg	1. Nylon-66/Polyamides 66 Resin	0.6824 kg
		2. Glass Fiber/Chopped Strands	0.3366 kg
		3. Heat Stabilizer	0.0010 kg

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

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Case No.:38/26/87-ALC1/2007	Party Name:MULTIVAC INDIA PVT.LTD.	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status:Approved		
HQ File : 01/87/050/00377/AM08/	RLA File : 05/24/040/00447/AM08/	Lic.No/Date:0510209089 17.09.2007	Defer Date:		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- PUR SANDWICH PANELS (AUTO INTERIOR HEADLINER SANDWICH PANEL) (SIZE 1180 MM X 1530 MM X 6 MM)	100000.000	Number	38368416.00	695080.00 EURO
			Total	38,368,416.00	695,080.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	TOP SHEET PRO-THERM E5003 / SAC NEUTRAL	198000.000	Sq. meter	6997914.00	124740.00 EURO
2	TOP SHEET PRO-	198000.0	Sq.	7220070.00	128700.00

	THERM SAC BLACK TISSUE	00	meter		EURO
3	ISOCYNATE MDI	40000.00 0	K.G	4152522.00	74020.00 EURO
4	SPUN BONDED NON WOVEN	198000.0 00	Sq. meter	1455907.00	25952.00 EURO
			Total	19,826,413. 00	353,412.00

Decision: With D/o C&PC OM No. 46011/25/2006-PC.II dated 20.8.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PUR Sandwich Panels (Size 1180mm x 1530mm x 6mm)	1No.	1. Top Sheets Protherm (E5003/SAC Neutral)	1.95 Sq.Mtr
		2. Top Sheets Protherm (SAC Black Tissue)	1.95 Sq.Mtr
		3. Isocyanate (MDI)	0.400 kg
		4. Spun Bonded Non Woven	1.975 Sq. Mtr

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

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Case No.: 35/26/87-ALC1/2007	Party Name: JBF INDUSTRIES LIMITED.	Meet No/Date: 31/87-ALC1/2007 28.11.2007	Status: Approved		
HQ File : 01/87/050/00374/AM08/	RLA File : 03/94/040/00627/AM08/	Lic.No/Date:0310443467 18.09.2007	Defer Date:		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	63/0- POLYESTER CHIPS - PTA ROUTE	5000.000	M.T	253750000.00	6250000.00 US\$
			Tot al	253,750,000.00	6,250,000.00
Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)
1	PURIFIED TEREPHTHALIC ACID (PTA)	4575.000	M.T	171942225.00	4163250.00 US\$

2	MONO ETHYLENE GLYCOL (MEG)	1850.000	M.T	70903840.00	1716800.00 US\$
3	TITANIUM DIOXIDE	17.000	M.T	1457890.00	35300.00 US\$
4	ANTIMONY TRIOXIDE	3.050	M.T	755790.00	18300.00 US\$
			Total	245,059,745.00	5,933,650.00

Decision: With D/o C&PC OM No. 46011/67/2006-PC.II dated 31.07.2006, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyester Chips – PTA Route	1 MT	1. Purified Terephthalic Acid (PTA)	0.85400 MT
		2. Mono Ethylene Glycol (MEG)	0.32960 MT
		3. Titanium Dioxide	0.00001 MT
		4. Antimony Trioxide	0.00300 MT

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

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Case No.: 45/26/87-ALC1/2007	Party Name:FINE TOOLS(INDIA) PRIVATE LIMITED,	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status: Approved		
HQ File : 01/87/050/00384/AM08/	RLA File : 07/24/040/00436/AM08/	Lic.No/Date:0710053446 20.09.2007	Defer Date:		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- POWER BLOCK (ALSO CALLED “TERMINAL BLOCK”) MADE OF BMC 605 GRADE MATERIALS.	1002066.000	Numb er	8818180.80	219904.75 US\$
			Total	8,818,180.80	219,904.75
Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)
1	BULK MOLDING	38800.0	K.G	3650738.8	90030.55

	COMPOUND (BMC) BMC-605-00024C GRADE: BMC-605, COLOR: BLACK, SPECIFICATION: ULVO	00		0	US\$
			Total	3,650,738.80	90,030.55

Decision: With D/o C&PC OM No. 46011/143/2006-PC.II dated 20.11.2007 following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Power Block/Terminal Block made of BMC-605	1 No. Weight/Piece = 35.2 gm +/- 3%	Bulk Moulding Compound (Grade BMT-605 Black)	0.0387 kg

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

3.2. Committee, after deliberations, rejected following cases:

ONLINE CASES

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Case No.:4/12/87-ALC1/2007	Party Name:SAERTEX INDIA PRIVATE LIMITED	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status:Rejected		
HQ File : 01/87/050/00078/AM08/	RLA File : 31/24/040/00027/AM08/	Lic.No/Date:3110029115 03.05.2007	Defer Date:		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	63/0- Stitch Bonded	17271.0	K.G	2763365.0	47156.00

	Fabrics 132Ex010-00910-01270- 264000	00		0	EURO
			Tot al	2,763,365. 00	47,156.00
Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)
1	E-Glass Roving EGR 00068 TD22ZE E- Glass Roving 68 Tex D22	14829.0 00	K.G	1494763.0 0	26692.20 EURO
2	E Glass Roving PES 00076 250 2 *249 PES HE 76 dtex 2*249	3742.00 0	K.G	762810.00	13621.61 EURO
			Tot al	2,257,573. 00	40,313.81
Decision: Advance Authorization surrendered by the firm to RLA and cancelled by them vide their letter of even last No. 2469 dated 20.09.2007, a copy of which has been enclosed by the firm along with their letter dated 26.10.2007 and hence case stands closed.					

3.3. Following applications were deferred due to non-receipt of reply/examination of reply to deficiency letters:

3.3.1	Case No. A-410	DURGA PLASTICS.	HQ F. No. 01/87/50/331/AM08/DES-VII	Status: Deferred
	NC No.: 31/08	Adv. Lic. No.	RLA F. No. 07/24/40/368/AM08	

	Dated:28.11.2007	0710052995 Dated 22.8.2007		
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Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty
1.	Safety Guard for Machinery made out of Polyacetal Resin compound Delrin 500P N C 010	61000.000 No.
Sl.No.	IMPORT ITEM	Qty
1.	Polyacetal Resin Compound Delrin 500P N C 010	9000.000 kg

Position: D/L No. 46011/130/2007-PC.II dated 12.11.2007 by D/o C&PC.

Decision: Deferred for four weeks.

3.3.2	Case No. A-416	BIOTECH VISION CARE PVT. LTD.	HQ F. No. 01/87/162/867/AM07/DES-VII	Status: Deferred
	NC No.: 31/08 Dated:28.11.2007	Adv. Lic. No. 0810062397 Dated 16.01.2007	RLA F. No. 08/24/40/290/AM07	

Application: Request is for adhoc norms for following:

Sl. No.	EXPORT ITEM	Qty
1	STERILE INJECTOR	100000 NUMBER
Sl. No.	IMPOR ITEM	Qty
1	INJECTOR-BODY	NET TO NET
2	INJECTOR-ROD	NET TO NET
3	INJECTOR-PUSH	NET TO NET
4	INJECTOR SUPPORT	NET TO NET
5	INTERNAL BLISTER INJECTOR	NET + 1% AS PER GERNERAL NORMS
6	INTERNAL LID INJECTOR	NET + 1% AS PER GERNERAL NORMS
7	EXTERNAL BLISTER INJECTOR	NET + 1% AS PER GERNERAL NORMS
8	EXTERNAL LID INJECTOR	NET + 1% AS PER GERNERAL NORMS

Position: D/L No. 46011/233/2004-PC.II dated 6.7.2007 by D/o C&PC, reminder issued by DGFT.

Decision: Deferred for four weeks.

3.3.3	Case No. A-422	BIOTEC VISION CARE PVT. LTD.	HQ F. No. 01/85/162/539/AM07/DES-VII 01/85/162/610/AM07/DES-VII 01/85/162/621/AM07/DES-VII 01/85/162/868/AM07/DES-VII	Status: Deferred
	NC No.: 31/08 Dated:28.11.2007	Adv. Lic. No. 0810052921 Dated 21.08.2006 Adv. Lic. No. 0810060108 Dated 5.10.2006 Adv. Lic. No. 0810060431 Dated 17.10.2006 Adv. Lic. No. 0810062416 Dated 16.1.2007	RLA F. No. 08/24/40/136/AM07 RLA F. No. 08/24/40/183/AM07 RLA F. No. 08/24/40/197/AM07 RLA F. No. 08/24/40/303/AM07	

Application: Request is for adhoc norms for following:

Sl. No.	EXPORT ITEM	Qty
1	INTRA OCULAR LENS (FOLDABLE)	20000 NUMBER
Sl. No.	IMPOR ITEM	Qty
1	ACRYLIC BLANKS	22400 NOS.
2	POUCHES (TYVEK LID & BLISTER)	20200 NOS.
3	LENS HOLDER	20200 NOS.
4	FOTO/CAP	20200 NOS.
5	BUNGS	20200 NOS.
6	CONSUMABLES	4% OF FOB VALUE

Sl. No.	EXPORT ITEM	Qty
1	INTRA OCULAR LENS (FOLDABLE)	10000 NUMBER
Sl. No.	IMPOR ITEM	Qty
1	ACRYLIC BLANKS	11200 NOS.
2	POUCHES (TYVEK LID & BLISTER)	10100 NOS.
3	LENS HOLDER	10100 NOS.
4	FOTO/CAP	10100 NOS.
5	BUNGS	10100 NOS.
6	CONSUMABLES	4% OF FOB VALUE

Sl. No.	EXPORT ITEM	Qty
1	INTRA OCULAR LENS (FOLDABLE)	115000 NUMBER

Sl. No.	IMPOR ITEM	Qty
1	ACRYLIC BLANKS	128800 NOS.
2	POUCHES (TYVEK LID & BLISTER)	116150 NOS.
3	LENS HOLDER	116150 NOS.
4	FOTO/CAP	116150 NOS.
5	BUNGS	116150 NOS.
6	CONSUMABLES	4% OF FOB VALUE

Sl. No.	EXPORT ITEM	Qty
1	INTRA OCULAR LENS (FOLDABLE)	115000 NUMBER
Sl. No.	IMPOR ITEM	Qty
1	ACRYLIC BLANKS	128800 NOS.
2	POUCHES (HOLSTER & ALLUMINIUM LID & TYVEK LID)	116150 NOS.
3	LENS HOLDER	116150 NOS.
4	FOTO/CAP	116150 NOS.
5	BUNGS	116150 NOS.
6	CONSUMABLES	4% OF FOB VALUE

Position: D/L No. 46011/233/2004-PC.II dated 6.7.2007 by D/o C&PC, reminder by DGFT on 27.9.2007.

Decision: Deferred for four weeks.

3.3.4	Case No. A-424	R.M.EXPORTS	HQ F. No. 01/87/050/176/AM08/DES-VII	Status: Deferred
	NC No.: 31/08 Dated:28.11.2007	Adv. Lic. No. 3010051955 Dated 29.05.2007	RLA F. No. 30/24/40/3/AM08	

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty
1.	Rubber Hose Brass fittings Viz. Nozzles, Nuts, CU Plings, Caps etc.	4009 MT
Sl.No.	IMPORT ITEM	Qty
1.	Relevant Natural/Synthetic Rubber	7000 MT
2.	Carbon	4200 MT
3.	Precipitated Silica	3000 MT
4.	Rubber Chemicals Like lubricants Accelerators antioxidant	0.800 MT
5.	Misc. Chemicals such as sulphur, Resin, Zinc Oxide Paraffin wax, softeners, activators and fillers, thinners Plasticisers Bonding/coupling agents, Catalysts etc.	3.700 MT
6.	Dyes/Pigments	0.500 MT
7.	Polyester Filament Yarn	0.800 MT

8.	Brass Scrap	1.075 mt agst. Export of 1000 MT
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Position: The following D/L points was suggested by DIPP in comments dt. 13.11.2007 as the reply dated 19.09.2007 of the firm is not proper: (a) Material balance in terms of Import & Exports taking into consideration wastage; (b) Specification of carbon of import whether its carbon fiber or carbon black; (c) Justification for use of Precipitated Silica and carbon black simultaneously since both of these cannot be used; (d) Clarify whether Polyester fabric or Polyester Yarn use in export, if Polyester Yarn is used then specify the denier. **D/L issued to firm on 15.11.2007.**

Decision: Deferred for four weeks.

3.3.5	Case No. A-425	SUJA RUBBER INDS P. LTD.	HQ F. No. 01/87/50/321/AM08/DES-VIII	Status: Deferred
	NC No.: 31/08 Dated:28.11.2007	Adv. Lic. No. 0410089964 Dated 14.06.2007	RLA F. No. 04/24/40/27/AM08	

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty
1.	Red valve Combination Rubber Products	1350000.000 No
2.	Umbrella Rubber Product	150000.000 No
3.	Diaphragm-NBR-04 Rubber Product	160000.000 No
4.	Diaphragm-NBR-05 Rubber Product	214000.000 No
5.	Diaphragm-H-NBR-04 Rubber Product	151000.000 No
6.	Diaphragm-H-NBR-05 Rubber Product	40000.000 No
7.	NBR-Seal Rubber Product	100000.000 No

Sl.No.	IMPORT ITEM	Qty
1.	Fluorosilicone – FE261U Synthetic Rubber	580.000 kg
2.	KE Color-BR Pigment	12.000 kg
3.	Fluorosilicone – FE251U Synthetic Rubber	90.000 kg
4.	JSR 220 SH Synthetic Rubber	665.000 kg
5.	JSR 215SL Synthetic Rubber	35.000 kg
6.	JSR 220 S Synthetic Rubber	455.000 kg
7.	FT Carbon Carbon Black	760.000 kg
8.	Celex	225.000 kg
9.	Nocrac CD Chemical – Antioxidant	20.000 kg
10.	BXAR Chemical - Plasticizer	72.000 kg
11.	Nonflex – Las –P Chemical L-Antioxidant	20.000 kg
12.	Nocceler TS Chemical – Accelerator	20.000 kg
13.	Nocceler TET-P Chemical - Accelerator	20.000 kg
14.	Sconoc 7 Chemical	20.000 kg
15.	Zetpol 1020 Synthetic Rubber	175.000 kg

16.	Zetpol 2020 Synthetic Rubber	325.000 kg
17.	PBZ 123 Synthetic Rubber	250.000 kg
18.	Fabric Roll Nylon Fabric	5200.000 Meter

Position: The following D/L points was suggested by DIPP in comments dt. 13.11.2007: (a) Weight of each export products separately; (b) Qty of different raw material (imported + indigenous) required for 100 Kg. of each export product separately; (c) Wastage involved in each export product and justification of the same; (d) Specific type of synthetic rubber to be imported and chemical name of each of imports item wherein trade name have been furnished; (e) GSM of Nylon fabric to be imported along with its nett content in export product. Accordingly, **D/L issued to firm on 15.11.2007.**

Decision: Deferred for four weeks.

PART – M (REPRESENTATIONS)

3.3.6	Case No. M-278	JINDAL POLY FILMS LTD.	HQ F. No. 01/87/50/1357/AM06/DES-VIII	Status: Deferred
	NC No.: 31/08 Dated: 28.11.2007	Adv. Lic. No. 5101503348 dated 3.2.2005, 51068217 dated 7.10.2005, 510176296 dated 13.2.2006, 0510209488 dated 26.9.2007	‘PTA’ IN PLACE OF ‘DMT’	

Request: Allow ‘PTA’ in place of ‘DMT’ in proportionate to non utilized portion of ‘DMT’.

Decision: Deferred for one week.

ONLINE CASES

Case No.:7/46/82-ALC1/2006	Party Name:FUTURA FIBRES	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status:Deferred		
HQ File : 01/82/050/01418/AM04/	RLA File : 04/24/042/00020/AM04/	Lic.No/Date:0410052646 04.02.2004	Defer Date:26.12.2007		
1 Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	62/0- POLYESTER TOW (PTA ROUTE)	9.0 00	M.T	477000.0 0	10449.07 US\$

			Total	477,000.00	10,449.07
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	PTA (PURIFIED TEREPHTHALIC ACID)	8.280	Number	264712.00	5754.60 US\$
2	MONOETHYLENE GLYCOL	3.330	Number	107226.00	2331.00 US\$
3	TITANIUM DIOXIDE	0.033	Number	4004.00	87.05 US\$
4	ANTIMONY TRIOXIDE	0.006	Number	1359.00	29.55 US\$
5	HEAT TRANSFER FLUID (THERMINOL VP1)	0.049	Number	4554.00	99.00 US\$
6	SPIN FINISH OIL (CIF RESTRICTED UPTO 5% ON FOB)	0.100	Number	9694.00	210.74 US\$
7	NAPHTHA (FUEL)	3.780	Number	66944.00	1455.30 US\$
			Total	458,493.00	9,967.24
Position: Deficiency letter No. 46011/52/2007-PC.II dated 03.08.2007 by D/o C&PC, reminder by DGFT on 15.10.2007. Decision: Deferred.					

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Case No.:77/23/82-ALC1/2006	Party Name:MANAKSIA LTD.(FORMERLY HINDUSTHAN SEALS LTD.)	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status:Deferred		
HQ File : 01/82/050/00595/AM07/	RLA File : 02/24/040/00089/AM07/	Lic.No/Date:0210091693 24.07.2006	Defer Date:26.12.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	62/0- Lacquers and Varnishes Internal Lacquer Organsol Liquid	40000.0 00	K.G	3560000.0 0	80000.00 US\$

			Total	3,560,000.00	80,000.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	PVC Resin Resin	16000.000	K.G	2848000.00	64000.00 US\$
2	Dio Octyl Phthalate (DOP) Phthalate Plasticiser	2800.000	K.G	249200.00	5600.00 US\$
3	Micronised PTEE/PE modified PE Wax Wax Powder	800.000	K.G	249200.00	5600.00 US\$
			Total	3,346,400.00	75,200.00
Position: D/L No. 46011/45/2007-PC.II dated 16.04.2007 by D/o C&PC, reply is awaited.					
Decision: Deferred.					

Case No.:3/30/85-ALC3/2006	Party Name:KUBER CONSTRUCTION PRIVATE LIMITED,	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status:Deferred		
HQ File : 01/85/050/00145/AM07/	RLA File : 02/24/040/00197/AM07/	Lic.No/Date:0210094438 17.10.2006	Defer Date:26.12.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	90/0- Industrial Nylon Safety Lanyards with Hook Fittings: - RL 05 Rope Lanyard	2200.000	Number	763125.00	16500.00 US\$
2	90/0- Industrial Nylon Safety Lanyards with Hook Fittings: - RL 22 Rope Lanyard	400.000	Number	462500.00	10000.00 US\$
3	90/0- Industrial Nylon Safety Lanyards with Hook Fittings: -WL 22 Rope Lanyard	1000.000	Number	1075312.50	23250.00 US\$

			Total	2,300,937.50	49,750.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	308 HOOK (1 MP) (For - RL 05 Rope Lanyard)	2200.000	Number	106837.50	2310.00 US\$
2	SH 60 (S 634) Hook (1 MP) (For - RL 05 Rope Lanyard)	2200.000	Number	303215.00	6556.00 US\$
3	Nylon Rope 12 M Dia (For - RL 05 Rope Lanyard)	6600.000	Meter	244200.00	5280.00 US\$
4	Shrink Tube (For - RL 05 Rope Lanyard)	2200.000	Meter	59015.00	1276.00 US\$
5	PC 308 HOOK (For - RL 22 Rope Lanyard)	400.000	Number	19425.00	420.00 US\$
6	SH 60 (S 634) Hook (For - RL 22 Rope Lanyard)	800.000	Number	110260.00	2384.00 US\$
7	Nylon Rope (For - RL 22 Rope Lanyard)	2400.000	Meter	88800.00	1920.00 US\$
8	Tear Webbing (For - RL 22 Rope Lanyard)	400.000	Meter	79550.00	1720.00 US\$
9	Shrink Tube (1 MP) (For - RL 22 Rope Lanyard)	1000.000	Meter	26825.00	580.00 US\$
10	PC 308 HOOK (For - WL 22 Rope Lanyard)	1000.000	Number	48562.50	1050.00 US\$
11	SH 60 (S 634) Hook (For - WL 22 Rope Lanyard)	2000.000	Number	275650.00	5960.00 US\$
12	Nylon Webbing (For - WL 22 Rope Lanyard)	6000.000	Meter	111000.00	2400.00 US\$

	Lanyard)				
13	Tear Webbing (For - WL 22 Rope Lanyard)	1000.0 00	Meter	198875.00	4300.00 US\$
			Total	1,672,215. 00	36,156.00

Position: DGFT file is with D/o C&PC for examination; D/L No. 46011/195/2007-PC.II dated 05.11.2007 issued by D/o C&PC, reply from firm is awaited.

Decision: Deferred.

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Case No.:1/37/80-ALC2/2006	Party Name:B.I.C. AUTO PVT.LTD.	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status:Deferred		
HQ File : 01/80/050/00810/AM07/	RLA File : 05/24/040/00347/AM07/	Lic.No/Date:0510193169 23.10.2006	Defer Date:26.12.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	61/0- RUBBERISED NON-ASBESTOS BRAKE LININGS (Rubberised with Nitrile Butadiene Rubber) NBR	243384.0 00	K.G	18734144.0 0	407264.00 US\$
			Tot al	18,734,144. 00	407,264.00
Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)
1	NITRILE BUTADIENE RUBBER (NBR) ANY GRADE	73015.2 00	K.G	6717398.40	146030.40 US\$
2	GRAPHITE FLAKE ANY GRADE	12169.2 00	K.G	279891.60	6084.60 US\$
3	FIBRE GLASS ANY GRADE	97353.6 00	K.G	5373918.70	116824.32 US\$
4	ZINC OXIDE ANY GRADE	12169.2 00	K.G	167934.96	3650.76 US\$
5	ARAMID FIBRE ANY GRADE	1216.90 0	K.G	1119548.00	24338.00 US\$

6	ACRALIC FIBER MINERAL FIBRE ANY GRADE	1216.90 0	K.G	27988.70	608.45 US\$
			Total	13,686,680. 36	297,536.53
Decision: Information/details by firm vide their letter dated 25.8.2007 is incomplete; following information/details are called from firm as per comments dated 17.10.2007 of DIPP and are awaited: i) Bifurcation in the quantity of acrylic fiber and mineral fibre; ii) Net content of each of the input in export; and iii) Production/consumption data for the last one year duly certified by Central Excise. Decision: Deferred.					

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Case No.:5/43/87- ALC1/2006	Party Name:REGALIA LAMINATES	Meet No/Date:31/87- ALC1/2007 28.11.2007	Status:Deferred		
HQ File : 01/87/050/00716/AM07/	RLA File : 05/24/040/00539/AM07/	Lic.No/Date:0510193987 08.11.2006	Defer Date:26.12.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	63/0- GLASS EPOXY LAMINATES G-10/FR-4	50000.0 00	K.G	11575000.0 0	250000.00 US\$
			Tot al	11,575,000. 00	250,000.00
Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)
1	GLASS FABRIC GSM 100-220	121000.0 00	Met er	5662800.00	121000.00 US\$
2	EPOXY RESIN VISOUS LIQUID	28000.00 0	K.G	4062240.00	86800.00 US\$
3	ACETONE LIQUID	6000.000	K.G	336960.00	7200.00 US\$
4	DI METHYL FORMAMIDE LIQUID	6000.000	K.G	505440.00	10800.00 US\$

5	KRAFT PAPER GSM 130-250	8500.000	K.G	238680.00	5100.00 US\$
			Total	10,806,120.00	230,900.00
Position: D/L No. 46011/96/2007-PC.II dated 13.08.2007 by D/o C&PC, reminder issued by DGFT. Decision: Deferred.					

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Case No.:8/41/82-ALC1/2006	Party Name:BHAGWAN SINGH TANDON	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status:Deferred		
HQ File : 01/82/050/01393/AM07/	RLA File : 05/24/040/00724/AM07/	Lic.No/Date:0510195599 04.12.2006	Defer Date:26.12.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	62/0- POLYURETHANE WHEELS -39269099	18000.000	Number	14349616.50	315030.00 US\$
			Total	14,349,616.50	315,030.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	POLYURETHANE PREPOLYMER	21054.200	K.G	5754112.86	126325.20 US\$
2	POLYURETHANE CURING AGENT	3798.910	K.G	692161.40	15195.64 US\$
3	POLYURETHANE TO METAL ADHESIVE	251.740	K.G	286663.23	6293.38 US\$
4	COLOUR PIGMENT	320.390	K.G	306469.05	6728.19 US\$
5	BALL BEARING 6204ZZ	18000.000	Number	655920.00	14400.00 US\$
6	BALL BEARING 6205ZZ	10000.000	Number	391730.00	8600.00 US\$
7	BALL BEARING 6206ZZ	8000.000	Number	400840.00	8800.00 US\$

			Total	8,487,896.54	186,342.41
Position: Additional D/L No. 46011/15/2007-PC.II dated 06.06.2007 by D/o C&PC to firm's reply dated 25.03.2007, reminder by DGFT on 11.09.2007; Final reminder to be issued by DGFT. Decision: Deferred.					

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Case No.:19/41/80-ALC2/2006	Party Name:HENKEL ADHESIVES TECHNOLOGIES INDIA PVT.LTD.	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status:Deferred		
HQ File : 01/80/050/01023/AM07/	RLA File : 31/24/040/00292/AM07/	Lic.No/Date:3110027462 06.12.2006	Defer Date:26.12.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	61/0- ACCUSET M-15 L PART NO. 46275(SUPPLIES TO M/S.PENTAIR WATER INDIA P LTD,GOA)	10000.000	Litre	9150000.00	205387.00 US\$
			Total	9,150,000.00	205,387.00
Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)
1	Trimethylopropane Trimethacrylate Trade Names : a) ATM 11 b) SR 350 CAS No. 3290-92-4	7305.000	Litre	4231608.00	91692.46 US\$
2	2-Hydroxy Ethyl Methacrylate Trade Names: a) Bisomer HEMA SPEC no. 6001 b) Bisomer HEMA c) 2 HEMA d) 2-Hydroxylethyl Methacrylate e) Hydroxylethyl Methacrylate CAS No. 868-77-9	2388.000	Litre	0.00	0.00 US\$
3	Alpha-Hydroxy-Iso-Butyrophenone	218.000	Litre	0.00	0.00 US\$

	Trade Names: a) Darocure 1173 b) Genocure DMHA CAS No. 7473-98-5				
4	Diphenyl (2,4,6-Trimethylbenzoyl) Phosphine Oxide Trade Names: a) Lucirin TPO b) Chivacure TPO CAS No. 868-77-9	218.000	Litre	0.00	0.00 US\$
			Total	4,231,608.00	91,692.46
Position: D/L No. 46011/100/2007-PC.II dated 13.11.2007 by D/o C&PC. Decision: Deferred.					

21	Case No.: 15/46/87-ALC1/2006	Party Name:DIVINE POLYMER PRODUCTS LIMITED	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status: Deferred	
	HQ File : 01/87/050/00825/AM07/	RLA File : 03/94/040/00922/AM07/	Lic.No/Date:0310412405 15.12.2006	Defer Date:26.12.2007	
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- PET FLAKES having an intrinsic viscosity	400.000	M.T	12408000.00	264000.00 US\$
			Total	12,408,000.00	264,000.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	PET BOTTLES (WASTE/SCRAP) (It is a scrap generated from soft drink and water bottles)	500.000	M.T	10810000.00	230000.00 US\$
			Total	10,810,000.00	230,000.00
Position: D/L. No. 46011/85/2006-PC-II dated 5.7.2007 issued by D/o C&PC,					

reminder by DGFT on 11.09.2007.

Decision: Deferred.

23	Case No.: 9/43/80-ALC2/2006	Party Name:KINECO PVT. LTD.	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status: Deferred	
	HQ File : 01/80/050/01120/AM07/	RLA File : 17/24/040/00065/AM07/	Lic.No/Date:1710001491 28.12.2006	Defer Date:26.12.2007	
Application: Request is for adhoc norms for following:					
	Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.) FOB (Currency)
	1	61/0- FRP Tripod Base For Pressure Vessels (Size Between 21" to 150" ; Thickness 4.1" to 20")	96000.000	K.G	16086713.64 357880.17 US\$
				Tot al	16,086,713.64 357,880.17
	Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.) CIF (Currency)
	1	Relevant Resin (i.e. General Purpose Resin, Phenolic Resin, Chemical Grade Resin, Fire Retardant Resin)	70560.000	K.G	10342408.85 230086.96 US\$
	2	Relevant Glass Fibre (i.e.Chopped Strand Mat, Combi Mat, Stiched Mat, Surface Mat, Woven Roving)	30240.000	K.G	2363978.93 52591.30 US\$
				Tot al	12,706,387.78 282,678.26
Position: D/L No. 46011/219/2005-PC.II dated 17.07.2007 by D/o C&PC; reminder issued by DGFT.					
Decision: Deferred.					

25	Case No.: 7/48/87-ALC1/2006	Party Name:JINDAL POLY FILMS LTD.	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status: Deferred	
	HQ File : 01/87/050/00892/AM07/	RLA File : 05/24/040/00799/AM07/	Lic.No/Date:0510197680 11.01.2007	Defer Date:26.12.2007	

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	63/0- Polyester Metalised Film – (Aluminum coated) SILICA – PTA Route SILICA – PTA ROUTE.	1500.0 00	M.T	133650000.0 0	3000000.00 US\$
			Tot al	133,650,000. 00	3,000,000.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	PTA PURIFIED TERAPHTHALIC ACID	1355.10 0	M.T	57866157.0 0	1287345.00 US\$
2	MEG MONO ETHYLENE GLYCOL	537.450	M.T	21742539.7 5	483705.00 US\$
3	ANTIMONY TRIOXIDE ANTIMONY TRIOXIDE	0.510	M.T	184542.23	4105.50 US\$
4	TRIPHENYL PHOSPHATE TRIPHENYL PHOSPHATE	1500.00 0	K.G	269700.00	6000.00 US\$
5	PENTATHRITOL / DELION PASS PENTATHRITOL / DELION PASS	150.000	K.G	39106.50	870.00 US\$
6	ANTIMONY FREE CATALIST ANTIMONY FREE CATALIST	60.000	K.G	78213.00	1740.00 US\$
7	SILICA SILICA	1.370	M.T	236233.49	5255.25 US\$
8	ALUMINUM WIRE 99.9% ALUMINUM WIRE 99.9%	14250.0 00	K.G	5124300.00	114000.00 US\$
9	INDUCTION / EVAPORATION BOAT	330.000	Numb er	2670030.00	59400.00 US\$

	INDUCTION / EVAPORATION BOAT				
			Total	88,210,821. 97	1,962,420.75
Position: D/L No. 46011/68/2006-PC.II dated 04.07.2007 by D/o C&PC, reminder issued by DGFT. Decision: Deferred.					

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Case No.:17/48/87-ALC1/2006	Party Name:AVLIGHT AUTOMOTIVES LTD.	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status:Deferred		
HQ File : 01/87/050/00909/AM07/	RLA File : 05/24/040/00862/AM07/	Lic.No/Date:0510198061 18.01.2007	Defer Date:26.12.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- BUMPER STOP P 3101350	305796.0 00	Numb er	444640.0 0	5137.00 Pound Sterling
			Total	444,640. 00	5,137.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	ALC 2070 BK / ALC 2080 BK	1000.0 00	Numb er	290639.0 0	6502.00 US\$
			Total	290,639. 00	6,502.00
Position: D/L No. 46011/90/2006-PC.II dated 5.7.2007 by D/o C&PC, final reminder to be issued by DGFT. Decision: Deferred for four weeks.					

34	Case No.: 30/8/87- ALC1/2007	Party Name:MAX INDIA LTD	Meet No/Date:31/87- ALC1/2007 28.11.2007	Status:Deferred	
	HQ File : 01/87/050/00010/AM08/	RLA File : 22/24/040/00294/AM07/	Lic.No/Date:2210006465 02.02.2007	Defer Date:26.12.2007	

Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	63/0- Thermal BOPP Film	1000000.000	K.G	103500000.00	2300000.00 US\$
			Total	103,500,000.00	2,300,000.00
Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)
1	Polypropylene Granules (Homopolymer)	445058.000	K.G	28038648.00	623081.00 US\$
2	Polypropylene Granules (Copolymer)	95370.000	K.G	6437445.00	143054.00 US\$
3	Polypropylene Resin	95370.000	K.G	11158237.00	247961.00 US\$
4	PP Additive Base (Polypropylene Masterbatches)	23332.000	K.G	2729844.00	60663.00 US\$
5	Ethylene Vinyl Acetate (EVA)	516700.000	K.G	44177850.00	981730.00 US\$
			Total	92,542,024.00	2,056,489.00
Position: D/L No. 46011/51/2007-PC.II dated 26.9.2007 by D/o C&PC.					
Decision: Deferred.					

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Case No.:12/49/81-ALC2/2006	Party Name:PCI LTD.	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status:Deferred		
HQ File : 01/81/050/00888/AM07/	RLA File : 05/24/040/00860/AM07/	Lic.No/Date:0510198906 05.02.2007	Defer Date:26.12.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	61/0- Artificial Limbs & Components Artificial Limbs & Components	900.000	Number	3130000.00	36000.00 Pound Sterling

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Case No.:12/2/87- ALC1/2007	Party Name:SRF POLYMERS LIMITED	Meet No/Date:31/87- ALC1/2007 28.11.2007	Status:Deferred		
HQ File : 01/87/050/01007/AM07/	RLA File : 04/24/040/00176/AM07/	Lic.No/Date:0410087576 13.02.2007	Defer Date:26.12.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	63/0- POLYAMIDE 66 COMPOUNDED CHIPS, GRADE TUNFYL SGF 30 M BLOCK	6000.0 00	K.G	647895.0 0	14100.00 US\$
			Total	647,895. 00	14,100.00
Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)
1	NYLON 6 CHIPS	4089.750	K.G	381486.00	8302.00 US\$
2	GLASS FIBRE	1845.000	K.G	94951.00	2066.00 US\$
3	ELVALOY 1820	123.000	K.G	14921.00	325.00 US\$
			Total	491,358.00	10,693.00
Position: D/L No. 46011/84/2005-PC.II dated 3.9.2007 by D/o C&PC. Decision: Deferred.					

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Case No.:15/49/87-ALC1/2006	Party Name:SRF POLYMERS LIMITED	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status:Deferred		
HQ File : 01/87/050/01008/AM07/	RLA File : 04/24/040/00250/AM07/	Lic.No/Date:0410087577 13.02.2007	Defer Date:26.12.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	63/0- POLYAMIDE COMPOUNDED CHIPS, GRADE TUNFYL SGF60 BLACK	7500.000	K.G	802500.00	17332.61 US\$
2	63/0- NYLON 6 COMPOUNDED CHIPS, GRADE TUNFYL SXXIC BLACK	36000.000	K.G	4032000.00	87084.23 US\$
			Total	4,834,500.00	104,416.84
Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)
1	NYLON 6 CHIPS	40648.400	K.G	4660748.00	99589.00 US\$
2	GLASS FIBRE	2306.250	K.G	124122.00	2652.00 US\$
			Total	4,784,870.00	102,241.00
Position: D/L No. 46011/84/2005-PC.II dated 3.9.2007 by D/o C&PC.					
Decision: Deferred.					

41	Case No.:10/50/87-ALC1/2006	Party Name:SRF POLYMERS LIMITED	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status:Deferred		
	HQ File : 01/87/050/01024/AM07/	RLA File : 04/24/040/00396/AM07/	Lic.No/Date:0410087644 15.02.2007	Defer Date:26.12.2007		
	Application: Request is for adhoc norms for following:					
	Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
	1	63/0- NYLON 6 COMPOUNDED CHIPS GRADE TUFNYL SXXIN	5000.0 00	K.G	675575.0 0	15250.00 US\$

	NATURAL				
			Total	675,575.00	15,250.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	CAPROLACTAM	5088.610	K.G	500414.15	11194.95 US\$
			Total	500,414.15	11,194.95
Position: D/L No. 46011/84/2005-PC.II dated 3.9.2007 by D/o C&PC. Decision: Deferred.					

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Case No.:2/6/87-ALC1/2007		Party Name:VEEKAY POLYCOATS LTD.		Meet No/Date:31/87-ALC1/2007 28.11.2007		Status:Deferred	
HQ File : 01/87/050/01038/AM07/		RLA File : 05/24/040/00935/AM07/		Lic.No/Date:0510199745 20.02.2007		Defer Date:26.12.2007	
Application: Request is for adhoc norms for following:							
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)		
1	63/0- Vinyl (PVC) Floor Covering with Jute Backing /Non Woven Backing.	1000000.000	K.G	78200000.00	1700000.00 US\$		
			Total	78,200,000.00	1,700,000.00		
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)		
1	PVC Suspension Grade	626520.000	K.G	25937928.00	563868.00 US\$		
2	PVC Paste Grade	40150.000	K.G	2031590.00	44165.00 US\$		
3	Plasticizer DOP	333330.000	K.G	22999770.00	499995.00 US\$		
4	Plasticizer DOA	33330.000	K.G	3066360.00	66660.00 US\$		
5	Epoxy Plasticizer	19700.000	K.G	996820.00	21670.00 US\$		
6	PVC Stabilizer	19700.000	K.G	3624800.00	78800.00 US\$		
7	Processing Aid Modifier	13640.000	K.G	1882320.00	40920.00 US\$		
8	Pigments	19700.000	K.G	1812400.00	39400.00 US\$		
9	Solvents Cyclohexanone	15150.000	K.G	696900.00	15150.00 US\$		

10	Titannate Coupling Agent Fungicide	6820.000	K.G	941160.00	20460.00 US\$
11	PU Adhesive (a) PU Resin	1520.000	K.G	209760.00	4560.00 US\$
12	PU Adhesive (b) DMF	4550.000	K.G	376740.00	8190.00 US\$
13	Non Woven Fabric	525000.000	Sq-meter	8452500.00	183750.00 US\$
			Total	73,029,048.00	1,587,588.00
Position: D/L No. 46011/122/2005-PC.II dated 25.6.2007 by D/o C&PC, final reminder to be issued by DGFT. Decision: Deferred.					

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Case No.: 7/5/87-ALC1/2007	Party Name:DIVINE POLYMER PRODUCTS LIMITED	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status: Deferred		
HQ File : 01/87/050/01054/AM07/	RLA File : 03/94/040/01319/AM07/	Lic.No/Date:0310420735 23.02.2007	Defer Date:26.12.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	63/0- PET FLAKES having an intrinsic viscosity	200.000	M.T	6204000.00	132000.00 US\$
			Total	6,204,000.00	132,000.00
Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)
1	PET BOTTLES (waste/scrap) (It is a scrap generated from soft drink and water bottles)	250.000	M.T	5522500.00	117500.00 US\$
			Total	5,522,500.00	117,500.00
Position: D/L No. 46011/85/2006-PC.II dated 5.7.2007 by D/o C&PC, reminder by DGFT on 11.09.2007.					
Decision: Deferred.					

51	Case No.: 8/5/87-ALC1/2007	Party Name:DIVINE	Meet No/Date:31/87-	Status:Deferred
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	POLYMER PRODUCTS LIMITED	ALC1/2007 28.11.2007			
HQ File : 01/87/050/01055/AM07/	RLA File : 03/94/040/01142/AM07/	Lic.No/Date:0310420736 23.02.2007	Defer Date:26.12.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	63/0- PET FLAKES having an intrinsic viscosity	2000.0 00	M.T	60720000.0 0	1320000.00 US\$
			Tot al	60,720,000. 00	1,320,000.00
Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)
1	PET BOTTLES (WASTE/SCRAP) (It is a scrap generated from soft drink and water bottles)	2500.0 00	M.T	54050000.0 0	1175000.00 US\$
			Tot al	54,050,000. 00	1,175,000.0 0
Position: D/L No. 46011/85/2006-PC.II dated 5.7.2007 by D/o C&PC, reminder by DGFT on 11.09.2007.					
Decision: Deferred.					

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Case No.:6/6/87- ALC1/2007	Party Name:UNIVERSAL POLYCHEM INDIA PVT. LTD	Meet No/Date:31/87- ALC1/2007 28.11.2007	Status:Deferred		
HQ File : 01/87/050/01075/AM07/	RLA File : 05/24/040/00991/AM07/	Lic.No/Date:0510200350 02.03.2007	Defer Date:26.12.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	63/0- PVC COMPOUND CABLE GRADE T.C. PVC COMPOUND CABLE GRADE	71786.7 00	K.G	3103833.0 0	0.00 US\$
			Tot al	3,103,833. 00	0.00

Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)
1	PVC RESIN T.C. SUSPENSION GRADE	40024.0 00	K.G	1288782.0 0	28017.00 US\$
2	PTHALLATE PLASTICISER (DOP, DIBP, TOTM)	21557.0 00	K.G	1487456.0 0	32336.00 US\$
			Tot al	2,776,238. 00	60,353.00
Position: D/L No. 46011/65/2007-PC.II dated 13.6.2007 by D/o C&PC. Decision: Deferred.					

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Case No.:10/5/87-ALC1/2007	Party Name:ASSOCIATED CAPSULES PVT. LIMITED	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status:Deferred		
HQ File : 01/87/050/01108/AM07/	RLA File : 03/94/040/01317/AM07/	Lic.No/Date:0310423170 14.03.2007	Defer Date:26.12.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	63/0- 250 MICRONS PVC FILM LAMINATED WITH PE FILM	5000.0 00	K.G	427500.0 0	9500.00 US\$
			Tot al	427,500. 00	9,500.00
Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)
1	PVC Resin	4239.3 70	K.G	188864.1 0	4196.98 US\$
2	Plasticizer (Epoxidised Soyabean Oil)	281.18 0	K.G	18473.40	410.52 US\$
3	Pigments	25.280	K.G	14527.35	322.83 US\$
4	PVC Stabilizer	153.23 0	K.G	37924.65	842.77 US\$
5	PVC Processing Aid	81.520	K.G	10271.70	228.26 US\$

6	Impact Modifier for PVC	521.08 0	K.G	57449.25	1276.65 US\$
7	Lubricants	61.390	K.G	7044.30	156.54 US\$
8	Adhesive	111.04 0	K.G	25333.65	562.97 US\$
9	LDPE FILM	347.91 0	K.G	36165.15	803.67 US\$
			Total	396,053. 55	8,801.19
Position: D/L No. 46011/71/2007-PC.II dated 13.6.2007 issued by D/o C&PC, reminder to be issued by DGFT. Decision: Deferred.					

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Case No.:11/5/87-ALC1/2007	Party Name:ASSOCIATED CAPSULES PVT. LIMITED	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status:Deferred		
HQ File : 01/87/050/01109/AM07/	RLA File : 03/94/040/01315/AM07/	Lic.No/Date:0310423173 14.03.2007	Defer Date:26.12.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	63/0- 63/0- 250MICRONS PVC FILM LAMINATED WITH PE FILM AND COATED WITH 90 GSM PVDC (TRIPLEX)	5000.0 00	K.G	787500.0 0	17500.00 US\$
			Tot al	787,500. 00	17,500.00
Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)
1	PVC Resin	3753.8 80	K.G	167235.3 0	3716.34 US\$
2	Plasticizer (Epoxidised Soyabean Oil)	248.98 0	K.G	16357.95	363.51 US\$
3	Pigments	22.380	K.G	12860.55	285.79 US\$

4	PVC Stabilizer	135.68 0	K.G	33580.80	746.24 US\$
5	PVC Processing Aid	72.180	K.G	9094.50	202.10 US\$
6	Impact Modifier for PVC	461.41 0	K.G	50870.25	1130.45 US\$
7	Lubricants	54.360	K.G	6237.90	138.62 US\$
8	Adhesive	98.320	K.G	22431.60	498.48 US\$
9	LDPE FILM	308.07 0	K.G	32023.80	711.64 US\$
10	PVDC aqueous dispersion - (Primer) (Total solids 40 +/-2%)	59.590	K.G	11799.00	262.20 US\$
11	Aqueous dispersion of vinylidene chloride)-Base Coat (Total Solid content 60+/-1%)	1589.0 20	K.G	141581.7 0	3146.26 US\$
12	Aqueous dispersion Vinylidenns chloride- Methacrylate Copolymer - Top Coat (Total Solid Content 55+/-1%)	173.35 0	K.G	14431.50	320.70 US\$
			Tot al	518,504. 85	11,522.33
Position: D/L No. 46011/71/2007-PC.II dated 13.6.2007 issued by D/o C&PC, reminder to be issued by DGFT. Decision: Deferred.					

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Case No.:12/8/87-ALC1/2007	Party Name:HASOLON NYLON PRODUCTS PVT. LTD.	Meet No/Date:31/87- ALC1/2007 28.11.2007	Status:Deferred		
HQ File : 01/87/050/01127/AM07/	RLA File : 08/24/040/00366/AM07/	Lic.No/Date:0810063816 22.03.2007	Defer Date:26.12.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	63/0- ARTICLE MADE OF POLYAMIDE 12 TOTAL CONTENT OF POLYAMIDE 12 IN THE EXPORT	3810.0 00	K.G	1511300.0 0	34000.00 US\$

	PRODUCT IS 3810 KGS				
			Total	1,511,300.00	34,000.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	POLYAMIDE 12 GRANULES (THIS LICENCE IS ISSUED IN TERMS OF PARA 4.7 OF H.B.2004-2009 AND SUBJECT TO FIXATION OF INPUT-OUTPUT NORMS BY DGFT) (B.G./LUT AS APPLICABLE TO BE EXECUTED AS PER RELEVANT CUSTOM NOTIFICATION/CIRCULARS)	4000.00	Number	1209040.00	27200.00 US\$
			Total	1,209,040.00	27,200.00
Position: D/L No. 46011/158/2005-PC.II dated 25.6.2007 issued by D/o C&PC, final reminder to be issued by DGFT. Decision: Deferred.					

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Case No.:9/6/87-ALC1/2007	Party Name:RENATA PLASTICS	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status:Deferred		
HQ File : 01/87/050/01146/AM07/	RLA File : 31/24/040/00439/AM07/	Lic.No/Date:3110028753 27.03.2007	Defer Date:26.12.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- PBT Casing Grey 1756	12000.000	Thousand in nos	1520760.00	34523.00 US\$
			Total	1,520,760.00	34,523.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	VALOX	5736.0	K.G	963648.0	21679.00

	Polybutyleneterephthalate 4631Grey 75171 LM	00		0	US\$
			Total	963,648.00	21,679.00
Position: D/L No. 46011/62/2007-PC.II dated 13.6.2007 issued by D/o C&PC, final reminder issued by DGFT. Decision: Deferred.					

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Case No.: 15/8/87-ALC1/2007	Party Name:SRF POLYMERS LIMITED	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status: Deferred		
HQ File : 01/87/050/01150/AM07/	RLA File : 04/24/040/00490/AM07/	Lic.No/Date:0410088619 28.03.2007	Defer Date:26.12.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	63/0- TUFNYL SGF 30 BALCK (30% GLASS FIBRE REINFORCED NYLON 6 IN BLACK SHADE)	1000.0 00	K.G	121137.5 0	2750.00 US\$
			Tot al	121,137. 50	2,750.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	NYLON 6 CHIPS	686.750	K.G	76315.09	1716.88 US\$
2	GLASS FIBRE	307.500	K.G	15718.63	353.63 US\$
			Total	92,033.72	2,070.51
Position: D/L No. 46011/84/2005-PC.II dated 3.9.2007 by D/o C&PC, final reminder to be issued by DGFT.					
Decision: Deferred.					

68	Case No.:2/10/87-ALC1/2007	Party Name:AVLIGHT AUTOMOTIVES LTD.	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status:Deferred
	HQ File : 01/87/050/01152/AM07/	RLA File : 05/24/040/01024/AM07/	Lic.No/Date:0510201640 28.03.2007	Defer Date:26.12.2007
	Application: Request is for adhoc norms for following:			

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- BUMPER STOP P 3101350	6115927.000	Number	8826017.00	102747.58 Pound Sterling
			Total	8,826,017.00	102,747.58
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	ALC 2070/ALC 2080 BK	20000.000	K.G	5780278.00	130040.00 US\$
			Total	5,780,278.00	130,040.00
Position: D/L No. 46011/90/2006-PC.II dated 5.7.2007 issued by D/o C&PC, final reminder to be issued by DGFT. Decision: Deferred.					

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Case No.:23/8/87-ALC1/2007	Party Name:COLOUR FLAIR POWDER COATINGS PVT.LTD	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status:Deferred		
HQ File : 01/87/050/00004/AM08/	RLA File : 31/24/040/00441/AM07/	Lic.No/Date:3110028824 03.04.2007	Defer Date:26.12.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	63/0- Powdery Saturated Polymer / (saturated polyester resin)	12000.000	K.G	1413510.00	31800.00 US\$
			Tot al	1,413,510.00	31,800.00
Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)
1	NPG	2827.690	K.G	238812.51	5372.61 US\$
2	TMA	972.020	K.G	85548.03	1924.59 US\$
3	2 methyl	1546.390	K.G	99668.90	2242.27 US\$
4	Isothelic Acid	972.020	K.G	82091.59	1846.83 US\$

5	Blank Fix (97%)	1731.960	K.G	34643.44	779.38 US\$
6	Pigments	6.190	K.G	3161.73	71.13 US\$
			Total	543,926.20	12,236.81
Position: D/L No. 46011/61/2007-PC.II dated 13.6.2007 issued by D/o C&PC, reminder issued by DGFT. Decision: Deferred.					

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Case No.:11/4/85-ALC3/2007	Party Name:SPACEWOOD FURNISHERS (P)LTD.,	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status:Deferred		
HQ File : 01/85/050/00004/AM08/	RLA File : 03/95/040/01281/AM07/	Lic.No/Date:0310425703 05.04.2007	Defer Date:26.12.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	90/0- PVC FOILDED DOORS 18 MM THICKNESS	1525.0 00	Sq. meter	1246300.0 0	28325.00 US\$
			Total	1,246,300. 00	28,325.00
Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)
1	18 MM THICKNESS MDF BOARD	1678.0 00	Sq. meter	311564.0 0	7081.00 US\$
2	BASE PAPER (80-100 GSM)	1601.0 00	Sq. meter	42988.00	977.00 US\$
3	PVC FOILDED POLY VINYL CHORIDE SHEET	2288.0 00	Sq. meter	402688.0 0	9152.00 US\$
4	MALAMINE	102.00 0	K.G	7700.00	175.00 US\$
5	PARA FORMALDEHYDE	160.00 0	K.G	4224.00	96.00 US\$
6	GLUE (DORUS POLY URETHENE)	152.00 0	K.G	46816.00	1064.00 US\$
			Total	815,980. 00	18,545.00

Position: D/L No. 46011/80/2007-PC.II dated 20.7.2007 issued by D/o C&PC, reminder issued by DGFT.
Decision: Deferred.

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Case No.:27/8/87-ALC1/2007	Party Name:COLOUR FLAIR POWDER COATINGS PVT.LTD	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status:Deferred		
HQ File : 01/87/050/00007/AM08/	RLA File : 31/24/040/00440/AM07/	Lic.No/Date:3110028844 05.04.2007	Defer Date:26.12.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	63/0- Expoxide Resin / Saturated Polyester Resin	132000.000	K.G	14961870.00	336600.00 US\$
			Total	14,961,870.00	336,600.00
Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)
1	Liquid Epoxy	50669.010	K.G	6666622.56	149980.26 US\$
2	Bisphenol A	21715.290	K.G	1640915.76	36915.99 US\$
3	NPG	10368.190	K.G	875645.44	19699.56 US\$
4	TMA	3564.060	K.G	313676.98	7056.85 US\$
5	methyl 1,3 propendiol	5670.100	K.G	365452.34	8221.65 US\$
6	Isothelic Acid	3564.060	K.G	301002.95	6771.72 US\$
7	Pure Terpthalic acid	8262.150	K.G	337872.45	7601.18 US\$
8	Adipic Acid	972.020	K.G	95053.66	2138.44 US\$
9	Matting Hardner	6804.120	K.G	861963.29	19391.75 US\$
10	TiO2 (97%)	20412.370	K.G	1769293.13	39804.12 US\$
11	Flow Additive (97%)	1360.820	K.G	166343.90	3742.27 US\$
12	Barium Sul (97%)	12179.380	K.G	189480.57	4262.78 US\$
13	Pigments	68.040	K.G	34780.79	782.47 US\$

			Total	13,618,103.82	306,369.04
Position: D/L No. 46011/61/2007-PC.II dated 13.6.2007 issued by D/o C&PC, reminder issued by DGFT. Decision: Deferred.					

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Case No.:3/10/87-ALC1/2007	Party Name:BIHANI MANUFACTURING CO. PVT. LTD.,	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status:Deferred		
HQ File : 01/87/050/00022/AM08/	RLA File : 05/24/040/00027/AM08/	Lic.No/Date:0510202447 12.04.2007	Defer Date:26.12.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	63/0- PVC COMPOUND CABLE GRADE T.C. PVC COMPOUND CABLE GRADE	129.0 00	M.T	6896340.0 0	153252.00 US\$
			Tot al	6,896,340. 00	153,252.00
Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)
1	PVC RESIN T.C. RESIN, GRANULES	70.9 50	M.T	2873475.00	63855.00 US\$
2	PTHALLATE PLASTICISER T.C. DOP, DOA , DIBP	38.7 00	M.T	3395925.00	75465.00 US\$
			Tota l	6,269,400.0 0	139,320.00
Position: D/L No. 46011/89/2007-PC.II dated 20.7.2007 issued by D/o C&PC. Decision: Deferred.					

77	Case No.:35/8/87-ALC1/2007	Party Name:ASTRAL POLYTECHNIK LTD	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status:Deferred
	HQ File :	RLA File :	Lic.No/Date:0810064258	Defer

01/87/050/00023/AM08/	08/24/040/00323/AM07/	13.04.2007	Date:12.12.2007
Application: Request is for adhoc norms for following:			
Sl.No.	EXPORT ITEM	Qty	
1.	CPVC Pipes for Hot and Cold Water	24000.000 kg	
Sl.No.	IMPORT ITEM	Qty	
1.	Chlorinated Polyvinyl Chloride/CPVC Resin	28800.000 kg	
Position: D/L No. 46011/56/2007-PC.II dated 13.06.2007 issued by D/o C&PC, reminder by DGFT on 11.09.2007.			
Decision: Deferred.			

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Case No.:36/8/87-ALC1/2007	Party Name:ASTRAL POLYTECHNIK LTD	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status:Deferred
HQ File : 01/87/050/00024/AM08/	RLA File : 08/24/040/00324/AM07/	Lic.No/Date:0810064259 13.04.2007	Defer Date:12.12.2007
Application: Request is for adhoc norms for following:			
Sl.No.	EXPORT ITEM	Qty	
1.	CPVC Fittings	28800.000 kg	
Sl.No.	IMPORT ITEM	Qty	
1.	Chlorinated Polyvinyl Chloride/CPVC Resin	30240.000 kg	
Position: D/L No. 46011/56/2007-PC.II dated 13.06.2007 issued by D/o C&PC, reminder by DGFT on 11.09.2007.			
Decision: Deferred.			

79	Case No.:38/8/87- ALC1/2007	Party Name:L M GLASFIBER (INDIA) PVT LTD	Meet No/Date:31/87- ALC1/2007 28.11.2007	Status:Deferred	
	HQ File : 01/87/050/00030/AM08/	RLA File : 07/24/040/00040/AM08/	Lic.No/Date:0710051313 18.04.2007	Defer Date:26.12.2007	
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- FRP ROTOR BLADES LM 15.4	9.0 00	Numb er	6988020.0 0	120900.00 EURO
			Total	6,988,020. 00	120,900.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)

					)
1	WOVEN ROVING 600 (90/10), 10CM (ITEM CODE:000707)	47.700	K.G	8545.74	194.66 US\$
2	WOVEN ROVING 1200 (90/10), 30CM (ITEM CODE:001507)	139.50 0	K.G	11990.89	273.14 US\$
3	WOVEN ROVING 1200 (90/10), 40CM (ITEM CODE:001607)	243.00 0	K.G	20887.36	475.79 US\$
4	WOVEN ROVING 1200 (90/10), 50CM (ITEM CODE:001707)	1901.2 50	K.G	163424.23	3722.65 US\$
5	SET SCREW DIN 933 A2 M 8 X 25 (ITEM CODE:001793)	108.00 0	Numb er	521.53	11.88 US\$
6	WOVEN ROVING 1200 (90/10), 60CM (ITEM CODE:001807)	315.00 0	K.G	27076.20	616.77 US\$
7	STAINLESS WASHER, FR. ANDERSEN, 30x8x3 (ITEM CODE:001923)	144.00 0	Numb er	417.23	9.50 US\$
8	SPLIT PIN, DIN 94 A2 6.3x50 (ITEM CODE:002083)	18.000	Numb er	156.46	3.56 US\$
9	NUT A2 M10 (ITEM CODE:002183)	9.000	Numb er	39.11	0.89 US\$
10	SELF-LOCKING NUT DIN 985 A2 M8 (ITEM CODE:002223)	180.00 0	Numb er	434.61	9.09 US\$
11	SELF-LOCKING NUT DIN 985 A2 M12 (ITEM CODE:002243)	36.000	Numb er	226.00	5.15 US\$
12	COMBI 600 (300/300,50/50) STITCHED 95CM (ITEM CODE:002307)	92.700	K.G	14817.16	337.52 US\$
13	WASHER A2 8.4/17 X 1.6 (ITEM CODE:002323)	144.00 0	Numb er	139.08	3.17 US\$
14	STAINLESS WASHER A2 10.5/21x2.0 DIN125A (ITEM CODE:002333)	9.000	Numb er	8.69	0.20 US\$

15	WASHER, STAINLESS A2 21/37x3.0 (ITEM CODE:002363)	18.000	Number	113.00	2.57 US\$
16	ADHESIVE VE TYPE A GT60 (NORPOL FI-184; 0225MDOB) (ITEM CODE:002807)	1278.000	K.G	369053.43	8406.68 US\$
17	PVC-FOAM, GS, 40 X 40, 60KG/M3, 15MM (ITEM CODE:003407)	211.410	Sq. meter	274213.44	6246.32 US\$
18	NUT, STAINLESS A2 M16 (ITEM CODE:004003)	9.000	Number	95.61	2.18 US\$
19	BOLTS DIN 931 A2 M 8 X 65 (ITEM CODE:004023)	72.000	Number	695.38	15.84 US\$
20	CSM 900 EMULS 95CM (ITEM CODE:004907)	15.570	K.G	2067.66	47.10 US\$
21	POINTED SCREW A2 M6x10 (ITEM CODE:005283)	9.000	Number	17.38	0.40 US\$
22	PEROXIDE UP CAT AA 25/30KG (ITEM CODE:005307)	81.540	K.G	10473.93	238.59 US\$
23	HEXAGON SOCKET HEAD CAP SCREW DIN912 M12 (ITEM CODE:005413)	36.000	Number	625.84	14.26 US\$
24	COMBI 1250 60CM (ITEM CODE:005907)	25.650	K.G	2563.98	58.41 US\$
25	PEROXIDE VE CAT VV 25/30KG (ITEM CODE:007107)	37.080	K.G	8308.35	189.26 US\$
26	COACH SCREW DIN 571 10x80 A2 (ITEM CODE:007603)	27.000	Number	469.38	10.69 US\$
27	ALLEN SCREW A2 M10 (ITEM CODE:007803)	36.000	Number	504.15	11.48 US\$
28	SET SCREW DIN 933 A2 M12x50 (ITEM CODE:007903)	36.000	Number	573.69	13.07 US\$
29	HEXAGON SOCKET COUNTERSUNK SCREW DIN7991 (ITEM CODE:008603)	18.000	Number	43.46	0.99 US\$

30	COMBI 900 (600/300,50/50),STITCHED 125CM (ITEM CODE:010607)	1233.0 00	K.G	141708.94	3227.99 US\$
31	PVC-FOAM, 60KG/M3, 15MM (ITEM CODE:012107)	0.270	Sq. meter	290.49	6.62 US\$
32	WASHER A/2 DIA 40 X DIA 10.5 X 1.0 MM (ITEM CODE:015503)	18.000	K.G	52.15	1.19 US\$
33	WASHER A2 DIA 40 X DIA 10.5 X 0.5 MM (ITEM CODE:015603)	18.000	Numb er	52.15	1.19 US\$
34	BIAXIAL 450 (PLUS OR MINUS 45 DEGREES), 125CM (ITEM CODE:019207)	495.00 0	K.G	69081.26	1573.61 US\$
35	COMBI 600 (300/300,50/50) POWDER 21CM (ITEM CODE:020107)	2.250	K.G	424.83	9.68 US\$
36	POLYESTER HAND LAY-UP GT80 (POLYLITE 413-M912 (ITEM CODE:021207)	5130.0 00	K.G	488023.57	11116.71 US\$
37	COMBI 1250 40CM (ITEM CODE:024907)	10.800	K.G	1079.57	24.59 US\$
38	WOVEN ROVING 450 (50/50), 20CM (ITEM CODE:029607)	14.850	K.G	2975.99	67.79 US\$
39	COMBI 1250 50CM (ITEM CODE:029807)	19.800	K.G	1979.21	45.08 US\$
40	GELCOAT FILLER UP TYPE A REI 8091 (ITEM CODE:034716)	52.200	K.G	11570.19	263.56 US\$
41	ZINC-PLATED SCREW DIN 7504K 4.2x13 (ITEM CODE:035603)	648.00 0	Numb er	938.76	21.38 US\$
42	HEXAGON SOCKET COUNTERSUNK SCREW DIN7991 (ITEM CODE:043303)	36.000	Numb er	173.84	3.96 US\$
43	PULTRUDED PROFILE	270.00	Numb	130774.15	2978.91

	35x40x735 (ITEM CODE:051108)	0	er		US\$
44	RAWLPLUG OF DIA 20 FIBRE L=50 MM (ITEM CODE:057001)	36.000	Numb er	1581.98	36.04 US\$
45	1/4\ AIR BLEED FILTER TYPE SK-1 (ITEM CODE:065901)	9.000	Numb er	3898.45	88.80 US\$
46	WASHER 23/39X3 DIN 125A (ITEM CODE:076903)	36.000	Numb er	86.92	1.98 US\$
47	SERIAL NUMBER PLATE (ITEM CODE:082016)	9.000	Numb er	6093.23	138.80 US\$
48	RUBBER BELLOWS FOR STD. BLADES (ITEM CODE:087901)	9.000	Numb er	4185.29	95.34 US\$
49	COMPLETE HYDRAULIC CYLINDER FOR LM 14.4/ (ITEM CODE:111001)	9.000	Numb er	67560.12	1538.96 US\$
50	COMPLETE LM 14.4/15.4 CARBON FIBRE SHAFT (ITEM CODE:113801)	9.000	Numb er	508880.50	11591.81 US\$
51	BUSHING, MACH. 11-12- 14.4-17.0 (ITEM CODE:117401)	288.00 0	Numb er	164804.11	3754.08 US\$
52	TOOLS FOR PLACEMENT OF TIPS 14.4+17.0 (ITEM CODE:127401)	9.000	Numb er	2320.82	52.87 US\$
53	PULTRUDED GLASS FIBRE TUBE DIA 40/32 (ITEM CODE:130001)	9.000	Meter	3859.34	87.91 US\$
54	CARD TYPE PCS 5091438 (ITEM CODE:305801)	9.000	Numb er	4080.99	92.96 US\$
55	TIP BRAKE WIRE LM 15.4 (ITEM CODE:340901)	9.000	Numb er	208386.80	4746.85 US\$
56	CARD HOLDER (ITEM CODE:356601)	9.000	Numb er	1412.48	32.18 US\$
57	PVC-FOAM, 80KG/M3, 40MM (ITEM CODE:414117)	10.800	Sq. meter	36903.60	840.63 US\$
58	GELCOAT UP TYPE A	404.10	K.G	112595.72	2564.82

	BRUSH REI8091 (ITEM CODE:451517)	0			US\$
59	DIRECT ROVING, BULKY, 2500TEX (ITEM CODE:451917)	50.040	K.G	7394.28	168.43 US\$
60	COMBI 900 (600/300,90/10) STITCHED 125CM (ITEM CODE:462517)	563.76 0	K.G	87116.71	1984.44 US\$
			Total	2,988,789. 41	68,080.97

Position: D/L No. 46011/211/2005-PC.II dated 25.6.2007 issued by D/o C&PC, reminder to be issued by DGFT.
Decision: Deferred.

80	Case No.: 4/9/87-ALC1/2007		Party Name:ARC CHEMICALS PVT. LTD.,	Meet No/Date:31/87- ALC1/2007 28.11.2007	Status: Deferred
	HQ File : 01/87/050/00031/AM08/		RLA File : 03/94/040/01346/AM07/	Lic.No/Date:0310427267 19.04.2007	Defer Date:26.12.2007
	Application: Request is for adhoc norms for following:				
	Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.) FOB (Currency)
	1	62/0- RESIN FOR COATING (COATED FRONT RESIN)	120000.0 00	K.G	7020000.0 0 156000.00 US\$
				Total	7,020,000. 00 156,000.00
	Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.) CIF (Currency)
	1	NONYL PHENOL	48240.00 0	K.G	0.00 0.00 US\$
	2	PVA	4920.000	K.G	4241700.00 94260.00 US\$
				Total	4,241,700.00 94,260.00

Position: D/L No. 46011/86/2007-PC.II dated 20.7.2007 issued by D/o C&PC, final reminder to be issued by DGFT.
Decision: Deferred.

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Case No.:39/8/87-ALC1/2007	Party Name:L M GLASFIBER (INDIA) PVT LTD	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status:Deferred		
HQ File : 01/87/050/00039/AM08/	RLA File : 07/24/040/00050/AM08/	Lic.No/Date:0710051409 25.04.2007	Defer Date:26.12.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- FRP ROTOR BLADES LM 34.0 P WITH NEW ENHANCED LIGHTNING PROTECTION SYSTEM	51.000	Number	119730153.91	2071455.95 EURO
			Total	119,730,153.91	2,071,455.95
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	GELCOAT UP TYPE A SPRAY RAL 7035 (NORPOL GFA 80087 S: 0225 MDOB) (ITEM CODE:000507)	7650.000	K.G	1256022.90	28611.00 US\$
2	WOVEN ROVING 1200 (90/10), 40 CM (ITEM CODE:001607)	9027.000	K.G	775926.62	17674.87 US\$
3	VINYL ESTER ADHESIVE VE TYPE A GT60 (NORPOL FI-184 ADHESIVE VE TYPE A GT60) (ITEM CODE:002807)	22950.000	K.G	6727110.89	153237.15 US\$
4	PEROXIDE UP CAT AA 25/30 KG (ITEM CODE:005307)	561.000	K.G	98610.11	2246.24 US\$
5	WOVEN ROVING COMBI 1250 60 CM (ITEM CODE:005907)	1009.800	K.G	100939.91	2299.31 US\$
6	PEROXIDE VE CAT VV 25/30 KG (ANDONOX CHM-50, 25 KG)	673.200	K.G	201229.65	4583.82 US\$

	(ITEM CODE:007107)				
7	WOVEN ROVING COMBI 900 (600/300, 50/50) STITCHED 125 CM (ITEM CODE:010607)	2550.510	K.G	293130.62	6677.24 US\$
8	GELCOAT FILLER UP TYPE A RAL 7035 (NORPOL SP 1399; 0020 MCOB) (ITEM CODE:013107)	357.000	K.G	76715.91	1747.52 US\$
9	LIGHTNING CABLE (ITEM CODE:017775)	51.000	Number	1214697.28	27669.64 US\$
10	LIGHTNING CONDUCTOR (ITEM CODE:017778)	51.000	Number	465073.26	10593.92 US\$
11	RECEPTOR L=50 MM (ITEM CODE:017951)	51.000	Number	100604.97	2291.69 US\$
12	RECEPTOR L=38 MM (ITEM CODE:017952)	51.000	Number	87010.37	1982.01 US\$
13	RECEPTOR DRAINAGE 2 X LEVEL 1 (ITEM CODE:017964)	51.000	Number	306789.75	6988.38 US\$
14	LIGHTNING CONDUCTOR KIT TIP END (ITEM CODE:017976)	51.000	Number	839860.65	19131.22 US\$
15	GELCOAT UP TYPE A BRUSH RAL 7035 (NORPOL GFA 80087 HD; 0020 MCOB) (ITEM CODE:018607)	1045.500	K.G	171656.46	3910.17 US\$
16	SIKA 208 CLEANING FLUID - 1.0 LITRE (ITEM CODE:020516)	34.680	Cans	39522.85	900.29 US\$
17	POLYESTER HAND LAY-UP GT80 (POLYLITE 413-M 912) (ITEM CODE:021207)	3996.360	K.G	380178.92	8660.11 US\$
18	BALSA GS COATED 150KG/M3 15.9 MM	2550.510	Sq. meter	2389384.08	54427.88 US\$

	(ITEM CODE:026607)				
19	WOVEN ROVING 450 (50/50) 20 CM (ITEM CODE:029607)	306.000	K.G	63539.98	1447.38 US\$
20	WOVEN ROVING COMBI 1250 50 CM (ITEM CODE:029807)	73271.700	K.G	7324261.11	166839.66 US\$
21	POLYESTER VARTM TYPE A GT95 (POLYLITE 413-587) (ITEM CODE:029907)	16156.800	K.G	1552621.63	35367.24 US\$
22	DIRECT ROVING SPUN 4000 TEX (ITEM CODE:030007)	601.800	K.G	126415.01	2879.61 US\$
23	COMBI 900 (600/300, PLUS OR MINUS 45 DEGREES) STITCHED 125 CM (ITEM CODE:031407)	3263.490	K.G	477509.61	10877.21 US\$
24	CONTINUOUS FILAMENT MAT 225, 135 CM (ITEM CODE:031607)	6801.870	K.G	1448518.75	32995.87 US\$
25	BALSA GS COATED 150KG/M3 19.1 MM (ITEM CODE:032907)	842.520	Sq. meter	886939.34	20203.63 US\$
26	PEEL PLY PS 85G/M2 50 CM (ITEM CODE:035207)	2295.000	Meter	103067.76	2347.79 US\$
27	PEEL PLY PS 85G/M2 20 CM (ITEM CODE:035307)	12444.000	Meter	198303.85	4517.17 US\$
28	COMBI 600 (300/300, 50/50) STITCHED 21 CM (ITEM CODE:035607)	2733.600	K.G	522741.95	11907.56 US\$
29	CONTINUOUS FILAMENT MAT 225, 41 CM (ITEM CODE:035907)	135.660	K.G	39306.13	895.36 US\$
30	UNIAXIAL 600 (90	151.470	K.G	29038.51	661.47 US\$

	DEGREES) 63 CM (ITEM CODE:036107)				
31	BALSA GS COATED 150KG/M3 12.7 MM (ITEM CODE:045707)	153.510	Sq. meter	152707.76	3478.54 US\$
32	WOVEN ROVING 1200 (90/10) 20 CM (ITEM CODE:046507)	3060.00 0	K.G	263025.97	5991.48 US\$
33	CONTINUOUS FILAMENT MAT 450, 50 CM (UNIFILO U816 450-50 CONTINUOUS STRAND MAT) (ITEM CODE:046607)	2631.09 0	K.G	528550.20	12039.87 US\$
34	BALSA GS COATED 150KG/M3 25.4 MM (25.4 MM, M2 FLEXIBLE BALSA PANEL) (ITEM CODE:050907)	2262.87 0	Sq. meter	3585279.69	81669.24 US\$
35	FIBERLINE TRIANGLES F.BUSHING (ITEM CODE:064108)	5508.00 0	Numbe r	688891.62	15692.29 US\$
36	BALSA GS COATED 150KG/M3 19.1-25.4 MM (ITEM CODE:064207)	81.600	Sq. meter	150959.18	3438.71 US\$
37	BALSA GS COATED 150KG/M3 15.9-19.1 MM (ITEM CODE:064307)	47.940	Sq. meter	74103.87	1688.02 US\$
38	BALSA GS COATED 150KG/M3 12.7-15.9 MM (ITEM CODE:064407)	35.190	Sq. meter	50317.02	1146.17 US\$
39	BALSA GS COATED 150KG/M3 6.4-12.7 MM (ITEM CODE:064507)	28.560	Sq. meter	38202.80	870.22 US\$
40	COMBI 600 (300/300, 50/50) POWDER 95 CM (ITEM CODE:066607)	346.290	K.G	57357.64	1306.55 US\$

41	PVC-FOAM 85KG/M3 60 MM (ITEM CODE:086107)	12.240	Sq. meter	51032.95	1162.48 US\$
42	PEROXIDE UP CAT FF VR 25/30 KG (ITEM CODE:089407)	1326.00 0	K.G	283023.83	6447.01 US\$
43	PERFORATED FILM W=1450 MM (ITEM CODE:092207)	11220.0 00	Sq. meter	297997.59	6788.10 US\$
44	POLYESTER VARTM TYPE B GT 150 (POLYLITE 413-577) (ITEM CODE:094007)	89250.0 00	K.G	8576666.18	195368.25 US\$
45	PVC-FOAM H80 60G 16 2440X1220X60 MM (ITEM CODE:094307)	13.770	Sq. meter	58456.04	1331.57 US\$
46	GLASS ROLLE 0.09 X 150 METER (ITEM CODE:128606)	42.330	Coil/R oll	68293.91	1555.67 US\$
47	FOAM INSERT FOR LIGHTNING BLOCK (ITEM CODE:137706)	51.000	Set	72233.63	1645.41 US\$
48	TACKY TAPE A970-005 15 METER (ITEM CODE:307201)	21963.1 50	Meter	159090.08	3623.92 US\$
49	BIAXIAL 806 (PLUS OR MINUS 45 DEGREES) 125 CM (ITEM CODE:315601)	59710.8 00	K.G	6285887.28	143186.50 US\$
50	VACUUM BAG 2000 MM LFT (ITEM CODE:338501)	3570.00 0	Meter	827497.44	18849.60 US\$
51	BALSA GS COATED 150KG/M3 6.4 MM (6.4 MM M2 FLEXIBLE BALSA PANEL) (ITEM CODE:363417)	2351.10 0	Sq. meter	1430536.20	32586.25 US\$
52	BUSHING COMPLETE M30 (ITEM CODE:383501)	2754.00 0	Numbe r	1961612.24	44683.65 US\$
53	CONTINUOUS	107.100	K.G	21514.93	490.09 US\$

	FILAMENT MAT 450 135 CM (ITEM CODE:403217)				
54	VACUUM BAG 3000 MM LFT (ITEM CODE:410301)	6222.00 0	Meter	718100.31	16357.64 US\$
55	PVC-FOAM 80KG/M3 40 MM (ITEM CODE:414117)	227.970	Sq. meter	706316.35	16089.21 US\$
56	COMPLETE FLAMGE FOR LM 37.3 P (ITEM CODE:416401)	51.000	Numbe r	2534629.58	57736.44 US\$
57	PULTRUSION LM 37.3 P (ITEM CODE:428001)	2652.00 0	Numbe r	3471844.32	79085.29 US\$
58	PULTRUSION SMALL LM 37.3 P (ITEM CODE:428101)	204.000	Numbe r	146683.77	3341.32 US\$
59	TEROTEX WAX-SPRAY CLEAR (ITEM CODE:449617)	51.000	Numbe r	22534.53	513.32 US\$
60	PLASTIC COVER DIA 745 X DIA 530 (ITEM CODE:456901)	51.000	Numbe r	152446.70	3472.59 US\$
61	COMBI 900 (600/300, 90/10) STITCHED 125 CM (ITEM CODE:462517)	188.700	K.G	29159.43	664.22 US\$
62	25-40 MM GREY SHAFT NET 1A FOR DIA 30 BOLTS (ITEM CODE:464701)	561.000	Meter	1468857.21	33459.16 US\$
63	PUR-FLEX HD 2250 ISOCYA 500 KG BIG BAGS (ITEM CODE:500601)	897.600	K.G	226694.89	5163.89 US\$
64	INLET GATE FOR OMEGA PROFILE (ITEM CODE:501201)	612.000	Numbe r	33395.43	760.72 US\$
65	WEIGHING CHAMBER NET (ITEM CODE:505201)	204.000	Numbe r	368728.92	8399.29 US\$

66	STAINLESS AISI 304 TYPE LM 34.0 P (ITEM CODE:513501)	102.000	Number	26007.06	592.42 US\$
67	STAY BOLT M30 X 475 THIN SHAFT (ITEM CODE:523601)	2754.00 0	Number	2553420.67	58164.48 US\$
68	STAY BOLTS FOR WEB LM 34.0 P/P2 (ITEM CODE:543001)	51.000	Set	850869.32	19381.99 US\$
69	8/12 MM SILICONE HOSE, NATURAL COLOUR (ITEM CODE:561716)	321.300	Meter	37702.85	858.83 US\$
70	RUBBER GASKET, COMPRESSION MOULDED (ITEM CODE:571527)	51.000	Number	53294.78	1214.00 US\$
71	SILICONE INSERT FOR PRE-MOULDED TE ADH (ITEM CODE:690427)	2.550	Number	140770.61	3206.62 US\$
72	INLET PROFILE PP 4M (ITEM CODE:709127)	7548.00 0	Number	772724.99	17601.94 US\$
			Total	68,294,148. 60	1,555,675.3 7
Position: D/L No. 46011/211/2005-PC.II dated 25.6.2007 issued by D/o C&PC, reminder to be issued by DGFT. Decision: Deferred.					

82

Case No.: 6/10/87- ALC1/2007	Party Name:SHAILY ENGINEERING PLASTIC LTD.,	Meet No/Date:31/87- ALC1/2007 28.11.2007	Status: Deferred		
HQ File : 01/87/050/00071/AM08/	RLA File : 34/24/040/00269/AM07/	Lic.No/Date:3410018705 01.05.2007	Defer Date:26.12.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	63/0- ARTICLES MADE OF PHENOL FORMALDEHYDE	15120.0 00	K.G	1500282.0 0	33339.60 US\$

			Total	1,500,282.00	33,339.60
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	PHENOL FORMALDEHYDE RESIN	16632.00	K.G	1428840.00	31752.00 US\$
			Total	1,428,840.00	31,752.00
Position: D/L No. 46011/87/2007-PC.II dated 20.7.2007 by D/o C&PC, final reminder to be issued by DGFT. Decision: Deferred.					

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Case No.:3/12/87-ALC1/2007	Party Name:POLYPLEX CORPORATION LTD.	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status:Deferred		
HQ File : 01/87/050/00077/AM08/	RLA File : 05/24/040/00015/AM08/	Lic.No/Date:0510203201 03.05.2007	Defer Date:26.12.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	63/0- Silicon coated polyester film, with/without printing	200000.000	K.G	25201000.00	580000.00 US\$
			Tot al	25,201,000.00	580,000.00
Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)
1	Poly Dimethyl Siloxane Chemical Name - Poly Dimethyl Siloxane, Transparent viscous liquid with slight characteristic odour	8750.000	K.G	2193353.75	49962.50 US\$
2	Poly Methyl Phenyl siloxane	236.000	K.G	238289.20	5428.00

	Chemical Name - Poly Methyl Phenyl siloxane, Colorless, odourless liquid				US\$
3	Methyl Hydrogen Polysiloxane Chemical Name - Methyl Hydrogen Polysiloxane, Colorless, odourless liquid	118.000	K.G	31081.20	708.00 US\$
4	Organo Platinum complex in Poly dimethyl Siloxane Chemical Name - Organo Platinum complex in Poly dimethyl Siloxane, Viscous liquid with slight odour color - Transparent to slight yellowish	88.000	K.G	1622544.00	36960.00 US\$
5	Polyester Film (Biaxially Oriented Polyester Film) OR (A) MEG - 83953.99 Kg, (B) PTA - 19704.57 Kg Biaxially Oriented Polyethylene Terephthalate (BOPET), Flexible Film	208514.000	K.G	18307529.20	417028.00 US\$
6	Fuel (L.P.G.) 5% of F.O.B. Value	37662.300	K.G	1273100.00	29000.00 US\$
			Total	23,665,897.35	539,086.50
Position: D/L No. 46011/99/2007-PC.II dated 13.8.2007 by D/o C&PC and remindeer by DGFT on 15.10.2007; final reminder to be issued by DGFT. Decision: Deferred.					

86

Case No.: 41/8/87-ALC1/2007	Party Name:CONCORD NONWOVEN INDUSTRIES PVT. LTD.,	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status:Deferred		
HQ File : 01/87/050/00085/AM08/	RLA File : 02/24/040/00020/AM08/	Lic.No/Date:0210100571 04.05.2007	Defer Date:26.12.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	63/0- NONWOVEN FABRIC	11000.0	K.G	762300.0	18150.00

	40 GSM,WIDTH 160CM, 500MTR/ROLL,WHITE COLOR	00		0	US\$
			Total	762,300.00	18,150.00
Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)
1	POLYPROPLENE GRANULES 20-40 MFI	11550.00	K.G	654885.00	15592.00 US\$
			Total	654,885.00	15,592.00
Position: D/L No. 46011/111/2007-PC.II dated 26.09.2007 by D/o C&PC. Decision: Deferred.					

87

Case No.:1/23/87- ALC1/2007	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:31/87- ALC1/2007 28.11.2007	Status:Deferred		
HQ File : 01/87/050/00087/AM08/	RLA File : 09/24/040/00026/AM08/	Lic.No/Date:0910030210 08.05.2007	Defer Date:26.12.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	62/0- Acrylic Polymer in Emulsion form FLOPRINT TA 125A	100000.0 00	K.G	10147500.0 0	120000.00 US\$
			Tot al	10,147,500. 00	120,000.00
Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)
1	Acrylamide 50 HST Liquid	12443.50 0	K.G	409702.24	9332.63 US\$
2	Acrylic Acid Liquid	14719.00 0	K.G	904629.74	20606.60 US\$
3	Versenex 80	33.927	K.G	3723.60	84.82 US\$

	Liquid				
4	Exxsol D-80 Liquid	23667.250	K.G	883143.32	20117.16 US\$
5	Lutensol TO 89 Liquid	2050.000	K.G	188989.50	4305.00 US\$
6	MBA Powder	13.325	K.G	4679.74	106.60 US\$
7	FP 6400 Liquid	7267.250	K.G	765677.46	17441.40 US\$
8	FP 6170 RM Liquid	11182.750	K.G	981845.45	22365.50 US\$
			Total	4,142,391.05	94,359.71
Position: D/L No. 46011/141/2005-PC.II dated 23/26.10.2007 by D/o C&PC. Decision: Deferred.					

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Case No.:8/10/87-ALC1/2007	Party Name:DIVINE POLYMER PRODUCTS LIMITED	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status:Deferred		
HQ File : 01/87/050/00092/AM08/	RLA File : 03/94/040/00056/AM08/	Lic.No/Date:0310429003 10.05.2007	Defer Date:26.12.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	63/0- PET FLAKES having an intrinsic viscosity	6000.0 00	M.T	182160000.0 0	3960000.00 US\$
			Tot al	182,160,000. 00	3,960,000.00
Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)
1	PET BOTTLES (Waste/Scrap)(It is a scrap generated from soft drink and water bottles)	7500.0 00	M.T	162150000.0 0	3525000.00 US\$
			Tot	162,150,000. 00	3,525,000.0 0

			al		
Position: D/L No. 46011/85/2006-PC.II dated 5.7.2007 by D/o C&PC, reminder by DGFT on 11.09.2007. Decision: Deferred.					

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Case No.:9/10/87-ALC1/2007	Party Name:DIVINE POLYMER PRODUCTS LIMITED	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status:Deferred		
HQ File : 01/87/050/00093/AM08/	RLA File : 03/94/040/00071/AM08/	Lic.No/Date:0310429004 10.05.2007	Defer Date:26.12.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	63/0- PET GRANULES	2000.00 0	M.T	73600000.00	1600000.00 US\$
			Total 1	73,600,000.0 0	1,600,000.00
Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)
1	PET FLAKES	2200.000	M.T	70840000.00	1540000.00 US\$
			Total	70,840,000.00	1,540,000.00
Position: D/L No. 46011/85/2006-PC.II dated 5.7.2007 by D/o C&PC, reminder by DGFT on 11.09.2007. Decision: Deferred.					

91	Case No.:22/9/87-ALC1/2007		Party Name:DIVINE POLYMER PRODUCTS LIMITED		Meet No/Date:31/87-ALC1/2007 28.11.2007		Status:Deferred	
	HQ File : 01/87/050/00091/AM08/		RLA File : 03/94/040/00063/AM08/		Lic.No/Date:0310429002 10.05.2007		Defer Date:26.12.2007	
	Application: Request is for adhoc norms for following:							
	Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)		
	1	63/0- PET GRANULES	3000.0 00	M.T	110400000.00	2400000.00 US\$		

			Total	110,400,000.00	2,400,000.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	PET FLAKES	3300.000	M.T	106260000.00	2310000.00 US\$
			Total	106,260,000.00	2,310,000.00
Position: D/L No. 46011/85/2006-PC.II dated 5.7.2007 by D/o C&PC, reminder by DGFT on 11.09.2007. Decision: Deferred.					

92

Case No.:6/19/87-ALC1/2007	Party Name:PRINT PROCESS,	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status:Deferred		
HQ File : 01/87/050/00095/AM08/	RLA File : 04/24/040/00032/AM08/	Lic.No/Date:0410089401 11.05.2007	Defer Date:26.12.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- PP Spun bond non woven bags PP Spun bond non woven bags	100000.000	Number	519131.00	12524.27 US\$
			Total	519,131.00	12,524.27
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	PP Spun bond non woven fabric 70 gsm. Width 1.6 mtrs. Length 200 mtrs.	5000.000	K.G	415305.00	9900.00 US\$
			Total	415,305.00	9,900.00
Position: D/L No. 46011/98/2007-PC.II dated 13.8.2007 by D/o C&PC, final reminder					

to be issued by DGFT.

Decision: Deferred.

93

Case No.:7/19/87-ALC1/2007	Party Name:DHARIYAL CHEMICALS	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status:Deferred
HQ File : 01/87/050/00098/AM08/	RLA File : 08/24/040/00038/AM08/	Lic.No/Date:0810064849 16.05.2007	Defer Date:26.12.2007
Application: Request is for adhoc norms for following:			
Sl. No.	EXPORT ITEM	Qty	
1	CARBOXY METHYL CELLULOSE (LVG) SALT WATER	380 MT	
Sl. No.	IMPORT ITEM	Qty	
1	POLYANIONIC CELLULOSE POLYMER	42.560 MT	
Position: D/L. No. 46011/108/2007-PC-II dated 6.9.2007 by D/o C&PC. Decision: Deferred.			

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Case No.:5/19/87-ALC1/2007	Party Name:DIVINE POLYMER PRODUCTS LIMITED	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status:Deferred		
HQ File : 01/87/050/00130/AM08/	RLA File : 03/94/040/00125/AM08/	Lic.No/Date:0310430873 29.05.2007	Defer Date:26.12.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	63/0- PET GRANULES	1000.00 0	M.T	36000000.00	800000.00 US\$
			Total	36,000,000.0 0	800,000.00
Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)
1	WASTE (including waste of synthetic fibres, acrylic & others)	1100.0 00	M.T	27225000.0 0	605000.00 US\$
			Tot	27,225,000. 00	605,000.00

			al		
Position: D/L No. 46011/85/2006-PC.II dated 31.10.2007 by D/o C&PC. Decision: Deferred.					

Case No.:10/19/87-ALC1/2007	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status:Deferred
HQ File : 01/87/050/00147/AM08/	RLA File : 08/24/040/00058/AM08/	Lic.No/Date:0810065339 12.06.2007	Defer Date:05.12.2007
Application: Request is for adhoc norms for following:			
Sl. No.	EXPORT ITEM		Qty
1	ALKYD RESIN F-4035 (70% RESIN CONTENT)		100000 KG
99	Sl. No.	IMPORT ITEM	Qty
	1	VEGETABLE FATTY ACID	20200 KG
	2	BENZOIC ACID	10000 KG
	3	PHTHALIC ANHYDRIDE	23400 KG
	4	PENTAERYTHRITOL	23400 KG
	5	TOLUENE	31500 KG
Position: D/L. No. 46011/246/2004-PC-II dated 6.9.2007 by D/o C&PC. Decision: Deferred.			

109	Case No.:15/19/87-ALC1/2007		Party Name:WELSET PLAST EXTRUSIONS PVT.LTD.		Meet No/Date:31/87-ALC1/2007 28.11.2007		Status:Deferred	
	HQ File : 01/87/050/00195/AM08/		RLA File : 03/95/040/00050/AM08/		Lic.No/Date:0310433846 25.06.2007		Defer Date:26.12.2007	
	Application: Request is for adhoc norms for following:							
	Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)		
	1	63/0- PVC COMPOUND (MEDICAL GRADE) NET CONTENT OF PVC RESIN=15000 KGS., PLASTISIZER =13500 KGS., STABILIZER=1500 KGS.	30000.000	K.G	2082000.00	46266.66 US\$		

			Total	2,082,000.00	46,266.66
Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)
1	PVC RESIN	16500.000	K.G	705375.00	15675.00 US\$
2	PLASTISIZERS	14850.000	K.G	1129320.00	25096.00 US\$
3	STABILIZERS	1650.000	K.G	222750.00	4950.00 US\$
			Total	2,057,445.00	45,721.00
Position: D/L No. 46011/107/2007-PC.II dated 06.09.2007 by D/o C&PC. Decision: Deferred.					

110	Case No.:4/18/87-ALC1/2007	Party Name:FARCOM CABLESYSTEMS PRIVATE LIMITED,	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status:Deferred	
	HQ File : 01/87/050/00158/AM08/	RLA File : 07/24/040/00894/AM07/	Lic.No/Date:0710052169 25.06.2007	Defer Date:26.12.2007	
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	63/0- PVC GRANUELS	20000.000	K.G	1740000.00	40000.00 US\$
			Total	1,740,000.00	40,000.00
Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)
1	PVC RESIN	12000.000	K.G	495000.00	11379.31 US\$
2	D O P	6300.000	K.G	554000.00	12735.00 US\$
3	MOLYBDENEUM TRIOXIDE	150.000	K.G	360000.00	8275.80 US\$
			Total	1,409,000.00	32,390.11

Position: D/L No. 46011/18/2007-PC.II dated 01.10.2007 by D/o C&PC.
Decision: Deferred.

111	Case No.:5/18/87-ALC1/2007	Party Name:FARCOM CABLE SYSTEMS PRIVATE LIMITED,	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status:Deferred		
	HQ File : 01/87/050/00159/AM08/	RLA File : 07/24/040/00218/AM08/	Lic.No/Date:0710052175 25.06.2007	Defer Date:26.12.2007		
	Application: Request is for adhoc norms for following:					
	Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
	1	63/0- PVC COMPOUND – GRADE FC5	20000.0 00	K.G	929200.0 0	23000.00 US\$
				Tot al	929,200. 00	23,000.00
	Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)
	1	PVC RESIN	8163.00 0	K.G	350571.0 0	8571.00 US\$
	2	CALCIUM CARBONATE	8163.00 0	K.G	55090.00	1347.00 US\$
	3	CA ZN STABILIZER	1088.43 0	K.G	164713.0 0	4027.00 US\$
	4	DOP	2721.00 0	K.G	223945.0 0	5475.00 US\$
				Tota l	794,319.0 0	19,420.00
	Position: D/L No. 46011/18/2007-PC.II dated 01.10.2007 by D/o C&PC. Decision: Deferred.					

124	Case No.: 23/19/87-ALC1/2007	Party Name:CONCORD NONWOVEN INDUSTRIES PVT. LTD.,	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status:Deferred	
	HQ File : 01/87/050/00229/AM08/	RLA File : 02/24/040/00126/AM08/	Lic.No/Date:0210102433 17.07.2007	Defer Date:26.12.2007	
	Application: Request is for adhoc norms for following:				

Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	63/0- NON WOVEN FABRIC : 40GSM WIDTH 160CM, 500M/ROLL, WHITE COLOR	32.0 00	M.T	2220800.0 0	55520.00 US\$
			Tot al	2,220,800. 00	55,520.00
Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)
1	POLYPROPLENE GRANULES : 20-40 MFI	33.6 00	M.T	1905120.0 0	47040.00 US\$
			Tot al	1,905,120. 00	47,040.00
Position: D/L No. 46011/111/2007-PC.II dated 26.09.2007 by D/o C&PC. Decision: Deferred.					

126	Case No.:10/23/87- ALC1/2007	Party Name:E I DUPONT INDIA PVT LIMITED	Meet No/Date:31/87- ALC1/2007 28.11.2007	Status:Deferred
	HQ File : 01/87/050/00257/AM08/	RLA File : 34/24/040/00045/AM06/	Lic.No/Date:3410019254 20.07.2007	Defer Date:05.12.2007
Application: Request is for adhoc norms for following:				
Sl. No.	EXPORT ITEM	Qty		
1	NYLON 66 (CHIPS) 30% GLASS FILLED POLYAMIDE RESIN COMPOUND NATURAL,	5.800 MT		
2	33% GLASS FILLED POLYAMIDE RESIN COMPOUND NATURAL,	17.08 MT		
3	50% GLASS FILLED POLYAMIDE RESIN COMPOUND NATURAL,	47.13 MT		
Sl. No.	IMPORT ITEM	Qty		
1	[A] POLYAMIDE 6-6 RESIN [30%]	4.12 MT		
	[B] POLYAMIDE 6-6 RESIN [33%]	10.39 MT		
	[C] POLYAMIDE 6-6 RESIN [50%]	23.83 MT		
2	[A] GLASS FIBRE/CHOPPED STRAND [30%]	1.77 MT		
	[B] GLASS FIBRE/CHOPPED STRAND [33%]	5.75 MT		
	[C] GLASS FIBRE/CHOPPED STRAND [50%]	24.03 MT		

3	[A] ADDITIVES [30%]	0.02 MT
	[B] ADDITIVES [33%]	0.02 MT
	[B] ADDITIVES [50%]	0.20 MT
Decision: Deferred.		

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Case No.: 35/19/87-ALC1/2007	Party Name:E I DUPONT INDIA PVT LIMITED	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status: Deferred
HQ File : 01/87/050/00256/AM08/	RLA File : 34/24/041/00040/AM05/	Lic.No/Date:3410019253 20.07.2007	Defer Date:05.12.2007
Application: Request is for adhoc norms for following:			
Sl. No.	EXPORT ITEM	Qty	
1	NYLON 66 (CHIPS) 30% GLASS FILLED POLYAMIDE RESIN COMPOUND NATURAL,	3.500 MT	
2	NYLON 66 (CHIPS) 50% GLASS FILLED POLYAMIDE RESIN COMPOUND NATURAL,	5.500 MT	
Sl. No.	IMPORT ITEM	Qty	
1	[A] POLYAMIDE 6-6 RESIN [30%]	2.48 MT	
	[B] POLYAMIDE 6-6 RESIN [50%]	2.78 MT	
2	[A] GLASS FIBRE/CHOPPED STRAND [30%]	1.07 MT	
	[B] GLASS FIBRE/CHOPPED STRAND [50%]	2.81 MT	
3	[A] ADDITIVES [30%]	0.01 MT	
	[B] ADDITIVES [50%]	0.02 MT	
Decision: Deferred.			

129	Case No.:134/19/83-ALC1/2007		Party Name:KAMAL RUBPLAST INDUSTRIES (P) LTD.		Meet No/Date:31/87-ALC1/2007 28.11.2007		Status:Deferred	
	HQ File : 01/83/050/00848/AM08/		RLA File : 05/24/040/00282/AM08/		Lic.No/Date:0510206636 23.07.2007		Defer Date:26.12.2007	
	Application: Request is for adhoc norms for following:							
	Sl.No.	EXPORT ITEM		Qty	UOM	FOB (Rs.)	FOB (Currency)	
	1	62/0- Rebound Bumper Part No. 22174475 Rubber Part (moulded) made with NBR Compound (Acrlyonitrile Butadiene Rubber Compound)		670000.0 00	Numb er	3537131.0 0	87770.00 US\$	

			Total	3,537,131.00	87,770.00
Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)
1	Rubber Compound (NBR) Acrylonitrile Butadiene Rubber Compound	14142.200	K.G	1611507.00	37476.90 US\$
			Total	1,611,507.00	37,476.90
Position: Copy of the application is to be sent to DIPP. Decision: Deferred.					

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Case No.:16/23/87-ALC1/2007	Party Name:POLYPLEX CORPORATION LTD.	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status:Deferred		
HQ File : 01/87/050/00269/AM08/	RLA File : 05/24/040/00359/AM08/	Lic.No/Date:0510207163 03.08.2007	Defer Date:26.12.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	63/0- Silicon coated polyester film, with/without printing	300000.000	K.G	35235000.00	870000.00 US\$
			Tot al	35,235,000.00	870,000.00
Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)
1	Poly Dimethyl Siloxane Chemical Name- Poly Dimethyl Siloxane, Transparent viscous liquid with slight characteristic odour.	13125.000	K.G	3076441.00	74944.00 US\$
2	Poly Methyl Phenyl Siloxane	354.000	K.G	334229.00	8142.00 US\$

		Chemical Name- Poly Methyl Phenyl Siloxane, Colorless, Odourless liquid				
3		Methyl Hydrogen Polysiloxane Chemical Name- Methyl Hydrogen Polysiloxane, Colorless, odourless liquid	177.000	K.G	43595.00	1062.00 US\$
4		Organo Platinum Complex in Poly Dimethyl Siloxane Chemical Name- Organo Platinum Complex in Poly Dimethyl Siloxane, Viscous Liquid with slight odour Color - Transparent to Slight Yellowish.	132.000	K.G	2275812.00	55440.00 US\$
5		Polyester Film (Biaxially Oriented Polyester Film) OR (A) MEG - 125930.00 Kgs, (B) PTA - 29556.00 Kgs Biaxially Oriented Polyethylene Terephthalate (BOPET), Flexible Film	312771.0 00	K.G	25678499.0 0	625542.00 US\$
6		Fuel (L.P.G) 5% of F.O.B. Value	56493.50 0	K.G	1785675.00	43500.00 US\$
				Total	33,194,251.00	808,630.00
Position: Reminder to D/L No. 46011/99/2007-PC.II dated 13.08.2007 issued by D/o C&PC on 15.10.2007. Decision: Deferred.						

140	Case No.:20/23/87-ALC1/2007		Party Name:SPECIALTY POLYFILMS (INDIA) PVT. LTD.		Meet No/Date:31/87-ALC1/2007 28.11.2007		Status:Deferred	
	HQ File : 01/87/050/00279/AM08/		RLA File : 03/95/040/01283/AM07/		Lic.No/Date:0310438737 08.08.2007		Defer Date:26.12.2007	
	Application: Request is for adhoc norms for following:							
	Sl.No.	EXPORT ITEM		Qty	UO M	FOB (Rs.)		FOB (Currency)

1	63/0- Masking /Surface Protection Film	8303.000	K.G	1221407.00	27652.00 US\$
			Total	1,221,407.00	27,652.00
Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)
1	LLDPE Linear Low Density Polyethylene	4091.000	K.G	398862.00	8633.42 US\$
2	LDPE Low Density Polyethylene	1096.000	K.G	108263.00	2343.40 US\$
3	EVA Ethyl Vinyl Acetate	3653.320	K.G	456117.00	9872.71 US\$
4	PIB Poly Iso Butylene	118.730	K.G	27040.00	585.35 US\$
5	HDPE High Density Polyethylene	174.360	K.G	14419.00	312.12 US\$
			Total	1,004,701.00	21,747.00
Position: D/L No. 46011/211/2004-PC.II dated 10.10.2007 by D/o C&PC. Decision: Deferred.					

146	Case No.: 23/23/87-ALC1/2007	Party Name:MAHARSHEE GEOMEMBRANE (INDIA) PVT.LTD	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status: Deferred	
	HQ File : 01/87/050/00288/AM08/	RLA File : 34/24/040/00091/AM08/	Lic.No/Date:3410019406 13.08.2007	Defer Date:26.12.2007	
	Application: Request is for adhoc norms for following:				
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	63/0- POLYETHYLENE BLACK GEOMEMBRANE FILM/SHEET	137750.000	K.G	10874250.00	268500.00 US\$
			Total	10,874,250.00	268,500.00

Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)
1	POLYETHYLENE GRANULE	144637.0 00	K.G	9036400.0 0	220400.00 US\$
			Tot al	9,036,400. 00	220,400.00
Position: D/L No. 46011/124/2007-PC.II dated 12.11.2007 by D/o C&PC. Decision: Deferred.					

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Case No.:25/23/87-ALC1/2007	Party Name:NEO SACK LTD., (EXPORT DIVISION)	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status:Deferred		
HQ File : 01/87/050/00300/AM08/	RLA File : 11/24/040/00023/AM08/	Lic.No/Date:1110015862 20.08.2007	Defer Date:26.12.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	63/0- SHADE NET (KNITTED COLOURED FABRIC)	100.0 00	M.T	12030000.0 0	300000.00 US\$
			Tot al	12,030,000. 00	300,000.00
Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)
1	HDPE GRANULES	49.0 50	M.T	3480711.0 0	85837.50 US\$
2	LDPE GRANULES	26.6 75	M.T	1784758.0 0	44013.75 US\$
3	LLDPE GRANULES	26.6 75	M.T	1730674.0 0	42680.00 US\$
4	ADDITIVE MASTER BATCH: U.V.STABILIZER	4.40 0	M.T	642312.00	15840.00 US\$
5	ADDITIVE COLOURED MASTER BATCH	3.30 0	M.T	534724.70	13186.80 US\$
6	HDPE GRANULES FOR PACKING MATERIAL	4.20 0	M.T	298042.50	7350.00 US\$

			Total	8,471,222.20	208,908.05
Position: D/L No. 46011/127/2007-PC.II dated 12.11.2007 by D/o C&PC. Decision: Deferred.					

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Case No.:1/26/87-ALC1/2007	Party Name:VECEE CEMENTOLITES & INDUSTRIES LTD.,	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status:Deferred		
HQ File : 01/87/050/00340/AM08/	RLA File : 03/95/040/00525/AM08/	Lic.No/Date:0310441074 28.08.2007	Defer Date:26.12.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	63/0- Reprocessed Plastic Granules made out of LLDPE / LDPE Scrape Commercial Grade	500.000	M.T	12300000.00	0.00 US\$
			Total	12,300,000.00	0.00
Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)
1	LLDPE / LDPE Scrape Commercial Grade	635.000	M.T	7029450.00	171450.00 US\$
			Total	7,029,450.00	171,450.00
Position: D/L No. 46011/132/2007-PC.II dated 12.11.2007 by D/o C&PC. Decision: Deferred.					

150	Case No.: 2/26/87-ALC1/2007		Party Name:VECEE CEMENTOLITES & INDUSTRIES LTD.,		Meet No/Date:31/87-ALC1/2007 28.11.2007		Status: Deferred	
	HQ File : 01/87/050/00341/AM08/		RLA File : 03/95/040/00524/AM08/		Lic.No/Date:0310441082 28.08.2007		Defer Date:26.12.2007	
	Application: Request is for adhoc norms for following:							
	Sl.No.	EXPORT ITEM		Qty	UO M	FOB (Rs.)		FOB (Currency)

1	63/0- Colour Granules (made out of LDPE / LLDPE Prime Material) Commercial Grade	250.0 00	M.T	15375000.0 0	0.00 US\$
			Tot al	15,375,000. 00	0.00
Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)
1	LDPE / LLDPE Prime Material Commercial Grade	262.5 00	M.T	13453125.0 0	328125.00 US\$
			Tot al	13,453,125. 00	328,125.00
Position: D/L No. 46011/134/2007-PC.II dated 12.11.2007 by D/o C&PC. Decision: Deferred.					

151	Case No.:3/26/87- ALC1/2007	Party Name:VECEE CEMENTOLITES & INDUSTRIES LTD.,	Meet No/Date:31/87- ALC1/2007 28.11.2007	Status:Deferred	
	HQ File : 01/87/050/00342/AM08/	RLA File : 03/95/040/00523/AM08/	Lic.No/Date:0310441094 28.08.2007	Defer Date:26.12.2007	
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	63/0- Reprocessed Plastic Granules made out of LLDPE / LDPE Scrape Commercial Grade	500.0 00	M.T	12915000.0 0	315000.00 US\$
			Tot al	12,915,000. 00	315,000.00
Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)
1	LLDPE / LDPE Scrape Commercial Grade	635.00 0	M.T	7029450.00	171450.00 US\$

			Total	7,029,450.00	171,450.00
			1	0	
Position: D/L No. 46011/132/2007-PC.II dated 12.11.2007 by D/o C&PC. Decision: Deferred.					

169	Case No.:24/26/87-ALC1/2007		Party Name:BLS POLYMERS LTD.		Meet No/Date:31/87-ALC1/2007 28.11.2007		Status:Deferred	
	HQ File : 01/87/050/00363/AM08/		RLA File : 05/24/040/00466/AM08/		Lic.No/Date:0510208833 11.09.2007		Defer Date:26.12.2007	
	Application: Request is for adhoc norms for following:							
	Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)		
	1	63/0- LT-XLPE COMPOUND GRANULES	54.0 00	M.T	3807000.0 0	92853.65 US\$		
				Tot al	3,807,000. 00	92,853.65		
	Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)		
	1	LDPE/LLDPE GRANULES	54.8 10	M.T	3370815.0 0	82215.00 US\$		
	2	VINYL TRIMETHOXY SILANE(VTS) LIQUID	0.64 8	M.T	132840.00	3240.00 US\$		
	3	DICUMYL PEROXIDE POWDER	0.05 4	M.T	11070.00	270.00 US\$		
	4	ANTI OXIDANT IRGANOX POWDER	0.10 8	M.T	22140.00	540.00 US\$		
				Tot al	3,536,865. 00	86,265.00		
	Position: D/L No. 46011/99/2006-PC.II dated 23/26.10.2007 by D/o C&PC. Decision: Deferred.							

188	Case No.: 44/26/87-	Party	Meet No/Date:31/87-	Status: Deferred
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ALC1/2007		Name:INJECTOPLAST PVT.LTD		ALC1/2007 28.11.2007		
HQ File : 01/87/050/00383/AM08/		RLA File : 06/81/040/00010/AM08/		Lic.No/Date:0610012318 20.09.2007		Defer Date:26.12.2007
Application: Request is for adhoc norms for following:						
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)	
1	63/0- INSERT TULIP	1000000.0 00	Numb er	8145500.0 0	189430.00 US\$	
			Total	8,145,500. 00	189,430.00	
Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)	
1	THERMOPLASTICS ELASTOMER(TPE)	26775.0 00	K.G	5595440.0 0	130126.50 US\$	
			Tot al	5,595,440. 00	130,126.50	
Position: D/L No. 46011/109/2006-PC.II dated 31.10.2007 by D/o C&PC. Decision: Deferred.						

3.4. Following applications were deferred due to non-receipt of comments from technical authorities:

3.4.1	Case No. A-407	CLASSIC FLOOR FURNISHINGS	HQ F. No. 01/87/50/312/AM08/DES-VIII	Status: Deferred
	NC No.: 31/08 Dated:28.11.2007	Adv. Lic. No. 1010026293 Dated 20.4.2007	RLA F. No. 10/21/40/260/AM07	

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty
1.	Rubber Backed Polypropylene Non – Woven Door Mat	15030 Sq. Meter
Sl.No.	IMPORT ITEM	Qty
1.	Polypropylene Tufted Carpet Rolls Made From Man Made Textiles (Non-woven Floor Covering)	15872 Sq. Meter

Position: Copy of application and other references is to be sent to D/o C&PC.

Decision: Deferred for four weeks.

3.4.2	Case No. A-408	OMNI LENS PVT. LTD.	HQ F. No. 01/85/50/136/AM07/DES-VII 01/87/162/916/AM07/DES-VII 01/85/162/80/AM08/DES-VII 01/87/50/178/AM08/DES-VII 01/85/162/316/AM08/DES-VII	Status: Deferred
	NC No.: 31/08 Dated:28.11.2007	Adv. Lic. No. 0810059969 Dated 28.09.2006 Adv. Lic. No. 0810062066 Dated 2.1.2007 Adv. Lic. No. 0810063608 Dated 14.03.2007 Adv. Lic. No. 0810064690 Dated 7.5.2007 Adv. Lic. No. 0810065507 Dated 20.06.2007	RLA F. No. 08/24/40/175/AM07 RLA F. No. 08/24/40/287/AM07 RLA F. No. 08/24/40/362/AM07 RLA F. No. 08/24/40/29/AM08 RLA F. No. 08/24/40/76/AM08	

Application: Request is for adhoc norms for following:

Sl. No.	EXPORT ITEM	Qty
1	HYDROPHILIC ACRYLIC FOLDABLE INTRA OCULAR LENSES	5000 NUMBER
Sl. No.	IMPOR ITEM	Qty
1	HYDROPHILIC ACRYLIC BUTTONS	5650 NOS.
2	POUCHES	5050 NOS.
3	LENS HOLDER	5050 NOS.
4	MISCELLANEOUS ITEMS: VIZ OPTICAL WAX, POLISHING POWDER, LINT FREE TOWELS, INSERTS, LATHE TOOLS, MILLING TOOLS	4% OF FOB VALUE

Sl. No.	EXPORT ITEM	Qty
1	HYDROPHILIC ACRYLIC FOLDABLE INTRA OCULAR LENSES	5000 NUMBER
Sl. No.	IMPOR ITEM	Qty
1	HYDROPHILIC ACRYLIC BUTTONS	5650 NOS.
2	POUCHES	5050 NOS.
3	LENS HOLDER	5050 NOS.
4	MISCELLANEOUS ITEMS: VIZ OPTICAL WAX, POLISHING POWDER, LINT FREE TOWELS, INSERTS, LATHE TOOLS, MILLING TOOLS	4% OF FOB VALUE

Sl. No.	EXPORT ITEM	Qty
1	HYDROPHILIC ACRYLIC FOLDABLE INTRA OCULAR LENSES	10000 NUMBER
Sl. No.	IMPOR ITEM	Qty
1	HYDROPHILIC ACRYLIC BUTTONS	11300 NOS.
2	POUCHES	10100 NOS.
3	LENS HOLDER	10100 NOS.
4	MISCELLANEOUS ITEMS: VIZ OPTICAL WAX, POLISHING POWDER, LINT FREE TOWELS, INSERTS, LATHE TOOLS, MILLING TOOLS	4% OF FOB VALUE

Sl. No.	EXPORT ITEM	Qty
1	HYDROPHILIC ACRYLIC FOLDABLE INTRA OCULAR LENSES	5000 NUMBER
Sl. No.	IMPOR ITEM	Qty
1	HYDROPHILIC ACRYLIC BUTTONS	5650 NOS.
2	POUCHES	5050 NOS.
3	LENS HOLDER	5050 NOS.
4	MISCELLANEOUS ITEMS: VIZ OPTICAL WAX, POLISHING POWDER, LINT FREE TOWELS, INSERTS, LATHE TOOLS, MILLING TOOLS	4% OF FOB VALUE

Sl. No.	EXPORT ITEM	Qty
1	HYDROPHILIC ACRYLIC FOLDABLE INTRA OCULAR LENSES	5000 NUMBER
Sl. No.	IMPOR ITEM	Qty
1	HYDROPHILIC ACRYLIC BUTTONS (13.7 mm diameter and 3.00mm thickness)	5650 NOS.
2	POUCHES	5050 NOS.
3	LENS HOLDER	5050 NOS.
4	MISCELLANEOUS ITEMS: VIZ OPTICAL WAX, POLISHING POWDER, LINT FREE TOWELS, INSERTS, LATHE TOOLS, MILLING TOOLS	4% OF FOB VALUE

Position: Reply to D/L No. 46011/249/2004-PC.II dated 6.7.2007 issued by D/o C&PC received from firm and sent D/o C&PC for examination.

Decision: Deferred for four weeks.

3.4.3	Case No. A-409	FMI LTD. LUDHIANA	HQ F. No. 01/83/162/34/AM08/DES-VII	Status: Deferred
	NC No.: 31/08 Dated:28.11.2007	Adv. Lic. No. 3010051360 Dated 27.3.2007	RLA F. No. 30/24/40/66/AM07	

Application: Request is for adhoc norms for following:

Sl. No.	EXPORT ITEM	Qty
1	FIBREGLASS MEASURING TAPES (SIZE 10M TO 100M) CONTAINING ABS COPOLYMERS 18.05 MT, FIBREGLASS YARN 5.52 MT AND PVC COMPOUND 23 MT	46.570 MT
Sl. No.	IMPOR ITEM	Qty
1	ABS COPOLYMERS HI 121 H	19.000 MT
2	FIBREGLASS YARN ECG-75 1/0 0.7 Z	6.000 MT

Position: Comments from D/o C&PC are awaited.

Decision: Deferred for four weeks.

3.4.4	Case No. A-411	SHREE PSNA POLYMER MADRAS (P) LTD.	HQ F. No. 01/87/162/269/AM08/DES-VII	Status: Deferred
	NC No.: 31/08 Dated:28.11.2007	Adv. Auth. Not issued	RLA F. No. 04/24/40/484/AM07	

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty
1.	Recycled Plastic Granule	50 MT
Sl.No.	IMPORT ITEM	Qty
1.	Plastic Film Cuts	50000 kg

Position: Comments are awaited from D/o C&PC.

Decision: Deferred for four weeks.

3.4.5	Case No. A-426	INTERLABELS INDS P. LTD.	HQ F. No. 01/87/050/483/AM08/DES-VII	Status: Deferred
	NC No.: 31/08 Dated:28.11.2007	Adv. Lic. No. 0310444165 Dated 25.9.2007	RLA F. No. 03/94/040/612/AM08	

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty
1.	Self adhesive Printed Label Chromo/Mirror Coat Paper Based in Rolls/Cut Length. Tech Char :- Labels Printed on Composite Paper I.E. Paper Gummed to Release Paper Specification :	100000.000 Sq. meter

	a) Chromo/Mirror Paper With GSM of 65.00 TO 85.00 b) Release Paper With GSM of 60.00 TO 75.00	
Sl.No.	IMPORT ITEM	Qty
1.	Label Stock in rolls of Chromo/ Mirror Coat Paper Tech Char :- Chromo/ Mirror Coat Paper Gummed to Release Paper a) Chromo/Mirror Paper With GSM of 65.00 TO 85.00 b) Release Paper With GSM of 60.00 TO 75.00	105000.000 Sq. meter
2.	Printing Ink Tech Char Ultra Violet Ink in Different Colours	210.000 kg
3.	U.V. Varnish Tech. Char. Ultra Violet Varnishes	420.000 kg

Position: Comments are awaited from D/o C&PC.

Decision: Deferred for four weeks.

3.4.6	Case No. A-427	ESSILOR MFG INDIA P. LTD.	HQ F. No. 01/87/162/271/AM08/DES-VIII	Status: Deferred
	NC No.: 31/08 Dated:28.11.2007	Adv. Lic. No. 0710037187 Dated 6.4.2005	RLA F. No. 07/24/040/763/AM05	

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty
1.	Plastic Ophthalmic Lenses – 1.5 finished Flat Top Bifocal Uncoated diameter 70mm	120,000 Nos.
Sl.No.	IMPORT ITEM	Qty
1.	CR 39 Monomer	1.266 kg
2.	Peroyl IPP 10%	399.60 kg

Position: Comments are awaited from D/o C&PC.

Decision: Deferred for four weeks.

PART – M (REPRESENTATIONS)

3.4.7	Case No. M-274	GUJARAT PARAFFINS PVT. LTD.	HQ F. No. 01/87/050/196/AM04/DES-VII	Status: Deferred
	NC No.: 31/08 Dated:28.11.2007	Adv. Lic. No. 0810030667 Dated: 11.07.2003	RLA F. No. 08/80/040/260/AM03	

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty
1.	Tyre Wax	100 MT
Sl.No.	IMPORT ITEM	Qty
1.	Fully Refined Paraffin Wax	76.5 MT
2.	Microcrystalline Wax	35 MT

Position: Representative of D/o C&PC desired that complete application may be forwarded to them.

Decision: Deferred.

ONLINE CASES

Case No.:2/7/85-ALC3/2006		Party Name:LASTOLITE INDIA PRIVATE LIMITED		Meet No/Date:31/87-ALC1/2007 28.11.2007		Status:Deferred	
HQ File : 01/85/050/00018/AM07/		RLA File : 04/24/040/00030/AM07/		Lic.No/Date:0410080933 02.05.2006		Defer Date:26.12.2007	
Application: Request is for adhoc norms for following:							
Sl.No.		EXPORT ITEM		Qty	UOM	FOB (Rs.)	FOB (Currency)
1		90/0- Reflector Taped Steeled using Polyester Tricot Reflector Fabric In DBL layer Silver/White foil coated, Cire finished 12 INCH		240.000	Number	20139.96	453.09 US\$
2		90/0- Reflector Taped Steeled using Polyester Tricot Reflector Fabric In DBL layer Silver/White foil coated, Cire finished 20 INCH		210.000	Number	26377.58	593.42 US\$
3		90/0- Reflector Taped Steeled using Polyester Tricot Reflector Fabric In DBL layer Silver/White foil coated, Cire finished 30 INCH		202.000	Number	56143.88	1263.08 US\$
4		90/0- Reflector Taped Steeled using Polyester Tricot Reflector Fabric In DBL layer Silver/White foil coated, Cire finished		480.000	Number	179592.00	4040.31 US\$
5		90/0- Reflector Taped Steeled using Polyester Tricot Reflector Fabric In DBL layer Silver/White foil coated, Cire finished 48 INCH		210.000	Number	93163.35	2095.91 US\$
6		90/0- Reflector Taped Steeled using Polyester Tricot Reflector Fabric In DBL layer Silver/White foil coated, Cire finished 33INCH (3031 SQ)		300.000	Number	92201.25	2074.27 US\$

			Total	467,618.02	10,520.08
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	ITEM # BG31-31-11-03 POLYESTER TRICOT FABRIC DBL LAYER SILVER/WHITE FOIL COATED, CIRE FINISHED 58 INCH WIDE WIDTH: 1.47 MTSWEIGHT: APPROX 108 GMS PER SQUARE METER	1359.000	Yard	261663.42	5834.19 US\$
			Total	261,663.42	5,834.19
Position: DGFT file is with D/o C&PC for examination; comments awaited. Decision: Deferred.					

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Case No.:32/8/87-ALC1/2007	Party Name:WELSET PLAST EXTRUSIONS PVT.LTD.	Meet No/Date:31/87- ALC1/2007 28.11.2007	Status:Deferred		
HQ File : 01/87/050/00014/AM08/	RLA File : 03/95/040/01133/AM07/	Lic.No/Date:0310426208 10.04.2007	Defer Date:26.12.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	63/0- PVC COMPOUND(MEDICAL GRADE) NET CONTENT OF PVC RESIN=15000KG, PLASTISIZER=13500 KGS, STABILIZER=1500 KGS	30000.0 00	K.G	2241000.0 0	49800.00 US\$
			Tot al	2,241,000. 00	49,800.00
Sl.No.	IMPORT ITEM	Qty	UO	CIF (Rs.)	CIF (Currency)

			M		
1	PVC RESIN	16500.000	K.G	720225.00	16005.00 US\$
2	PLASTISIZER	14850.000	K.G	1156073.00	25691.00 US\$
3	STABILIZER	1650.000	K.G	222750.00	4950.00 US\$
			Total	2,099,048.00	46,646.00
Position: Comments are awaited from D/o C&PC. Decision: Deferred.					

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Case No.:3/18/87-ALC1/2007	Party Name:ESTER INDUSTRIES LTD	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status:Deferred		
HQ File : 01/87/050/00139/AM08/	RLA File : 05/24/040/00033/AM08/	Lic.No/Date:0510204502 05.06.2007	Defer Date:26.12.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	63/0- POLYESTER CHIPS (PET CHIPS) FOR BIAXIALLY ORIENTED POLYESTER FILM GRADE	2000.000	M.T	112100000.00	2553531.00 US\$
			Total	112,100,000.00	2,553,531.00
Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)
1	PURIFIED TELEPHTALLC ACID (PTA) WHITE POWDER, BULK DENSITY 1.1 G/ML,ACID NO. 675 +/- 2 PARTICLS SIZE 100 =/- 25 , MOL 166	1720.000	M.T	63589226.00	1448850.00 US\$
2	MONO ETHYLENE GLYCOL (MEG) CLEAR LIQUID SP GRAVITY 1.115, MOL WT 62 BP 197 DEG. C	702.000	M.T	29712150.00	676814.00 US\$
3	TRIMETHYLE	0.690	M.T	272316.00	6203.00

	PHOSPHATE (TMP) CLEAR LIQUID SP GR 1.21 BP 190 DEG. C MOL WT 140				US\$
4	SILICON DIOXIDE (SILICA) POWDER, BULK DENSITY 0.2 MOL WT 60, PARTICLE SIZE 4 +/- O	8.920	M.T	2008846.00	45760.00 US\$
5	MAGNESIUM ACETATE TETRA HYDRATE WHITE CRYSTALS, SP GR 1.45MOL WT 214 MP 80 DEG. C	1.320	M.T	260766.00	5940.00 US\$
6	ANTIMONY TRIOXIDE WHITE FINE POWDER SP GRAVITY 5.2-5.8 MOL WT 291.5	0.860	M.T	184995.00	4214.00 US\$
			Total	96,028,299. 00	2,187,781.0 0
Position: Comments are awaited from D/o C&PC. Decision: Deferred.					

104	Case No.:6/23/87- ALC1/2007	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:31/87- ALC1/2007 28.11.2007	Status:Deferred	
	HQ File : 01/87/050/00222/AM08/	RLA File : 03/95/040/01403/AM07/	Lic.No/Date:0310433293 20.06.2007	Defer Date:26.12.2007	
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currenc y)
1	62/0- BUTYL ACRYLATE AND ACRYLONITRILE COPOLYMER EMULSION HAVING SOLIDS 45+/-1% STABILISED BY EMULSIFIER(PIDISYN 400)	37600.0 00	K.G	1921500.0 0	42700.00 US\$
			Tot	1,921,500. 00	42,700.00

				al	
Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)
1	BUTYL ACRYLATE	14588.80 0	K.G	915024.00	20132.54 US\$
2	ACRYLAMIDE	488.800	K.G	41544.00	914.06 US\$
3	ACRYLONITRILE	1955.200	K.G	122632.00	2698.18 US\$
			Total	1,079,200.0 0	23,744.78
Position: Comments are awaited from D/o C&PC. Decision: Deferred.					

113

Case No.:2/22/87-ALC1/2007	Party Name:MANAKSIA LTD.(FORMERLY HINDUSTHAN SEALS LTD.)	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status:Deferred		
HQ File : 01/87/050/00194/AM08/	RLA File : 02/24/040/00094/AM08/	Lic.No/Date:0210102069 02.07.2007	Defer Date:26.12.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	62/0- Polyester Resin Solid Content Non Volatile 70% Plus/Minus5%	18500.0 00	K.G	2719500.0 0	64750.00 US\$
			Total	2,719,500. 00	64,750.00
Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)
1	Dimethul Terephthalate(DMT) Powder form	6475.0 00	K.G	326340.00	7770.00 US\$
2	Neo Penthyl Glycol (NPG) Powder	7122.5 00	K.G	538482.00	12821.00 US\$
3	Adipic Acid Powder	3330.0 00	K.G	251748.00	5994.00 US\$

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Case No.: 27/19/87-ALC1/2007	Party Name: KALPANA INDUSTRIES LIMITED,	Meet No/Date: 31/87-ALC1/2007 28.11.2007	Status: Deferred		
HQ File : 01/87/050/00240/AM08/	RLA File : 03/94/040/00302/AM08/	Lic.No/Date:0310435337 06.07.2007	Defer Date:26.12.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	63/0- POLYETHYLENE COMPOUND FILLED PE GRADE(KI-AFMB-03)	25.000	M.T	750000.00	0.00 Indian Rupees
			Total	750,000.00	0.00
Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)
1	LINER LOW DENSITY POLYTHYLENE (LLDPE) BASE POLYMER	8.750	M.T	458080.00	11200.00 US\$
2	CALCIUM CARBONATE FILLER	16.250	M.T	93048.00	2275.00 US\$
			Total	551,128.00	13,475.00
Position: Comments are awaited from D/o C&PC. Decision: Deferred.					

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Case No.:18/23/87-ALC1/2007	Party Name:HENKEL CAC PRIVATE LIMITED	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status:Deferred		
HQ File : 01/87/050/00275/AM08/	RLA File : 03/94/040/00342/AM08/	Lic.No/Date:0310438233 03.08.2007	Defer Date:26.12.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	63/0- Polyurethane Resin Solution Containing 80% Resin Content and 20% Solvent.	180000.0 00	K.G	15858000.0 0	360000.00 US\$
			Tot al	15,858,000. 00	360,000.00
Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)
1	Adipic Acid	52380.0 00	K.G	4153210.2 0	94284.00 US\$
2	Isophthalic Acid White crystalline Powder, Pure Grade, Standard.	20880.0 00	K.G	1609587.0 0	36540.00 US\$
3	Phthalic Anhydride White crystalline Powder, Pure Grade, Standard.	30060.0 00	K.G	1655178.7 5	37575.00 US\$
4	Diethylene Glycol	14220.0 00	K.G	125278.20	2844.00 US\$
5	Monoethylene Glycol	35820.0 00	K.G	315574.20	7164.00 US\$
6	1.6 Hexane Diol	2160.00 0	K.G	542343.60	12312.00 US\$
7	Trimethylol Propane	2340.00 0	K.G	273154.05	6201.00 US\$
8	Toluene Di Isocyanate Liquid Colourless - light yellow, Pure Grade, Standard.	7380.00 0	K.G	975267.00	22140.00 US\$
9	Ethyl Acetate Clear Colourless Volatine & flammable liquid, Pure	36000.0 00	K.G	317160.00	7200.00 US\$

	Grade, Standard.				
			Total	9,966,753.00	226,260.00
Position: Comments are awaited from D/o C&PC. Decision: Deferred.					

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Case No.:17/23/87-ALC1/2007	Party Name:BILCARE LIMITED	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status:Deferred		
HQ File : 01/87/050/00287/AM08/	RLA File : 31/24/040/00139/AM08/	Lic.No/Date:3110030292 10.08.2007	Defer Date:26.12.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	63/0- PVDC COATED PVC FILM WITH LDPE FILM LAMINATION:”TRILAMINATE	30865.000	K.G	6173000.00	152231.81 US\$
			Tot al	6,173,000.00	152,231.81
Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)
1	RIGID PVC FILM (NON TOXIC PHARMA GRADE) NON TOXIC PHARMA GRADE	25864.800	K.G	1592629.37	38797.30 US\$
2	PVDC CO-POLYMER EMULSION (TOTAL SOLID CONTENT 50 +/- 1%) PRIMER	740.760	K.G	180405.00	4394.75 US\$
3	PVDC AQUEOUS DISPERSION (TOTAL SOLID CONTENT 60 +/- 1%) DIOFAN-A736	7808.840	K.G	842828.00	20531.75 US\$
4	PVDC AQUEOUS DISPERSION (TOTAL SOLID CONTENT 55 +/- 1%) DIOFAN-193D	1410.530	K.G	142873.33	3480.50 US\$

5	LDPE FILM (CO-EXTRUDED LAMINATION GRADE)	2234.620	K.G	201809.07	4916.20 US\$
			Total	2,960,544.77	72,120.50
Position: Comments are awaited from D/o C&PC. Decision: Deferred.					

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Case No.:8/26/87-ALC1/2007	Party Name:KALPANA INDUSTRIES LIMITED,	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status:Deferred		
HQ File : 01/87/050/00347/AM08/	RLA File : 03/94/040/00475/AM08/	Lic.No/Date:0310441911 05.09.2007	Defer Date:26.12.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	63/0- POLYTHYLENE COMPOUND (containing 35 +/-1% LLDPE and 65 +/-1%Calcium Carbonate)	200.000	M.T	5213000.00	130000.00 US\$
			Total	5,213,000.00	130,000.00
Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)
1	LINER LOW DENSITY POLYTHYLENE (LLDPE) GRANULES	70.000	M.T	3633280.00	89600.00 US\$
2	CALCIUM CARBONATE	130.000	M.T	738010.00	18200.00 US\$
			Total	4,371,290.00	107,800.00
Position: Comments are awaited from D/o C&PC. Decision: Deferred.					

154	Case No.: 9/26/87-ALC1/2007	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:31/87-ALC1/2007	Status:Deferred	
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			28.11.2007		
HQ File : 01/87/050/00348/AM08/	RLA File : 02/24/040/00164/AM08/	Lic.No/Date:0210103868 06.09.2007	Defer Date:26.12.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- Pyrolysis Gasoline (Py Gas)	25000.000	M.T	622500000.00	15000000.00 US\$
			Total	622,500,000.00	15,000,000.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Naphtha	18350.000	M.T	571143750.00	13762500.00 US\$
			Total	571,143,750.00	13,762,500.00
Position: Comments are awaited from D/o C&PC.					
Decision: Deferred.					

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Case No.:13/26/87-ALC1/2007	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status:Deferred		
HQ File : 01/87/050/00352/AM08/	RLA File : 03/95/040/00185/AM08/	Lic.No/Date:0310441968 06.09.2007	Defer Date:26.12.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	63/0- POLYVINYL ACETATE EMULSION (SOLID CONTENT 56% +/- 1%	391200.0 00	K.G	14769756.0 0	352080.00 US\$
			Tot al	14,769,756. 00	352,080.00
Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)
1	HYDROXY ETHYL CELLULOSE	2855.760	K.G	622955.00	14849.95 US\$
2	VINYL ACETATE MONOMER	173692.0 00	K.G	7286413.00	173692.80 US\$

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Case No.: 18/26/87-ALC1/2007	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status: Deferred		
HQ File : 01/87/050/00357/AM08/	RLA File : 17/24/040/00060/AM08/	Lic.No/Date:1710001750 06.09.2007	Defer Date:26.12.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	62/0- PV 20 (POLYETHYLENE GLYCOL 20000) (Off White to Pale Yellowish Flakes)	17.0 00	M.T	1326969.0 0	32130.00 US\$
			Tot al	1,326,969. 00	32,130.00
Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)
1	ETHYLENE OXIDE (Colourless Clear Liquid)	16.92 4	M.T	898646.70	21759.00 US\$
			Tota l	898,646.7 0	21,759.00
Position: Comments are awaited from D/o C&PC. Decision: Deferred.					

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Case No.:19/26/87-ALC1/2007	Party Name:MAYUR UNIQUOTERS LTD,	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status:Deferred		
HQ File : 01/87/050/00358/AM08/	RLA File : 13/24/040/00013/AM08/	Lic.No/Date:1310025010 07.09.2007	Defer Date:26.12.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- PU LEATHER CLOTH GSM 375 +/- 10%	28000.000	Sq. meter	2614520.00	65200.00 US\$
			Total	2,614,520.00	65,200.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	PU Resin Solution (Solid Contents 30 +/- 1%)	2940.000	K.G	202669.00	4998.00 US\$
2	PU Resin Solution (Solid Contents 40 +/- 1%)	2240.000	K.G	172581.00	4256.00 US\$
3	Di Methyl Formide	1033.000	K.G	33517.00	827.00 US\$
4	Methyl Ethyl Ketone	666.400	K.G	24320.00	600.00 US\$
5	Toluene	336.000	K.G	9537.00	235.00 US\$
6	Pigments	134.400	K.G	17987.00	444.00 US\$
7	Crosslinking Agent	92.400	K.G	11428.00	282.00 US\$
8	Release Paper	14000.000	Sq. meter	340620.00	8400.00 US\$
9	Coagulated Base Fabric (310 gsm +/- 10%)	28000.000	Sq. meter	1589560.00	39200.00 US\$
			Total	2,402,219.00	59,242.00
Position: Comments are awaited from D/o C&PC. Decision: Deferred.					

165	Case No.:20/26/87-ALC1/2007	Party Name:TECHNOVA IMAGING SYSTEMS PVT.	Meet No/Date:31/87-ALC1/2007	Status:Deferred
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	LTD.,	28.11.2007			
HQ File : 01/87/050/00359/AM08/	RLA File : 03/95/040/00506/AM08/	Lic.No/Date:0310442288 10.09.2007	Defer Date:26.12.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- INKJET MATTE FILM (75 MICRON)	100000.0 00	Sq. meter	4525000.0 0	110365.85 US\$
			Total	4,525,000. 00	110,365.85
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	POLYESTER FILM (75 MICRON)	111000.0 00	Sq. meter	1332000.0 0	32487.80 US\$
2	COATING CHEMICALS	0.000	None	588250.00	14347.56 US\$
3	CONSUMABLES NAMELY GROOVED ROD	0.000	Numb er	31600.00	770.73 US\$
			Total	1,951,850. 00	47,606.09
Position: Comments are awaited from D/o C&PC.					
Decision: Deferred.					

166

Case No.:21/26/87-ALC1/2007	Party Name:NOUVEAW EXPORTS PVT. LTD.	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status:Deferred		
HQ File : 01/87/050/00360/AM08/	RLA File : 03/95/040/00514/AM08/	Lic.No/Date:0310442293 10.09.2007	Defer Date:26.12.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	62/0- POLYMETHYL HYDROGEN SILOXANE. AS PER ANNEXURE.	24605.0 00	K.G	3802948.8 0	68894.00 EURO
			Tot al	3,802,948. 80	68,894.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	METHYL HYDROGEN OLIGOMERIC MIXTURE. (MH - DISTILLAT) AS PER ANNEXURE V	34447.000	K.G	3086451.20	55115.20 EURO
2	METHYL HYDROGEN DICHLOSILANE.	9350.000	K.G	628320.00	11220.00 EURO
			Total	3,714,771.20	66,335.20
Position: Comments are awaited from D/o C&PC. Decision: Deferred.					

170	Case No.: 25/26/87-ALC1/2007	Party Name:CORONET PRODUCTS PVT. LTD,	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status: Deferred
	HQ File : 01/87/050/00364/AM08/	RLA File : 34/24/040/00101/AM08/	Lic.No/Date:3410019619 12.09.2007	Defer Date:26.12.2007
	Application: Request is for adhoc norms for following:			
	Sl.No.	EXPORT ITEM	Qty	
	1.	Tooth Brushes (Interdental Twisted Brush Friscodent)	400000.000 Set	
	Sl.No.	IMPORT ITEM	Qty	
	1.	Twisted Brush (Interdental Twisted Brush)	2520000.000 No.	
	2.	Relevant Polymer (Polypropylene Granules) Polypropylene	4592.640 kg	
	3.	Relevant Polymer (Thermoplastic Elastomer-TPE)Thermoplastic Elastomer	1622.400 kg	
	4.	Colour Master Batch for Polypropylene Granules	146.880 kg	
	5.	Colour Master Batch for TPE-Thermoplastic Elastomer	48.960 kg	
Position: Comments are awaited from D/o C&PC. Decision: Deferred.				

171	Case No.:26/26/87-ALC1/2007		Party Name:CORONET PRODUCTS PVT. LTD,		Meet No/Date:31/87-ALC1/2007 28.11.2007		Status:Deferred	
	HQ File : 01/87/050/00365/AM08/		RLA File : 34/24/040/00121/AM08/		Lic.No/Date:3410019620 12.09.2007		Defer Date:26.12.2007	
	Application: Request is for adhoc norms for following:							
	Sl.No.	EXPORT ITEM		Qty	UOM	FOB (Rs.)		FOB (Currency)

1	63/0- Tooth Brushes (Interdental Twisted Brush- Perlodont)	200000.000	Set	5188800.00	94000.00 EURO
			Total	5,188,800.00	94,000.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Twisted Brush Interdental Twisted Brush	1260000.000	Number	2205000.00	39304.81 EURO
2	Relevant Polymer (Polypropylene Granules) Polypropylene	1297.920	K.G	97344.00	1735.19 EURO
3	Relevant Polymer (Thermoplastic Elastomer-TPE) Thermoplastic Elastomer	811.200	K.G	178464.00	3181.18 EURO
4	Colour Master Batch for Polypropylene Granules Master Batch for Colour	36.720	K.G	11016.00	196.36 EURO
5	Colour Master Batch for TPE- Thermoplastic Elastomer Master Batch for Colour	24.480	K.G	7344.00	130.91 EURO
			Total	2,499,168.00	44,548.45
Position: Comments are awaited from D/o C&PC.					
Decision: Deferred.					

172	Case No.:31/26/87-ALC1/2007		Party Name:ESTEEM INDUSTRIES PVT. LTD,		Meet No/Date:31/87-ALC1/2007 28.11.2007		Status:Deferred	
	HQ File : 01/87/050/00370/AM08/		RLA File : 17/24/040/00055/AM08/		Lic.No/Date:1710001758 12.09.2007		Defer Date:26.12.2007	
	Application: Request is for adhoc norms for following:							
	Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)		
1	62/0- PEG-1500 (Waxy Solid)	5.000	M.T	435750.00	10375.00 US\$			
			Total	435,750.00	10,375.00			

Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)
1	ETHYLENE OXIDE (Colourless Clear Liquid)	4.65 0	M.T	246456.00	5868.00 US\$
2	DIETHYLENE GLYCOL (Colourless liquid)	0.35 0	M.T	15750.00	375.00 US\$
			Total	262,206.0 0	6,243.00
Position: Comments are awaited from D/o C&PC. Decision: Deferred.					

173

Case No.:27/26/87-ALC1/2007	Party Name: IMPERIAL WATER PROOFING INDUSTRIES PVT.LTD.	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status:Deferred		
HQ File : 01/87/050/00366/AM08/	RLA File : 03/94/040/00519/AM08/	Lic.No/Date:0310442985 13.09.2007	Defer Date:26.12.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	62/0- SYNTHETIC RUBBER NITRILE RUBBER (NBR) AND PVC BASED RUBBER COMPOUNDED SHEETS. (NBR MIN. 67.30%)	200000.0 00	K.G	15960000.0 0	380000.00 US\$
			Tot al	15,960,000. 00	380,000.00
Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)
1	ACRYLO NITRILE BUTADIENE RUBBER (NBR)	136000.0 00	K.G	11995200.0 0	285600.00 US\$
2	DIOCTYL PHTHALATE (DOP)	16728.00 0	K.G	1194396.00	28438.00 US\$
			Tot	13,189,596. 00	314,038.00

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Case No.:36/26/87-ALC1/2007		Party Name:KAMSONS CHEMICALS PVT.LTD.	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status:Deferred	
HQ File : 01/87/050/00375/AM08/		RLA File : 03/94/040/00537/AM08/	Lic.No/Date:0310443469 18.09.2007	Defer Date:26.12.2007	
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	62/0- STYRENE & ACRYLATE COPOLYMER EMULSION STABILIZED WITH EMULSIFIER (KAMICRYL 400) HAVING SOLID CONTENT OF 57+/-1%	18000.0 00	K.G	1129140.0 0	27540.00 US\$
			Tot al	1,129,140. 00	27,540.00
Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)
1	Butyl Acrylate Monomer	8730.00 0	K.G	608481.00	14841.00 US\$
2	Styrene Monomer	1206.00 0	K.G	70214.00	1712.52 US\$
3	Acrylic Acid	216.000	K.G	14169.50	345.60 US\$
4	Acrylamide	126.000	K.G	11623.50	283.50 US\$
			Tota l	704,488.0 0	17,182.62
Position: Comments are awaited from D/o C&PC.					
Decision: Deferred.					

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Case No.:39/26/87-ALC1/2007	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status:Deferred		
HQ File : 01/87/050/00378/AM08/	RLA File : 03/95/040/00122/AM08/	Lic.No/Date:0310443513 18.09.2007	Defer Date:26.12.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	62/0- STYRENE ACRYLATE COPOLYMER IN THE SOLUTION FORM (KONDICRYL SV719X)	8000.000	K.G	585000.00	13000.00 US\$
			Total	585,000.00	13,000.00
Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)
1	STYRENE	2400.000	K.G	119988.00	2640.00 US\$
2	METHYL METHACRYLATE	528.000	K.G	41036.00	902.88 US\$
3	BUTYL ACRYLATE	1016.000	K.G	63725.00	1402.08 US\$
			Total	224,749.00	4,944.96
Position: Comments are awaited from D/o C&PC.					
Decision: Deferred.					

184	Case No.:40/26/87-ALC1/2007	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status:Deferred		
	HQ File : 01/87/050/00379/AM08/	RLA File : 03/95/040/00267/AM08/	Lic.No/Date:0310443526 18.09.2007	Defer Date:26.12.2007		
	Application: Request is for adhoc norms for following:					
	Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
	1	63/0- ACRYLATE COPOLYMER IN POWDER FORM (KONDICRYL PRL	15600.0 00	K.G	2220300.0 0	49340.00 US\$

	166)				
			Total	2,220,300.00	49,340.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	METHYL METHA ACRYLATE	7706.400	K.G	777568.00	17108.21 US\$
2	N BUTYL METHACRYLATE	7706.400	K.G	802086.00	17647.66 US\$
			Total	1,579,654.00	34,755.87
Position: Comments are awaited from D/o C&PC. Decision: Deferred.					

185	Case No.: 41/26/87-ALC1/2007	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status: Deferred
	HQ File : 01/87/050/00380/AM08/	RLA File : 03/95/040/00151/AM08/	Lic.No/Date:0310443532 18.09.2007	Defer Date:26.12.2007
Application: Request is for adhoc norms for following:				
Sl.No.	EXPORT ITEM	Qty	UOM	
1	62/0- Butyl Acrylate, Ethyl Acrylate & Vinyl Acetate Monomer Copolymer Emulsion Having Solids 65 +/- 1% Stabilised By Emulsifier (pidicry 17500)	5280.000	K.G	
Sl.No.	IMPORT ITEM	Qty	UOM	
1	VINYL ACETATE MONOMER	126.720	K.G	
2	HYDROXY ETHYL METHACRYLATE	68.640	K.G	
3	ACRYLIC ACID	73.920	K.G.	

4	BUTYL ACRYLATE	2925.1 20	K.G.
5	ETHYL ACRYLATE	89.760	K.G.
Position: Comments are awaited from D/o C&PC. Decision: Deferred.			

186

Case No.:42/26/87-ALC1/2007	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status:Deferred		
HQ File : 01/87/050/00381/AM08/	RLA File : 03/95/040/01578/AM07/	Lic.No/Date:0310443536 18.09.2007	Defer Date:26.12.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currenc y)
1	62/0- ButylAcrylate &StyreneMonomer CopolymerEmulsion Having Solids 56+/-1%Stabilised ByEmulsifier(PIDIRYL7400)	13160.0 00	K.G	805995.0 0	17911.00 US\$
			Tot al	805,995. 00	17,911.00
Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)
1	BUTYL ACRYLATE	5224.52 0	K.G	467785.00	10292.30 US\$
2	STYRENE	2013.48 0	K.G	100664.00	2214.83 US\$
3	ACRYLAMIDE	136.864	K.G	11632.00	255.94 US\$
			Total	580,081.00	12,763.07
Export					

187	Case No.: 43/26/87-ALC1/2007	Party Name:MICROSPHERES (INDIA)	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status:Deferred	
	HQ File : 01/87/050/00382/AM08/	RLA File : 03/95/040/00601/AM08/	Lic.No/Date:0310443638 19.09.2007	Defer Date:26.12.2007	

Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	63/0- DRY EXPANDED MICROSPHERES OF VINYLIDENE CHLORIDE-ACRYLONITRILE CO-POLYMER (EXPANCEL 461 DET 40d25) PLASTIC CHEMICALS (CO-POLYMERS PRODUCTS)	855.000	K.G	537030.00	13260.00 US\$
			Total	537,030.00	13,260.00
Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)
1	461 DUT 40 FLEXIBLE (IBC 450 KG) VINYLIDENE CHLORIDE ACRYLONITRILE CO-POLYMER	900.000	K.G	526500.00	13000.00 US\$
			Total	526,500.00	13,000.00
Position: Comments are awaited from D/o C&PC. Decision: Deferred.					

190

Case No.:46/26/87-ALC1/2007	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status:Deferred		
HQ File : 01/87/050/00385/AM08/	RLA File : 31/24/040/00202/AM08/	Lic.No/Date:3110030853 20.09.2007	Defer Date:26.12.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	63/0- AKULON K222 KGV4 H GREY 20 % GLASS FIBER	80000.0 00	K.G	11760000.0 0	293266.83 US\$

	REINFORCED FLAME RETARDANT PA6 (NYLON 6) COMPOUND IN GREY COLOUR				
			Tot al	11,760,000. 00	293,266.83
Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)
1	NYLON 6 CHIPS/ GRANULES BASE POLYMER (Net content should not be less than 52031 kgs.in the R.P.)	53592.0 00	K.G	5644041.4 8	136659.60 US\$
2	GLASS FIBER (CHOPPED STRAND) REINFORCING AGENT (Net content should not be less than 16000 kgs.in the R.P.)	16480.0 00	K.G	714655.20	17304.00 US\$
3	BLACK MASTERBATCH PE 48/93 RELEVANT COLOURANT (Net content should not be less than 800 kgs.in the R.P.)	824.000	K.G	125915.44	3048.80 US\$
4	MELAMINE CYNAURATE FLAME RETARDANT (Net content should not be less than 9600 kgs.in the R.P.)	9888.00 0	K.G	632980.32	15326.40 US\$
5	CALCIUM STEARATE MOULD RELASING AGENT (Net content should not be less than 1569 kgs.in the R.P.)	1616.00 0	K.G	100111.20	2424.00 US\$
			Tot al	7,217,703. 64	174,762.80
Position: Comments are awaited from D/o C&PC. Decision: Deferred.					

192

Case No.:48/26/87-ALC1/2007	Party Name:TESA TAPES (INDIA)PVT. LTD.	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status:Deferred		
HQ File : 01/87/050/00387/AM08/	RLA File : 03/95/040/00619/AM08/	Lic.No/Date:0310443815 20.09.2007	Defer Date:26.12.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	62/0- Tesa Tape Black – Size: 9mm x 50 mtrs eas Part no. 51609 Packing (56 rolls per Cartons), Tyco Part No. – 1719168- 2 12064 Rolls 5429 Sq mtrs	12064.0 00	Coil/R oll	949860.0 0	15831.00 EURO
			Total	949,860. 00	15,831.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	51609 Pet fleece Machine appl. Black Tape Size - 1140mm width x 50 mtrs length Nart No - 51609 - 60022-00 100 Logs 5700 Sq. mtrs.	100.0 00	Coil/R oll	542767.0 0	9046.12 EURO
			Total	542,767. 00	9,046.12
Position: Comments are awaited from D/o C&PC.					
Decision: Deferred.					

193	Case No.: 49/26/87-ALC1/2007	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status:Deferred		
	HQ File : 01/87/050/00388/AM08/	RLA File : 03/95/040/00578/AM08/	Lic.No/Date:0310443843 20.09.2007	Defer Date:26.12.2007		
	Application: Request is for adhoc norms for following:					
	Sl.No.	EXPORT ITEM	Qty	UO	FOB (Rs.)	FOB

			M		(Currency)
1	63/0- BUTYL ACRYLATE AND METHYL METHACRYLATE CO-POLYMER EMULSION SOLIDS 50% +/- 2%	291360.000	K.G	14431643.52	355459.20 US\$
			Total	14,431,643.52	355,459.20
Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)
1	BUTYL ACRYLATE	64099.200	K.G	4424127.00	108968.64 US\$
2	METHYL METHACRYLATE	75753.600	K.G	6151192.00	151507.20 US\$
3	HM HDPE GRANULES	10834.900	K.G	668646.00	16469.12 US\$
			Total	11,243,965.00	276,944.96
Position: Comments are awaited from D/o C&PC. Decision: Deferred.					

194

Case No.: 50/26/87-ALC1/2007	Party Name:SHAKUN POLYMERS LIMITED,	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status: Deferred		
HQ File : 01/87/050/00389/AM08/	RLA File : 34/24/040/00136/AM08/	Lic.No/Date:3410019695 25.09.2007	Defer Date:26.12.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	63/0- EVA BASED THERMOSETTING HFFR INSULATION AND SHEATHING COMPOUND	50000.000	K.G	5200000.00	5200000.00 Indian Rupees

			Total	5,200,000.00	5,200,000.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	ETHYLENE VINYL ACETATE (EVA)	13300.00	K.G	1363250.00	33250.00 US\$
2	ALUMINIUM HYDROXIDE	29650.00	K.G	1215650.00	29650.00 US\$
3	SILANE	1500.00	K.G	922500.00	22500.00 US\$
			Total	3,501,400.00	85,400.00
Position: Comments are awaited from D/o C&PC. Decision: Deferred.					

195

Case No.:51/26/87-ALC1/2007	Party Name:JINDAL POLY FILMS LTD.	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status:Deferred		
HQ File : 01/87/050/00390/AM08/	RLA File : 05/24/040/00838/AM06/	Lic.No/Date:0510209488 26.09.2007	Defer Date:26.12.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	63/0- POLYESTER CHIPS-FILM GRADE- PLAIN-DMT ROUTE	3000.0 00	M.T	165000000.0 0	3666667.00 US\$
			Tot al	165,000,000. 00	3,666,667.00
Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)
1	DMT	3030.0 00	M.T	109928400.0 0	2424000.00 US\$
2	MEG	1044.0 00	M.T	40338281.00	889488.00 US\$

3	ANTFOAM	60.000	K.G	12081.00	266.40 US\$
4	MANGNESE ACETATE	1.200	M.T	95997.00	2117.00 US\$
5	ANTIMONY TRIOXIDE	1950.000	K.G	403252.20	8892.00 US\$
6	TRIPHENYL PHOSPHATE	3.000	M.T	409510.50	9030.00 US\$
7	PENTATHRYTOL	300.000	K.G	82991.00	1830.00 US\$
			Total	151,270,512.70	3,335,623.40
Position: Comments are awaited from D/o C&PC. Decision: Deferred.					

196	Case No.:52/26/87-ALC1/2007	Party Name:L M GLASFIBER (INDIA) PVT LTD	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status:Deferred	
	HQ File : 01/87/050/00391/AM08/	RLA File : 07/24/040/00438/AM08/	Lic.No/Date:0710053573 27.09.2007	Defer Date:26.12.2007	
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- FRP ROTOR BLADES LM 34.0P	48.000	Number	122010193.62	2210329.60 EURO
			Total	122,010,193.62	2,210,329.60
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	GELCOAT UP TYPE A SPRAY RAL 7035 (NORPOL GFA 80087 S; 0225MDOB) (ITEM CODE: 000507)	7200.000	K.G	1073018.58	26535.60 US\$
2	WOVEN ROVING 1200 (90/10), 40CM. (IITEM CODE: 001607)	8496.000	K.G	717482.36	17693.77 US\$
3	COMBI 600 (300/300,50/50) STITCHED 95CM (ITEM CODE: 002307)	331.680	K.G	53974.69	1331.07 US\$

4	VINYL ESTER ADHESIVE, VE, TYPE A, GT60 (NORPOL FI-184 ADHESIVE VE TYPE A GT 60) (ITEM CODE: 002807)	21600.000	K.G	4662747.18	114987.60 US\$
5	PEROXIDE UP CAT AA 25/30 KG (ITEM CODE: 005307)	192.000	K.G	24230.34	597.54 US\$
6	WOVEN ROVING COMBI 1250, 60CM (ITEM CODE: 005907)	950.400	K.G	93336.93	2301.77 US\$
7	PEROXIDE VE CAT VV 25/30 KG (ANDONOX CHM-50, 25 KG) (ITEM CODE: 007107)	633.600	K.G	139479.34	3439.69 US\$
8	WOVEN ROVING COMBI 900 (600/300, 50/50) STITCHED 125CM (ITEM CODE: 010607)	3263.520	K.G	368502.09	9087.60 US\$
9	GELCOAT FILLER, UP, TYPE A, RAL 7035 (NORPOL SP 1399; 0020 MCOB, 013107) (ITEM CODE: 013107)	240.000	K.G	52457.09	1293.64 US\$
10	GELCOAT, UP, TYPE A, BRUSH, RAL 7035 (NORPOL GFA 80087 H D; 0020 MCOB) (ITEM CODE: 018607)	792.000	K.G	132560.49	3269.06 US\$
11	SIKA 208 CLEANING FLUID - 1.0 LITRE (ITEM CODE: 020516)	32.640	Cans	36545.92	901.26 US\$
12	POLYESTER, HAND LAY-UP, GT80 (ITEM CODE: 021207)	3761.280	K.G	351543.13	8669.37 US\$
13	BALSA GS COATED 150KG/M3, 15.9 MM (SB10015.9CKAL-SB100 15.9 CK AL600/10) (ITEM CODE: 026607)	2400.480	Sq. meter	2789096.86	68781.67 US\$
14	WOVEN ROVING 450 (50/50), 20CM (ITEM CODE: 029607)	288.000	K.G	61350.14	1512.95 US\$
15	WOVEN ROVING COMBI 1250, 50 CM (ITEM CODE: 029807)	68961.600	K.G	6772583.92	167018.10 US\$

16	POLYESTER VARTM TYPE A GT95 (ITEM CODE: 029907)	15206.400	K.G	1435675.23	35405.06 US\$
17	DIRECT ROVING, SPUN, 4000 TEX (SPUN ROVING 4000 TEX) (ITEM CODE: 030007)	566.400	K.G	116893.19	2882.69 US\$
18	COMBI 900 (600/300, PLUS OR MINUS 45 DEGREES),STITCHED, 125CM (ITEM CODE: 031407)	2746.560	K.G	394828.45	9736.83 US\$
19	CONTINUOUS FILAMENT MAT 225, 135 CM (ITEM CODE: 031607)	6385.920	K.G	1336099.44	32949.43 US\$
20	BALSA, GS, COATED, 150KG/M3, 19.1 MM (ITEM CODE: 032907)	792.960	Sq. meter	820133.39	20225.24 US\$
21	PEEL PLY, PS, 85G/M2, 50CM (ITEM CODE: 035207)	2160.000	Meter	95304.50	2350.30 US\$
22	PEEL PLY, PS, 85G/M2, 20CM (ITEM CODE: 035307)	11712.000	Meter	183367.23	4522.00 US\$
23	COMBI 600 (300/300,50/50),STITCHED, 21 CM (ITEM CODE: 035607)	2572.800	K.G	483368.04	11920.30 US\$
24	CONTINUOUS FILAMENT MAT 225, 41CM (ITEM CODE: 035907)	127.680	K.G	36345.52	896.31 US\$
25	UNIAXIAL 600 (90 DEGREES), 63 CM (ITEM CODE: 036107)	142.560	K.G	17179.41	423.66 US\$
26	BALSA, GS, COATED, 150KG/M3, 12.7 MM (ITEM CODE: 045707)	144.480	Sq. meter	141205.52	3482.26 US\$
27	WOVEN ROVING 1200 (90/10) 20 CM (ITEM CODE: 046507)	2880.000	K.G	243214.36	5997.89 US\$
28	CONTINUOUS FILAMENT MAT 450, 50CM (ITEM CODE: 046607)	2476.320	K.G	488738.80	12052.74 US\$
29	BALSA, GS, COATED, 150KG/M3, 25.4 MM (ITEM	2129.760	Sq. meter	3315229.64	81756.59 US\$

	CODE: 050907)				
30	FIBERLINE TRIANGLES F. BUSHING (ITEM CODE: 064108)	5184.000	Number	637003.00	15709.08 US\$
31	BALSA, GS, COATED, 150KG/M3, 19.1-25.4 MM (ITEM CODE: 064207)	76.800	Sq. meter	139588.65	3442.38 US\$
32	BALSA, GS, COATED, 150KG/M3, 15.9-19.1 MM (ITEM CODE: 064307)	45.120	Sq. meter	75950.29	1873.00 US\$
33	BALSA, GS, COATED, 150KG/M3, 12.7-15.9 MM (ITEM CODE: 064407)	33.120	Sq. meter	46527.04	1147.40 US\$
34	BALSA, GS, COATED, 150KG/M3, 6.4-12.7 MM (ITEM CODE: 064507)	26.880	Sq. meter	34445.35	849.45 US\$
35	COMBI 600 (300/300,50/50) POWDER 95 CM (ITEM CODE: 066607)	284.640	K.G	46319.81	1142.29 US\$
36	PVC-FOAM 80KG/M3, 60 MM (ITEM CODE: 086107)	11.520	Sq. meter	51315.50	1265.49 US\$
37	PEROXIDE UP CAT FF VR 25/30 KG (ITEM CODE: 089407)	1824.000	K.G	396279.45	9772.61 US\$
38	PERFORATED FILM W=1450 MM (ITEM CODE: 092207)	10560.000	Sq. meter	138625.34	3418.63 US\$
39	POLYESTER VARTM TYPE B GT 150 (POLYLITE 413-577) (ITEM CODE: 094007)	84000.000	K.G	7930655.46	195577.20 US\$
40	PVC FOAM H80 60G16 2440X1220X60 MM (ITEM CODE: 094307)	12.960	Sq. meter	51974.06	1271.73 US\$
41	GLASS ROLLE 0.09 X 150 METER (ITEM CODE: 128606)	39.840	Coil/Roll	67686.24	1669.20 US\$
42	FOAM INSERT FOR LIGHTNING BLOCK (ITEM CODE: 137706)	48.000	Set	64815.12	1598.40 US\$
43	50 MM SQUARE CABLE ACCORDING TO DIN 46438 (ITEM CODE: 302001)	1545.600	M.T	427506.17	10542.69 US\$

44	PLASTIC SPIRAL DIA 12 MM (ITEM CODE: 307001)	13056.000	M.T	161049.81	3971.64 US\$
45	TACKY TAPE, A970-005 15 METER (ITEM CODE: 307201)	20671.200	M.T	166721.39	4111.50 US\$
46	BIAXIAL 806 (PLUS OR MINUS 45 DEGREES), 125CM (ITEM CODE: 315601)	56114.400	K.G	5803734.51	143125.39 US\$
47	VACUUM BAG 2000MM LFT (ITEM CODE: 338501)	3360.000	Meter	765168.77	18869.76 US\$
48	BALSA, GS, COATED, 150KG/M3, 6.4 MM (ITEM CODE: 363417)	2212.800	Sq. meter	1322785.51	32621.10 US\$
49	SHRINK FLEX HDT A 38-12 L=250MM (ITEM CODE: 381801)	48.000	Number	84009.15	2071.74 US\$
50	BUSHING COMPLETE M30 (ITEM CODE: 383501)	2592.000	Number	1944598.52	47955.57 US\$
51	CONTINUOUS FILAMENT MAT 450, 135 CM (ITEM CODE: 403217)	100.800	K.G	19910.94	491.02 US\$
52	VACUUM BAG 3000 MM LFT (ITEM CODE: 410301)	5856.000	Meter	727912.34	17950.98 US\$
53	PVC-FOAM, 80KG/M3, 40MM (ITEM CODE: 414117)	214.560	Sq. meter	720393.78	17765.57 US\$
54	COMPLETE FLANGE FOR LM 37.3 P (ITEM CODE: 416401)	48.000	Number	2429094.10	59903.68 US\$
55	PULTRUSION LM 37.3 P (ITEM CODE: 428001)	2496.000	Number	3247048.32	80075.17 US\$
56	PULTRUSION SMALL LM 37.3 P (ITEM CODE: 428101)	192.000	Number	137274.92	3385.32 US\$
57	TEROTEX WAX-SPRAY CLEAR (ITEM CODE: 449617)	48.000	Number	23167.03	571.32 US\$
58	LIGHTNING CONDUCTOR LM 37.3 P (ITEM CODE: 429801)	48.000	Number	144858.29	3572.34 US\$
59	COMPLETE TERMINAL	144.000	Number	176811.34	4360.33

	(ITEM CODE: 446801)		r		US\$
60	PLASTIC COVER 745 X 530 (ITEM CODE: 456901)	48.000	Number	188286.17	4643.31 US\$
61	COMBI 900 (600/300,90/10),STITCHED, 125 CM (ITEM CODE: 462517)	226.560	K.G	34933.60	861.49 US\$
62	25-40 MM GREY SHAFT NET 1A FOR DIA 30 BOLTS (ITEM CODE: 464701)	528.000	Meter	27217.97	671.22 US\$
63	PVC-FOAM H100 40 MM NO. TISSUE (C709040-C70.90 SHEETS 40 MM) (ITEM CODE: 480317)	199.680	Sq. meter	925562.72	22825.22 US\$
64	CSM 300 POWDER 10CM (ITEM CODE: 497001)	253.440	K.G	33504.34	826.25 US\$
65	PUR-FLEX HD 2250 ISOCYA 500 KG BIG BAGS (ITEM CODE: 500601)	2226.24 0	K.G	486911.05	12007.67 US\$
66	INLET GATE FOR OMEGA PROFILE (ITEM CODE: 501201)	576.000	Number	30880.03	761.53 US\$
67	WEIGHING CHAMBER NET (ITEM CODE: 505201)	192.000	Number	462107.28	11395.99 US\$
68	STAINLESS AISI 304 TYPE LM 34.0 P (ITEM CODE: 513501)	96.000	Number	23123.23	570.24 US\$
69	STAY BOLT M30 X 475 THIN SHAFT (ITEM CODE: 523601)	2592.00 0	Number	1229.74	30.33 US\$
70	STAY BOLTS FOR WEB LM 34.0 P/P2 (ITEM CODE: 543001)	48.000	Set	786780.23	19402.72 US\$
71	8/12 MM SILICONE HOSE, NATURAL COLOUR (ITEM CODE: 561716)	302.400	Meter	40281.72	993.38 US\$
72	RUBBER GASKET, COMPRESSION MOULDED (ITEM CODE: 571527)	48.000	Number	49280.51	1215.30 US\$
73	SILICONE INSERT FOR PRE- MOULDED TE ADH (ITEM	2.400	Number	130167.48	3210.05 US\$

	CODE: 690427)				
74	INLET PROFILE PP 4M (ITEM CODE: 709127)	5760.00 0	Number	599886.52	14793.75 US\$
			Total	58,239,874. 57	1,436,312.4 2
Position: Comments are awaited from D/o C&PC. Decision: Deferred.					

197	Case No.:53/26/87-ALC1/2007	Party Name:L M GLASFIBER (INDIA) PVT LTD	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status:Deferred	
	HQ File : 01/87/050/00392/AM08/	RLA File : 07/24/040/00439/AM08/	Lic.No/Date:0710053574 27.09.2007	Defer Date:26.12.2007	
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- FRP ROTOR BLADE LM 37.3P2	24.0 00	Numb er	65104204.8 0	1179424.00 EURO
			Total	65,104,204.80	1,179,424.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	GELCOAT UP TYPE A SPRAY RAL 7035. (ITEM CODE:000507)	3840.00 0	K.G	580245.12	14152.32 US\$
2	COMBI 600 (300/300,50/50) STITCHED 95 CM. (ITEM CODE: 002307)	165.840	K.G	27286.63	665.53 US\$
3	ADHESIVE VE TYPE A GT60 . (ITEM CODE: 002807)	9600.00 0	K.G	2901225.60	70761.60 US\$
4	PEROXIDE UP CAT AA 25/30 KG. (ITEM CODE:005307)	277.920	K.G	35462.65	864.94 US\$
5	PEROXIDE VE CAT VV 25/30 KG. (ITEM CODE:007107)	212.400	K.G	47276.16	1153.08 US\$

6	COMBI 900 (600/300, 50/50) STITCHED 125 CM. (ITEM CODE:010607)	1284.00 0	K.G	146592.48	3575.43 US\$
7	GELCOAT FILLER UP TYPE A RAL 7035. (ITEM CODE: 013107)	168.000	K.G	37071.22	904.18 US\$
8	GELCOAT UP TYPE A BRUSH RAL 7035. (ITEM CODE:018607)	492.000	K.G	60183.16	1467.88 US\$
9	BIAXIAL 450 (PLUS OR MINUS 45 DEGREES), 125 CM. (ITEM CODE: 019207)	9156.00 0	K.G	1269326.49	30959.18 US\$
10	POLYESTER HAND LAY-UP GT80. (ITEM CODE: 021207)	2040.00 0	K.G	192781.84	4702.00 US\$
11	COMBI 1250 40 CM. (ITEM CODE: 024907)	6277.20 0	K.G	623312.78	15202.75 US\$
12	PEEL PLY PS 85G/M2 12 CM. (ITEM CODE: 026407)	3432.00 0	Meter	24694.96	602.32 US\$
13	BALSA GS COATED 150KG/M3 15.9 MM. (ITEM CODE: 026607)	450.580	Sq. meter	529217.28	12907.74 US\$
14	WOVEN ROVING 450 (50/50), 20CM. (ITEM CODE: 029607)	192.000	K.G	41353.98	1008.63 US\$
15	POLYESTER VARTM TYPE A GT95. (ITEM CODE: 029907)	7656.00 0	K.G	730844.06	17825.46 US\$
16	DIRECT ROVING, SPUN, 4000TEX . (ITEM CODE: 030007)	285.120	K.G	59495.85	1451.12 US\$
17	COMBI 900 (600/300, PLUS OR MINUS 45 DEGREES),STITCHED, 125CM. (ITEM CODE: 031407)	1678.08 0	K.G	243907.42	5948.96 US\$
18	BALSA GS COATED 150KG/M3 19.1 MM. (ITEM CODE:032907)	1026.00 0	Sq. meter	1072935.40	26169.16 US\$

19	PEEL PLY PS 85G/M2 20 CM. (ITEM CODE: 035307)	3720.00 0	Meter	58887.97	1436.29 US\$
20	COMBI 600 (300/300,50/50) STITCHED 21 CM. (ITEM CODE:035607)	132.000	K.G	25074.88	611.58 US\$
21	PEEL PLY PS 85G/M2 125 CM. (ITEM CODE: 037807)	1800.00 0	Meter	154559.34	3769.74 US\$
22	BALSA GS COATED 150KG/M3 12.7 MM. (ITEM CODE: 045707)	721.920	Sq. meter	713388.35	17399.72 US\$
23	BALSA GS COATED 150KG/M3 25.4 MM. (ITEM CODE: 050907)	523.200	Sq. meter	823462.23	20084.44 US\$
24	COMBI 1250 20 CM. (ITEM CODE: 058307)	1440.00 0	K.G	142988.98	3487.54 US\$
25	FIBERLINE TRIANGLES F. BUSHING. (ITEM CODE: 064108)	2592.00 0	Numbe r	322036.04	7854.54 US\$
26	BALSA GS COATED 150KG/M3 19.1-25.4 MM. (ITEM CODE: 064207)	18.480	Sq. meter	33961.26	828.32 US\$
27	BALSA GS COATED 150KG/M3 12.7-15.9 MM. (ITEM CODE: 064407)	21.120	Sq. meter	29998.67	731.67 US\$
28	BALSA GS COATED 150KG/M3 12.7-19.1 MM. (ITEM CODE: 065207)	27.120	Sq. meter	42840.16	1044.88 US\$
29	COMBI 600 (300/300,50/50) POWDER 95 CM. (ITEM CODE: 066607)	162.720	K.G	26773.48	653.01 US\$
30	COMBI 1250 80.5 CM. (ITEM CODE: 075207)	37848.0 00	K.G	3758226.92	91664.07 US\$
31	COMBI 1250 121 CM. (ITEM CODE: 075307)	16480.3 00	K.G	1636461.17	39913.69 US\$
32	PVC-FOAM 80KG/M3, 60 MM. (ITEM CODE: 086107)	6.240	Sq. meter	28104.36	685.47 US\$

33	COMBI 900 (600/300,50/50) STITCHED 15 CM. (ITEM CODE: 086307)	528.000	K.G	78010.73	1902.70 US\$
34	CSM 100 POWDER 125 CM. (ITEM CODE: 088707)	746.400	K.G	152886.53	3728.94 US\$
35	PEROXIDE UP CAT FF VR 25/30 KG. (ITEM CODE: 089407)	609.600	K.G	133930.70	3266.60 US\$
36	BALSA GS COATED 150KG/M3 9.5-12.7 MM. (ITEM CODE: 089907)	20.400	Sq. meter	29152.14	711.03 US\$
37	PERFORATED FILM W=1450 MM. (ITEM CODE: 092207)	5760.00 0	Sq. meter	82892.16	2021.76 US\$
38	POLYESTER VARTM TYPE B GT150. (ITEM CODE: 094007)	40800.0 00	K.G	3894780.24	94994.64 US\$
39	PERFORATED RELEASE FILM ELA 20P1 W=100 MM. (ITEM CODE: 095107)	3120.00 0	Meter	5986.66	146.02 US\$
40	GLASS ROLLE 0.09 X 150 METER. (ITEM CODE: 128606)	19.920	Coil/R oll	34218.69	834.60 US\$
41	BALSA GS COATED 150KG/M3 9.5 MM. (ITEM CODE: 291117)	269.280	Sq. meter	188593.48	4599.84 US\$
42	50 MM SQUARE CABLE ACCORDING TO DIN 46438. (ITEMA CODE: 302001)	828.000	Meter	231562.70	5647.87 US\$
43	TACKY TAPE, A970-005 15 METER. (ITEM CODE: 307201)	17634.0 00	Meter	152262.54	3713.72 US\$
44	BIAXIAL 806 (PLUS OR MINUS 45 DEGREES), 125CM. (ITEM CODE: 315601)	13209.1 00	K.G	1381338.44	33691.18 US\$
45	VACUUM BAG 2000 MM	2208.00	Meter	508405.25	12400.13

	LFT. (ITEM CODE: 338501)	0			US\$
46	BALSA GS COATED 150KG/M3 6.4 MM. (ITEM CODE: 363417)	974.640	Sq. meter	589093.86	14368.14 US\$
47	BUSHING COMPLETE M30. (ITEM CODE: 383501)	1296.000	Number	982893.79	23973.02 US\$
48	VACUUM BAG 3000 MM LFT. (ITEM CODE: 410301)	2400.000	Meter	206079.12	5026.32 US\$
49	PVC-FOAM 80KG/M3 40 MM. (ITEM CODE: 414117)	10.080	Sq. meter	31023.77	756.68 US\$
50	COMPLETE FLANGE LM 37.3 P. (ITEM CODE: 416401)	24.000	Number	1228024.32	29951.81 US\$
51	PULTRUSION LM 37.3 P. (ITEM CODE: 428001)	1248.000	Number	1641541.08	40037.59 US\$
52	PULTRUSION SMALL LM 37.3P. (ITEM CODE: 428101)	96.000	Number	1703.89	41.56 US\$
53	COMPLETE TERMINAL. (ITEM CODE: 446801)	48.000	Number	66497.93	1621.90 US\$
54	TAPE, ZIG-ZAG 0.5 X 12MM 60 DEGREE. (ITEM CODE: 454201)	384.000	Meter	55261.44	1347.84 US\$
55	PLASTIC COVER DIA 745 X DIA 530. (ITEM CODE: 456901)	24.000	Number	95187.73	2321.65 US\$
56	INFUSION MEDIA 4000 MM. (ITEM CODE: 463216)	3072.000	Meter	860604.83	20990.36 US\$
57	25-40 MM GREY SHAFT NET 1A FOR DIA 30 BOLTS. (ITEM CODE: 464701)	264.000	Meter	2532.82	61.78 US\$
58	PVC-FOAM H100 40 MM NO. TISSUE. (ITEM CODE: 480317)	99.840	Sq. meter	467917.03	11412.61 US\$
59	PUR-FLEX HD 2250	556.800	K.G	123131.71	3003.21

	ISOCY 500 KG, BIG BAGS. (ITEM CODE: 500601)				US\$
60	WEIGHING CHAMBER NET. (ITEM CODE: 505201)	96.000	Number	233617.74	5697.99 US\$
61	RECEPTOR L=40 MM. (ITEM CODE: 507401)	48.000	Number	74142.43	1808.35 US\$
62	SPACER SET FOR ASSEMBLY WEBS LM 37.3 P. (ITEM CODE: 523901)	24.000	Set	425973.60	10389.60 US\$
63	STAY BOLT M30 X 555 10.9 DM9A ACCIONA WP. (ITEM CODE: 544801)	1296.000	Number	621.69	15.16 US\$
64	TIP END LIGHTNING RECEPTOR. (ITEM CODE: 552201)	24.000	Number	79438.32	1937.52 US\$
65	LIGHTNING CONDUCTOR KIT TIP END LM 37.3. (ITEM CODE: 552301)	24.000	Number	342091.34	8343.69 US\$
66	RUBBER GASKET, COMPRESSION MOULDED. (ITEM CODE: 571527)	24.000	Number	24913.70	607.65 US\$
67	INLET PROFILE PP 4M. (ITEM CODE: 709127)	4368.000	Number	460972.51	11243.23 US\$
			Total	31,287,261.80	763,103.93
Position: Comments are awaited from D/o C&PC. Decision: Deferred.					

198	Case No.:54/26/87-ALC1/2007	Party Name:INJECTOPLAST PVT.LTD	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status:Deferred
	HQ File : 01/87/050/00393/AM08/	RLA File : 06/81/040/00011/AM08/	Lic.No/Date:0610012339 27.09.2007	Defer Date:26.12.2007
Application: Request is for adhoc norms for following:				
	Sl.No.	EXPORT ITEM	Qty	UOM

1	Handle Asst Part # 6C24 123444AA Made out PVC, PP, Steel, Bolt and Washer	50,000	Number
2	Handle Asst LH Part # 6C24 1231445AA Made out PVC, PP, Steel, Bolt and Washer	50,000	Number
3	Handle Asy BK D/R I/S Part # F2UB1544094 AA Made out of PVC, and Steel	15,000	Number
4	Handle Asy BDY SD DR PL Part # F2UB1526656 AB Made out of PVC and Steel	20,000	Number
5	CAP HNDL I/S ASST ATT HLE Part # 6C24 15314B04 BB, Made out of PVC	200,000	Number
6	Cover Asst STRP RETAINER Part # 1L541031458 AA Made out of PVC	70,000	Number
Sl.No.	IMPORT ITEM	Qty	UOM
1	Polyvenyl Cloride (PVC)	42,505.60	K.G
2	Polyproplene	1.554.00	K.G
3	CR Steel	35,325.00	K.G
4	Hex Flange Bolt	210.000	Nos
5	Retainer Washer	210.000	Nos
6	Paper Corrugated Box	490.000	Nos
Position: Comments are awaited from D/o C&PC. Decision: Deferred.			

199	Case No.:55/26/87- ALC1/2007	Party Name:GUJARAT RAFFIA INDUSTRIES LTD	Meet No/Date:31/87- ALC1/2007 28.11.2007	Status:Deferred
	HQ File : 01/87/050/00394/AM08/	RLA File : 08/24/040/00157/AM08/	Lic.No/Date:0810067445 27.09.2007	Defer Date:26.12.2007

Application: Request is for adhoc norms for following:		
Sl.No.	EXPORT ITEM	Qty
1.	Laminated Plastic Sheetings Net Eyelets: 7050000Nos	300000.000 kg
Sl.No.	IMPORT ITEM	Qty
1.	Polyethylene Unlaminated Fabric 40-130 gsm	198000.000 kg
2.	LDPE Granuels	122100.000 kg
3.	Titanium Dioxide	5940.000 kg
4.	Colour Pigment	924.000 kg
5.	Wax	1518.000 kg
6.	U.V. Stabilizer	1518.000 kg
7.	Aluminium Eyelets (Gromets	71205000.000 No.
Position: Comments are awaited from D/o C&PC.		
Decision: Deferred.		

200

Case No.:56/26/87-ALC1/2007		Party Name:HALDIA PETROCHEMICALS LTD.		Meet No/Date:31/87-ALC1/2007 28.11.2007		Status:Deferred	
HQ File : 01/87/050/00395/AM08/		RLA File : 02/24/040/00185/AM08/		Lic.No/Date:0210104649 28.09.2007		Defer Date:26.12.2007	
Application: Request is for adhoc norms for following:							
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)		
1	63/0- Benzene	21000.00 0	M.T	800679600.00	19992000.00 US\$		
			Total	800,679,600.0 0	19,992,000.00		
Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)		
1	Naphtha	25074.00 0	M.T	752220000.00	18782022.47 US\$		
			Total	752,220,000.0 0	18,782,022.47		
Position: Comments are awaited from D/o C&PC.							
Decision: Deferred.							

201

Case No.: 57/26/87-ALC1/2007	Party Name:SHAILY ENGINEERING PLASTIC LTD.,	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status: Deferred		
HQ File : 01/87/050/00396/AM08/	RLA File : 34/24/040/00096/AM08/	Lic.No/Date:3410019730 28.09.2007	Defer Date:26.12.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	63/0- Articles Made Of Polyphenylene Oxide	9523.800	K.G	2020010.00	49815.29 US\$
			Total	2,020,010.00	49,815.29
Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)
1	Glass Reinforced Modified Polyphenylene Oxide (PPO) Compound	10000.000	K.G	2000000.00	49321.82 US\$
			Total	2,000,000.00	49,321.82
Position: Comments are awaited from D/o C&PC.					
Decision: Deferred.					

202

Case No.:58/26/87-ALC1/2007	Party Name:PREMIUM POLYALLOYS PVT. LTD.	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status:Deferred		
HQ File : 01/87/050/00397/AM08/	RLA File : 34/24/040/00142/AM08/	Lic.No/Date:3410019731 28.09.2007	Defer Date:26.12.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	62/0- FILLED POLYETHYLENE COMPOUND (FILLER CONTENT 70%)	120000.0 00	K.G	2976000.0 0	74400.00 US\$

			Total	2,976,000.00	74,400.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Polyethylene	36020.500	K.G	2178300.00	54457.50 US\$
2	Calcium Carbonate	86520.000	K.G	648900.00	16222.50 US\$
			Total	2,827,200.00	70,680.00
Position: Comments are awaited from D/o C&PC. Decision: Deferred.					

203	Case No.:59/26/87-ALC1/2007	Party Name:PENNWALT AGRU PLASTICS LTD.	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status:Deferred	
	HQ File : 01/87/050/00398/AM08/	RLA File : 34/24/040/00081/AM08/	Lic.No/Date:3410019732 28.09.2007	Defer Date:26.12.2007	
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- ARTICLES MADE OF M.D.P.E SUCH AS PIPES	125.000	M.T	14265242.00	339648.00 US\$
			Total	14,265,242.00	339,648.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	M.D.P.E GRANULES	131.250	M.T	13585945.00	323474.00 US\$
			Total	13,585,945.00	323,474.00
Position: Comments are awaited from D/o C&PC.					

Decision: Deferred.

204

Case No.:60/26/87-ALC1/2007	Party Name:NOUVEAW EXPORTS PVT. LTD.	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status:Deferred		
HQ File : 01/87/050/00399/AM08/	RLA File : 03/95/040/00647/AM08/	Lic.No/Date:0310444615 28.09.2007	Defer Date:26.12.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	62/0- POLYMETHYL HYDROGEN SILOXANE	18000.0 00	K.G	2970000.0 0	54000.00 EURO
			Tot al	2,970,000. 00	54,000.00
Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)
1	METHYL HYDROGEN OLIGOMERIC MIXTURE. (MH-DISTILLATE)	25200.0 00	K.G	2217600.0 0	40320.00 EURO
2	METHYL HYDROGEN DICHLOROSILANE.	6840.00 0	K.G	451440.00	8208.00 EURO
			Tot al	2,669,040. 00	48,528.00
Position: Comments are awaited from D/o C&PC.					
Decision: Deferred.					

205

Case No.: 61/26/87-ALC1/2007	Party Name:NOUVEAW EXPORTS PVT. LTD.	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status: Deferred		
HQ File : 01/87/050/00400/AM08/	RLA File : 03/95/040/00643/AM08/	Lic.No/Date:0310444627 28.09.2007	Defer Date:26.12.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	62/0- POLYMETHYL HYDROGEN SILOXANE.	18000.0 00	K.G	2970000.0 0	54000.00 EURO

			Total	2,970,000.00	54,000.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	METHYLHYDROGEN OLIGOMERIC MIXTURE. (MH - DISTILLATE)	25200.000	K.G	2217600.00	40320.00 EURO
2	METHYLHYDROGEN DICHLOSILANE.	6840.000	K.G	451440.00	8208.00 EURO
			Total	2,669,040.00	48,528.00
Position: Comments are awaited from D/o C&PC. Decision: Deferred.					

206	Case No.:1/31/87-ALC1/2007	Party Name:MICROSPHERES (INDIA)	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status:Deferred	
	HQ File : 01/87/050/00485/AM08/	RLA File : 03/95/040/00767/AM08/	Lic.No/Date:0310449576 07.11.2007	Defer Date:26.12.2007	
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	62/0- EXPANCEL 920 DET40 d25 COPOLYMER OF ACRYLONITRILE	855.000	K.G	600000.00	15000.00 US\$
			Total	600,000.00	15,000.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	EXPANCEL 920 DUT 40 FLEXIBLE IBC 450 KGS COPOLYMER OF	900.000	K.G	530000.00	13250.00 US\$

	ACRYLONITRILE 2 FLEXIBLE IBC EACH 450 KGS NET Net Weight = 900				
			Total	530,000.00	13,250.00
Position: Comments are awaited from D/o C&PC. Decision: Deferred.					

207	Case No.: 2/31/87- ALC1/2007	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:31/87- ALC1/2007 28.11.2007	Status:Deferred	
	HQ File : 01/87/050/00486/AM08/	RLA File : 07/24/040/00562/AM08/	Lic.No/Date:0710054386 07.11.2007	Defer Date:26.12.2007	
	Application: Request is for adhoc norms for following:				
	Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.) FOB (Currency)
	1	63/0- UPVC COLOUMN PIPES OF DIFFERENT TYPES AND SIZES – NET CONTENT OF PVC RESIN-20.23 MT.	21.4 50	M.T	1827632.0 0 45690.80 US\$
				Total	1,827,632.00 45,690.80
	Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.) CIF (Currency)
	1	PVC RESIN.	20.230	M.T	890120.00 22253.00 US\$
				Total	890,120.00 22,253.00
Position: Comments are awaited from D/o C&PC. Decision: Deferred.					

208	Case No.: 3/31/87- ALC1/2007	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:31/87- ALC1/2007 28.11.2007	Status:Deferred	
	HQ File : 01/87/050/00487/AM08/	RLA File : 03/94/040/00824/AM08/	Lic.No/Date:0310449613 07.11.2007	Defer Date:26.12.2007	
Application: Request is for adhoc norms for following:					

Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	62/0- POLY (OXY-1, 2-ETHANEDIYL) ALPHA-BUTYL-OMEGA-HYDROXY-85% MIN	168000.000	K.G	11424000.00	285600.00 US\$
			Total	11,424,000.00	285,600.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	N-BUTANOL / NORMAL BUTYL ALCOHOL	41210.400	K.G	2967148.80	74178.72 US\$
2	ETHYLENE OXIDE	103017.000	K.G	6387091.20	159677.28 US\$
3	M.S. DRUMS / BARRELS	800.000	Number	1088000.00	27200.00 US\$
			Total	10,442,240.00	261,056.00
Position: Comments are awaited from D/o C&PC. Decision: Deferred.					

209

Case No.: 4/31/87-ALC1/2007	Party Name:AAKASH PLASTOPACK PVT.LTD.,	Meet No/Date:31/87- ALC1/2007 28.11.2007	Status: Deferred		
HQ File : 01/87/050/00488/AM08/	RLA File : 52/24/040/00019/AM08/	Lic.No/Date:5210022458 08.11.2007	Defer Date:26.12.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	63/0- PVC FOOD GRADE FLEXIBLE FILM. (ANTISTATIC/TRANSPARENT, COLOURED/NOT COLOURED, PRINTED/NOT PRINTED)	200000.0 00	K.G	19925000.0 0	500000.00 US\$

			Total	19,925,000.00	500,000.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	PVC RESIN	191080.00	K.G	7890300.00	198000.00 US\$
2	TIN STABILISER	6940.000	K.G	1664375.00	41766.00 US\$
3	PVC PROCESSING AID	3020.000	K.G	329201.00	8261.00 US\$
4	PVC IMPACT MODIFIER (BTA-730)	18340.000	K.G	1597587.00	40090.00 US\$
5	DI-OCTYL PHTHALATE	10620.000	K.G	693709.00	17408.00 US\$
			Total	12,175,172.00	305,525.00
Position: Comments are awaited from D/o C&PC. Decision: Deferred.					

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Case No.:5/31/87-ALC1/2007	Party Name:POLYPLEX CORPORATION LTD.	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status:Deferred		
HQ File : 01/87/050/00489/AM08/	RLA File : 05/24/040/00605/AM08/	Lic.No/Date:0510211868 08.11.2007	Defer Date:26.12.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	63/0- Silicon coated polyester film, with/without printing	300000.000	K.G	34408500.00	870000.00 US\$
			Tot al	34,408,500.00	870,000.00
Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)
1	Poly Dimethyl Siloxane	13125.00	K.G	3001497.00	74943.75

	Chemical Name - Poly Dimethyl Siloxane, Transparent viscous liquid with slight characteristic odour.	0			US\$
2	Poly Methyl Phenyl Siloxane Chemical Name- Poly Methyl Phenyl siloxane, Colorless, Odourless liquid.	354.000	K.G	326087.00	8142.00 US\$
3	Methyl Hydrogen Polysiloxane Chemical Name- Methyl Hydrogen Polysiloxane, Colorless, Odourless liquid.	177.000	K.G	42533.00	1062.00 US\$
4	Organo Platinum complex in Poly dimethyl Siloxane Chemical Name- Organo Platinum complex in Poly dimethyl siloxane, viscous liquid with slight odour color-transparent to slight yellowish.	132.000	K.G	2220372.00	55440.00 US\$
5	Polyester Film(Biaxially Oriented Polyester Film) OR (A) MEG- 125930.00 Kgs, (B) PTA - 295568.00 Kgs Biaxially Oriented Polyethylene Terephthalate(BOPET), Flexible Film	312771.0 00	K.G	25052957.0 0	625542.00 US\$
6	Fuel (LPG) 5% of F.O.B Value	56493.50 0	K.G	1742175.00	43500.00 US\$
			Total	32,385,621.00	808,629.75
Position: Comments are awaited from D/o C&PC.					

Decision: Deferred.

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Case No.:6/31/87-ALC1/2007	Party Name:METALIKA PRODUCTS (I) PVT. LTD.	Meet No/Date:31/87-ALC1/2007 28.11.2007	Status:Deferred		
HQ File : 01/87/050/00490/AM08/	RLA File : 31/24/040/00279/AM08/	Lic.No/Date:3110031547 13.11.2007	Defer Date:26.12.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	63/0- FUSE POCKET NET WT: 1.850 KG Each Made Of Polyurethane	14319.0 00	K.G	5588280.0 0	147060.00 US\$
			Tot al	5,588,280. 00	147,060.00
Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)
1	VORATRON ED -224 POLYOL	10500.00 0	K.G	1565550.00	37275.00 US\$
2	VORATRON ED - 213 ISOCYANATE	5250.000	K.G	782775.00	18637.50 US\$
			Tota l	2,348,325.0 0	55,912.50
Position: Comments are awaited from D/o C&PC. Decision: Deferred.					

Position: Comments are awaited from D/o C&PC.
Decision: Deferred.